

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
BEFORE
THE HON'BLE JUSTICE SURAJ GOVINDARAJ
COURT HALL NO :3

Sl.No.CaseNo.

Adv for Pet/Apppl/Comp Adv forResp

NOTE : Order matters for compliance, please comply at the earliest for purpose of listing

1	WP81881/2013 FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO R2 FOR 2ND TIME	(GM,RES)	A S MENSINKAI	GA-SD MAHANTESH C KOTTURSHETTAR FOR R5 THE STATE, REVENUE DEPT. BANGALORE :R1-SD THE AC, GADAG : R3-SD MALLAPPA : R4-SD PATADAYYA :R5-SD RA, KUNNIBHOVI : R6-SD P B MALIPATIL : R7-SD
2	WP105361/2016 NON PAYMENT OF COST OF RS 500/-	(GM,RES)	A S MENSINKAI	
3	WP100688/2018 1) FURNISHING OF FPF, C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TOR10 2) STEPS TO BE TAKEN INR/O NOT CLAIMED R11 & R12	(LB,RES)	ADITYA A MAGADUM	AGA FOR: R1, R7 and R8 B S KAMATE FOR: R3-R5 R6- SD JAGADISH PATIL FOR: R2 & R9 R10: ACK NYR R11& R12: NOT CLAIMED
4	WP76679/2013 FURNISHING OF FPF, COVER, ACK CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R1 FOR SECOND TIME	(GM,RES)	VITTHAL S TELI	M Y KATAGI FOR R2
5	WP106548/2015 FURNISHING OF PF COVER ACK COPIES CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 & R4 FOR SECOND TIME	(LB,ELE)	VITTHAL S TELI	AGA FOR R1 and R3
6	WP114579/2015 FURNISHING OF FPF, C/ACK, COVER, COPIES, ETC, FOR ISSUE OF NOTICE TO RESPDT FOR 1ST TIME	(GM,AC)	VITTHAL S TELI	
7	WP110257/2016 1)MEMO FOR DISPENSATION OF NOTICE TO R11-R14 FILED BY ADV FOR PETITIONERS 2)STEPS TO BE TAKEN IN R/O DECEASED RESPT NO 5 (UNSERVED COVER RETURNED WITH POSTAL SHARA AS PARTY DEASED IN R/O R5)	(GM,CPC)	VITTHAL S TELI	R M KULKARNI and HEMALEKHA K S FOR: R1-R4, R9 & R10 R6:NANDA - SD R7:RENUKA - SD R8:YOSHODHA - SD R5: PARTY DECEASED

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8	WP101126/2017 & WP 101192-192/2017 COMPLIANCE OF OFFICE OBJNS RAISED ON PROCESS MEMO	(GM,KEB)	VITTHAL S TELI & S B PATIL	BHUSHAN KULKARNI FOR R1,R2 JAGADISH PATIL FOR R3
9	WP106542/2017 1) REPORT OF COURT NOTICE RECEIVED FROM PRL DISTRICT & SESSIONS JUDGE BELAGAVI IN R/O R28 &R29 2) IA/1-2019 FORDIRECTION FILED BY THE ADV FOR THE PETITIONER	(GM,CPC)	VITTHAL S TELI	R1:JANNATBI-SD R2: JAMELABI- HELD SUFFICIENT R3: MARIYAMNI -SD R4: FATIMA- HELD SUFFICIENT R5: SURRAYA-SD R6, R9, R15, R18 & R25 : NOTICE DISPENSED WITH R7: JULEKHA -SD R8: HARUN -SD R10: AMEENA-SD R11: MAKBOOL-SD R12: HASEENA- HELD SUFFICIENT R13: SATTAR-SD R14: NOORAHAMED-SD R16: JUBEDA-SD R17: ROSHAN-SD R19: SHOUKAT-SD R20:GOUS-SD R21: NAZIR-SD R23: GULAB-SD R24: BASHA -SD R26: UDAY-SD R27: SHAKIR-SD R29 : COURT NOTICE : SURESH S/O NARAHARI RAIKAR,M/S ASTAVINAYAK ENTERPRISE: SD R30: M/S NETALKAR ENGINEERING WORKS R/BY SATISH: SD R28 : COURT NOTICE "UNSERVED"
11	WP108923/2017 1) STEPS TO BE TAKEN IN R/O NOT CLAIMED RESPT NOS R8 &R13-R15 2) FURNISHING OF FFF COVER A/W CORRECT ADDRESS ACK ETC TO ISSUE NOTICE TO THE UNSERVED RESPT NOSR3 R4 R7 R6 R16 R9 R1 R2 & R5 3) FILING OF MEMO A/W ACK FOR HAVING SERVED NOTICE COPY ON THE COUNSEL REPRESENTING BEFORE THE COURT WHERE THE FDP IS PENDING BY THE ADV FOR PETITIONER	(GM,CPC)	VITTHAL S TELI	SANTOSH B RAWOOT FOR: R17 andR18 R10:SALIMA - SD R11:ZARINA - SD R12:KHATAL AHMED - SD R1 R2 & R5: POSTAL SHARA "OUT OF COURT LANGUAGE" R8:"NOTCLAIMED" R9: "LEFT NOT KNOWN"R13:"UN CLAIMED" R14:"NOT CLAIMED" R15:"UNCLAIMED" R3 R4 R7 R16 R6: ACK NYR
12	WP109978/2017 1) NON TAKING OFNECESSARY STEPS IN R/ODECEASED R4, R11 & R19 2)NON FURNISHING OF FFF OF C/A COVERS, ACK'S, COPIES ETC, TO ISSUE E/NOTICESTO R5, R6, R8, R10, R12-R15 &R21 FOR 2NDTIME	(GM,CPC)	VITTHAL S TELI	SANGRAM S KULKARNI FOR R1-R3 M B GUNDAWADE FOR R17 & R18 VEERESH R BUDIHAL FOR R17 & R18 R7: SHARMILA : SD R9: SONIYA : SD R16: SAMEER : SD R20: DILIP : SD R4, R11 & R19 : DECEASED R5 R6 R8 R10 R12-R15 & R21: ACK NYR

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13	WP 110666/2017 FURNISHING OF FPF C/A WITH POSTAL ADDRESS& COPIES FOR ISSUE E/NOTICE TO R3	(LB, RES)	VITTHAL S TELI	SANJAY S KATAGERI FOR: R5 R1, R2 & R4: SERVED R3: ACK NYR
14	WP111757/2017 FURNISHING OF FPF C/ADDRESS COPIES COVER ACK ETC FOR ISSUE NOTICE TO R2	(T, PFT)	VITTHAL S TELI	AGA FOR: R1 R2: ACK NYR
15	WP 101608/2018 FURNISHING OF FPF OF C/A COVER ACK COPY ETC TO ISSUE NOTICE TOR1	(GM, AC)	VITTHAL S TELI	R1: NOT KNOWN G B NAIK & P G NAIK FOR: R5 SANTOSH P PUJAR & RAKESH HATTIKATAGI FOR R2 RAM P GHORPADE & RAJENDRA R PATIL FOR: R3 R4: THE DIVISIONAL MANAGER RSAIC LTD BELAGAVI-SD
16	WP107139/2018 & WP 107140/2018 MEMO FOR DISPENSATION OF SERVICE OF NOTICE IN R/O R2-R7	(GM, R/C)	VITTHAL S TELI	SANTOSH B RAWOOT FOR R1
17	WP109235/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	VITTHAL S TELI REBECCA SOLOMAN	
18	WP110099/2019 (MOVED)	(GM, CPC)	VITTHAL S TELI V SKALASURMATH	GEETHA K M & P B PAWAR FOR R1-R5 BY GPA HOLDER
19	WP112703/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	VITTHAL S TELI	
20	WP114206/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	VITTHAL S TELI	
21	WP 115557/2019 (CRIMINALROSTER) 1)NON COMPLIANCE OF OFFICE OBJNS AT SL NO18 (FOR 1ST TIME) 2)COMPLIANCE OF OFFICE OBJNS AT SL NO 32 RAISED ON FURTHER VERIFICATION (FOR 1ST TIME)	(GM, RES)	VITTHAL S TELI REBECCA SOLOMAN	GA SD
22	WP116928/2019 & WP 117061-069/2019 REG: OFFICE OBJECTION AT SL NO 32(6) A/W COUNSEL SUBMISSION	(LA, RES)	VITTHAL S TELI	GA SD
23	WP 116989/2019 COMPLIANCE OF OFFICE OBJECTION AT SL NO 41(4), 41(6) & 41(7) A/W COUNSEL SUBMISSION	(LA, RES)	VITTHAL S TELI	GA SD

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24	WP145815/2020 OFFICE OBJECTIONS AT SL NO 19 A/W COUNSEL SUBMISSION A/W CP NO 21055/2021	(GM,CPC)	DINESH MKULKARNI VITTHALSTELI	& VIDYA D KULKARNI ADV FOR C/R1 & C/R2 (CP NO 21055/2021)
25	WP146541/2020 1) STEPS TO BE TAKEN IN R/O R10 IS DECEASED 2) ISSUANCE OF SERVICE OF NOTICE IN R/O "REFUSED"R7 3) FURNISHING OF FPF, C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R8, R16, R18 & R19 (FOR 2ND TIME)	(GM,RES)	VITTHAL S TELI	HCGP ADV FOR R1-R5 S B PATIL ADV FOR R6 B S KAMATE ADV FOR R11-R15 & R17 R9 : KASHIBAI : SD R7 : POSTAL SHARA "REFUSED" R8, R18 & R19 : POSTAL SHARA "NOSUCH ADDRESS" R16 : ACK NYR R10 : DECEASED
26	WP147214/2020 COMPLIANCE OF OFFICE OBJECTION RAISED ON STATEMENT OF OBJECTIONS FILED BY AGA ON 4/8/2020 (I.E., COPY TO BE SERVED OTHERSIDE)	(LA,RES)	SHIVARAJ P MUDHOL ANAND D BAGEWADI	GA FOR R1,R3-R5 R2:KARNATAKA STATE HIGHWAY IMPROVEMENT PROJECT PIU PRESENTED BY ITS CHIEF PROJECT OFFICER BENGALURU - SERVED
	Connected With 1) WP 147109/2020 1) MEMO FOR PRODUCTION OFDOCUMENTS FILED BY ADV FORPETITIONER 2) COMPLIANCE OF OFFICEOBJECTIONS RAISED ON IA-1/2020 FORIMPLEADING APPLICATION 3) IA-2/2020 ADDL DOCUMENT FILED BY ADVOCATE FORPETITIONER	(LA,RES)	GANGADHAR S HOSAKERI D M MALLI	HCGP FOR C/R2, R4 and C/R7 (CP NO 21373/2020) & R1,R3 & R6 (CP NO 21315/2020 IS RETURNED) R5:THE CHIEF ENGINEER DEPT OF COMMUNICATION & BUILDING DHARWAD -SD R8:THE ASST COMMISSIONER & LAO HAVERI - SERVED R9:THE TAHASILDAR BYADAGI - SERVED SUNITHA P KALASOOR FOR IMPLEADING APPLICANT
	2) WP 147400/2020 1) MEMO FILED BYAGA 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NO21	(LA,RES)	GANGADHAR S HOSAKERI	AGA
	3) WP 102798/2021 1) IA 1/2021 FOR IMPLEADNG APPLICATION FILED BY ADV FOR PROPOSED RESPONDENT AS R10-R14 BY SUNITHA P KALASOOR 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS. 14, 18, 22, 23, 25, 27, 28, 30 AND 51 (1 TO 3)	(LA,RES)	GANGADHAR S HOSAKERI	HCGP FOR R1-R9 SUNITHA P KALASOOR PROPOSED IMPLEADING APPLICANT AS R10- R14 ON IA 1/2021
	4) WP 102805/2021 1) IA 1/2021 FORIMPLEADING APPLICANT FILED BY ADV FOR PETITIONER 2) COMPLIANCE OF OFFICEOBJECTIONS AT SL NOS 7,14,23,25 &52(1-3)	(LA,RES)	SHIVARAJ P MUDHOL	HCGP FOR R1-R5
27	WP147519/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 7,13 TO 16,21 TO 23 26,32 & 34 (1 TO 3)	(LB,TAX)	VITTHAL S TELI	
28	WP 147823/2020 COMPLIANCE OFOFFICE OBJECTIONS AT SL NOS 17 18 20 22 30 & 32(1-3)	(GM,RES)	VITTHAL S TELI	

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29	WP148041/2020 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 14, 18, 19, 22, 28 & 47	(GM, RES)	VITTHAL S TELI	
30	WP100042/2021 NON COMPLIANCE OF OFFICE OBJNS Connected With	(GM, FOR)	VITTHAL S TELI	AGA
	1) WP 100073/2021 OFFICE OBJNS AT SL NO 5 A/W ADVOCATE SUBMISSION	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	2) WP 100104/2021 COMPLIANCE OF OBJNS AT SL NOS OFFICE 11 14 & 16	(GM, FOR)	VITTHAL S TELI REBECCA SOLOMAN	HCGP
	3) WP 100106/2021 OBJNS AT SL NOS COMPLIANCE OF OFFICE 11 14 15 20 &28 (1&2)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	4) WP 100107/2021 OBJNS AT SL NOS COMPLIANCE OF OFFICE 11 14 15 & 20	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	5) WP 100108/2021 OBJNS AT SL NOS COMPLIANCE OF OFFICE 11 14 20 & 26(1&2)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	6) WP 100109/2021 OBJNS AT SL NOS COMPLIANCE OF OFFICE 11 14 15 20 & 29(1)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	7) WP 100110/2021 OBJNS AT SL NOS COMPLIANCE OF OFFICE 10 13 19 & 27(1)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	8) WP 100111/2021 OBJNS AT SL NOS COMPLIANCE OF OFFICE 10 12 13 & 14	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	9) WP 100112/2021 OBJNS AT SL NOS COMPLIANCE OF OFFICE 9 12 13 14 20 22 &27	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	10) WP 100113/2021 OBJNS AT SL NOS COMPLIANCE OF OFFICE 9 14 15 16 20 22 27 28 &30(1)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	11) WP 100114/2021 COMPLIANCE OF OFFICE SL NOS OBJNS AT 14 15 16 22 & 23	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	12) WP 100115/2021 COMPLIANCE OF OFFICE SL NOS OBJNS AT 9 12 13 14 22 24 29 30 &32(1)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	13) WP 100116/2021 COMPLIANCE OF OFFICE SL NOS OBJNS AT 11 12 13 14 21 23 29 & 31(1)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
	14) WP 100117/2021 COMPLIANCE OF OFFICE SL NOS OBJNS AT 11 14 18 21 & 31(1-3)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP

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15) WP 100118/2021 COMPLIANCE OF OFFICE OBJNS AT 11 14 18 20 & 29(1)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
16) WP 100119/2021 COMPLIANCE OF OFFICE OBJNS AT 11 14 19 & 28(1)	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
17) WP 100120/2021 OFFICE OBJNS AT SL NOS. 5 A/W ADVOCATE SUBMISSION	(GM, FOR)	VITTHALREBECCA S TELI SOLOMAN	HCGP
18) WP 100121/2021 COMPLIANCE OF OFFICE OBJNS AT 11 12 13 14 16 21 23 & 29	(GM, FOR)	VITTHAL S TELI	HCGP
19) WP 100124/2021 OFFICE OBJNS AT SL NO 5 A/W ADVOCATE SUBMISSION	(GM, FOR)	VITTHAL S TELI REBECCASOLOMAN	HCGP

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20)	WP 102928/2021 A/W 1) IA 1/2021 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OF ANNEXURE A ANDB 2) IA 2/2021 FOR AMENDMENT OF CAUSE TITLE	(GM, FOR)	G N NARASAMMANAVAR	HCGP FOR R1-R4
31	WP100072/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 15 & 25	(GM, RES)	VITTHAL S TELI	
32	WP100249/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,15,18,27,29 & 52(1)	(LB,ELE)	VITTHAL S TELI	GA SD
33	WP101004/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 7 28 & 52(1)	(GM, RES)	VITTHAL S TELI	
34	WP101209/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 8, 17 & 30(1)	(GM, CPC)	VITTHAL S TELI	R1 : SHANKARAGOUDA RAMANGOUDA @ RAMAGOUDA : SD R2 : BHAGIRATI : SD
35	WP101240/2021 FURNISHING DPF, A/C & PETITION COPY FOR ISSUANCE OF NOTICE TO RESPONDENT	(CS, DAS)	VITTHAL S TELI	NEEDFUL NOT DONE IN R/O RESPONDENTS
36	WP102518/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1 2) FILING OF MEMO / ACK FOR HAVING SERVED THE COPY OF THE HAND SUMMONS TOR1 3) COMPLIANCE OF OFFICEOBJECTIONS AT SL NO 19 &30(1) (V/O DTD 20/7/2021 MAINTAINABILITY IS KEPT OPEN)	(GM, RES)	VITTHAL S TELI	R1 : SERVICE AWAITED V/O DTD 20/7/2021 NOTICE TO R2 & R3 DISPENSED WITH
37	WP102624/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 33 & 52(1)	(GM, TEN)	VITTHAL S TELI	V/O DTD 28/7/2021 MRUTYUNJAY S HALLIKERI FOR R1- R4 (VK NOT FILED) R5- UNIFIED EXCELLENCE LLP, SREENIVAS APARTMENT, REP BY ITS AUTHORIZED OFFICER, HYDERABAD TELANGANA -SD
38	WP102682/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.1, 11, 18, 3, 33 AND 39(1 AND 2) (IA 1/2021 FOR DISPENSATION IS PENDING)	(GM, FOR)	VITTHAL S TELI	GA SD
39	WP102683/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 14 Connected With	(GM, FOR)	VITTHAL S TELI	HCGP

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1)	WP 138914/2020 A/W MEMO FILED BY GA FOR RESPTS	(GM, FOR)	VITTHAL S TELI REBECCA SOLOMAN	AGA
2)	WP 146578/2020	(LA, RES)	VITTHAL S TELI REBECCA SOLOMAN	AGA FOR R1 RAMESH N MISALE FOR R3 & R4
40	WP102716/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11 & 30 (1-2)	(GM, FOR)	VITTHAL S TELI	GA SD
41	WP103361/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 7 & 52 (1-6)	(GM, FOR)	VITTHAL S TELI	GA SD
42	WP103362/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 14,18, 23(1&2) 27, 47 & 52 (1-5)	(LA, RES)	VITTHAL S TELI	V/O DTD 15/9/2021 HCGP FOR R1 & R2 M A HULYAL FOR R3
43	WP104025/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 7 (CF TO BE PAID)	(GM, CPC)	VITTHAL S TELI	
44	WP104032/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1,7,25 & 51 (2-3) (CF TO BE PAID)	(GM, CPC)	VITTHAL S TELI	
45	WP67792/2010 NON-TAKING STEPS IN R/O DECEASED PETITIONER FOR 2ND TIME	(LB, RES)	A S PATIL	G K HIREGOUDAR FOR R1-R3
46	WP63928/2012	(GM, CFA)	A S PATIL SANTOSH NARAGUND	SMT.ASHA S KOPPAR FOR R4 AGA FOR R1-R3 R6 - SRINIVASALU -SD R5 - ABATED R7 - DISMISSED
47	WP 76508/2013 ACCEPTANCE OF SERVICE OF NOTICE TO R4 THROUGH PAPER PUBLN IN "VIJAYA KARNATAKA" DAILY NEWS PAPER BELAGAVIEDN	(GM, RES)	A S PATIL	GA FOR: R1 M H HULYAL FOR: R2 PRASHANT HOSAMANI FOR R3 GANGADHAR J M FOR R5,R6,R8 &R9 R7:SAROJABALA : -SD R10:RENUKA: -SD R11:PRABHA:-SD R4: PAPER PUBLN FILED
48	WP81724/2013 MEMO DATED 05/03/2021 FILED BY ADV FOR PETITIONER	(LB, RES)	A S PATIL	M G NAGANURI AND S V DESHPANDE FOR R4-R6 R1:THE ZP R/BY CHIEF EXECUTIVE OFFICER BELAGAVI-SD R2:THE GP R/BY PDO KALLIGUDDI GOKAKA BELAGAVI-SD R3 -ABATED

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49	WP102951/2014 STEPS TO BE TAKEN FOR SERVICE OF NOTICE TO R6	(LB,RES)	A S PATIL	THE CEO, ZP, BELGAUM : R1-SD MALLIKARJUNSWAMY B HIREMATH FOR R2,R3 & R5 M G NAGANURI FOR R4 R6 - ACK NYR GA SD
50	WP104488/2014 STEPS TO BE TAKEN IN R/O REFUSED R1,R2 & R5	(GM,KEB)	A S PATIL	R3,R4,R6-R15 ARE SERVED
51	WP106646/2015 1) FURNISHING OF FPF COPIES C/ACK WITHCORRECT ADDRESS ETC TO ISSUE NOTICE TO R8 (FOR 3RD TIME) 2) STEPS TO BE TAKEN IN R/O DECEASEDR7 3) NON NON FURNISHING OF DCF OF RS 195/- ACKNOWLEDGMENT FOR ISSUE NOTICETO R10 (FOR 1ST TIME) 4) IA-1/18 FOR CD OF 127 DAYS IN FILING THE LRSAPPLN IN R/O DECEASED P3 5) IA-2/18 FOR SETTING ASIDE ABATEMENT 6) IA-3/18 FOR BRINGING THE LRS OF DECEASED P3 ON RECORD 7) IA-4/18 FOR CD OF 53 DAYS IN FILING THE LRS APPLNIN R/O DECEASED R3 8) IA-5/18 FOR SETTING ASIDE ABATEMENT 9) IA-6/18 FOR BRINGING LRS OF DECEASED R3 ONRECORD 10) IA-1/19 FOR EXTENSION OF INTERIM ORDERDTD:3/7/15	(GM,CPC)	A S PATIL	RAVI S BALIKAI FOR R1-R5 R9 : SANGAMMA :SD R11: N R REKHA: SD R6 : PUSHPA: SD R7:POSTAL SHARA DECEASED R8:ACK NYR
52	WP 113613/2015 ACCEPTANCE OF MEMO FOR HAVING SERVED THEHAND SUMMONS TO THE R3	(GM,RES)	ASPATIL	AGA FOR R1,R2 and R4 GURUDEV I GACHCHINAMATH FORR5 B SHARANABASAWA FOR R6-R8 R3 - ACK NYR
53	WP101171/2016 & WP 105235-243/16 FURNISHING OF DPF OF RS 50/-, ONE SET OF PETN COPY COVER ACK IN R/O R2 FOR ISSUE OF NOTICE TO R2,R5 & R6	(LA,RES)	A S PATIL	GA FOR R1,R3 and R4
54	WP106440/2016 STEPS TO BE TAKEN IN R/O NOT CLAIMED RESPT	(GM,CPC)	A S PATIL D VPATTAR	RESPT -NOT CLAIMED
55	WP107136/2016 AWAITING SERVICE OF NOTICE IN R/O RESPTS	(GM,CPC)	A S PATIL	RESPT:SERVICE AWAITED

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56	WP 101031/2017 FURNISHING OF FPF COVER ACK WITH CORRECT ADDRESS & COPIES FOR ISSUANCE OF NOTICE TO R4 &R6 (FOR 2ND TIME)	(LA,RES)	A S PATIL	R1:THE DC DHARWAD -SD R2:THE DEPUTY DIRECOTR OF LAND RECORDS DHARWAD-SD R3:THE ASST DIRECTOR OF LAND RECORDS DHARWAD-SD R5:THE EE HUBBALLI-SD R7:THE TAHASILDAR DHRWAD- SD R4:ACK NYR R6:WITHOUT SEAL & SIGNATURE
57	WP 102347/2017 FURNISHING OF FPF,C/A CORRECT ADDRESSETC FOR ISSUE OF NOTICE TO R1	(LB,RES)	A S PATIL	JAGADISH PATIL FOR R4 and R5 R2, R3 & R6 SERVED R1 : ACK NYR
58	WP106390/2017 & WP 106649/17 & WP 106659-660/17 &WP 106661-64/17 FURNISHING OF FPF COVER ACK WITH CORRECT ADDRESS & COPIES FOR ISSUANCE OF NOTICE TO R3 & R5	(LA,RES)	A S PATIL B K ACHAR	GA FOR: R1, R4 and R6 G K HIREGUDAR FOR: R2 R3: NOT KNOWN R5: ACK NYR
59	WP103166/2018 1)MEMO FOR PRODUCTION OF COPY OF ORDER PASSED IN OS NO 05/12 DTD:27/4/15 2)AWAITING SERVICE OF NOTICE IN R/O SOLE RESPT	(GM,CPC)	A S PATIL	SACHIN C KULKARNI FOR C/RESPT (CP NO 20589/2018 RETURNED WITH OFFICE OBJECTIONS) V S KALASURMATH
60	WP104724/2018 1)FURNISHING OF FPF OF CA COVERS ACK COPY ETC TO ISSUE NOTICE TO RESPT 8 2)FILING OF ACKNOWLEDGMENT FOR HAVING SERVED THE WP COPIES/NOTICE TO THE COUNSE FOR THE RESPT APPEARING BEFORE TRIAL COURT	(GM,CPC)	A S PATIL	GURUDEV GACHCHINAMATH FOR R1-R3 R4:K M SHASHIDAR -SD R5:U SIDDAPPA-SD R6:K RATHNAMMA-SD R7:H K THIPPESWAMY-SD R9:ALTEPPARA-SD R10:ALTEPPARA RAMESH-SD R8:ACK NYR
61	WP105612/2019 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COY TO ISSUE E/NOTICE TOR5 Connected With 1) WP 108359/2018 & WP 108450-451/18	(CS,RES)	A S PATIL	AGA FOR: R1-R3 R4-R6:SERVED R5:ACK RECIEVED WITHOUT SEAL AND SIGNATURE
62	WP 105856/2019 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R4 &R5	(CS,RES)	A S PATIL SABEEL AHMED	AGA FOR R1-R3 NEEDFUL NOT DONE IN R/O R4 & R5
63	WP107717/2019 NON COMPLIANCE OF OFFICE OBJNS AT SL NO 31(4) A/W ADVOCATES BUMISSION	(GM,RES)	A S PATIL SAHIL AHMED	GA SD
64	WP 109276/2019 FURNISHING OF PF COVER ACK ETC FOR ISSUE OF NOTICE TO THER2	(CS,RES)	A S PATIL SABEEL AHMED	R1 R3 R4:SERVED R2:ACK NYR

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65	WP110283/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	A S PATIL	
66	WP110668/2019 FURNISHING OF FPF, C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO RESPONDENTS	(GM, RES)	A S PATIL SABEEL AHMED	AGA FOR R1-R3
67	WP 112395/2019 FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TO R1-R3	(LB, RES)	A S PATIL SABEEL AHMED	HCGP FOR R1 ARAVIND D KULKARNI FOR R2 &R3 NEEDFUL NOT DONE IN R/O R1R3
68	WP113045/2019 FILING OF AN ACK FOR HAVING SERVED THE HAND SUMMONS TO R3 &R5 (AWAITING SERVICE OF NOTICE IN R/OR5)	(LB, RES)	A S PATIL SABEEL AHMED	HCGP FOR R4 R1:THE CEO ZP HAVERI - SD R2:THE EO TP HAVERI - SD R3:THE PDO GP HAVERI - SD R5:SERVICE AWATIED
69	WP113219/2019 1) AWAITING SERVICE OF NOTICE IN R/OR4 2) FILING OF ACK FOR HAVING SERVED WP COPIES ON THE STANDING COUNSELFOR R4 BY THE PETNR ADVOCATE (2ND WEEK OF NOVEMBER)	(GM, FF)	A S PATIL SABEEL AHMED	AGA FOR R1-R3 and R5 R4:SERVICE AWAITED
70	WP114427/2019 NON COMPLIANCE OF OFFICE OBJNS	(LA, RES)	A S PATIL	
71	WP114805/2019 1) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 (FOR 2NDTIME) 2) IA-1/2019 FOREXTENSION OF TIME FILED BY ADVOCATE FORPETNR	(GM, DRT)	A S PATIL SABEEL AHMED	SATISH S RAICHUR FOR C/R1 (CP NO 21018/19RETURNED) R2 : ACKNYR
72	WP114806/2019 1) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 (FOR 2NDTIME) 2) IA-2/2019 FOREXTENSION OF TIME FILED BY ADVOCATE FORPETNR	(GM, RES)	A S PATIL	SATISH S RAICHUR FOR C/R1 (CP NO 21017/19 RETURNED WITH O/OBJNS) R2 : ACK NYR
73	WP114849/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	A S PATIL SABEEL AHMED	
74	WP116883/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,13,16,18-24,28,35,39,40 & 42(1-6)	(LA, KIADB)	A S PATIL SABEEL AHMED	HCGP FOR R1 P N HATTI FOR R2 & R3 (VK NOT FILED)

COMPTROLLER GENERAL

75	WP100082/2021 1) MEMO FOR RETIREMENT FILED BY ADVOCATE FOR C/R5 SRI B SHARANABASAWA ADVOCATE 2) IA-1/2021 FOR TI	(GM, CC)	A S PATIL SABEEL AHMED	B SHARANABASAWA FOR C/R5 (CP NO 20023/2021) C JAGADISH SPECIAL COUNSEL FOR R1-R4
76	WP101119/2021 1)NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 7 23 26 27 28 47 & 52(1-3) (COURT FEE TO BE MADE GOOD) 2)FURNISHING OF PF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE E/NOTICE TO R3-R17	(GM, KSR)	A S PATIL SABEEL AHMED	HCGP FOR R1 & R2 NEEDFUL NOT DONE IN R/O R3-R17
77	WP101143/2021 1) NON FURNISHING OF PF, COVER ACK COPIES & ETC TO ISSUE E/NOTICE TO RESPONDENT (FOR 1ST TIME) 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 52(2)	(GM, CPC)	A S PATIL SABEEL AHMED	NEEDFUL NOT DONE IN R/O RESPONDENTS
78	WP102068/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,19,20,28 & 30(1-4)	(,)	A S PATIL	
79	WP102718/2021 FURNISHING OF PF, COVER, ACK AND ETC TO ISSUE E/NOTICE IN R/O R4	(LB, RES)	A S PATIL	HCGP FOR R1, R2 & R5 SANTHOSH B MALAGOUDAR FOR R8 R3- THE CHIEF EXECUTIVE OFFICER, ZILLA PANCHAYAT, BELAGAVI- SD R4 - ACK RECEIVED WITHOUT SIGN & SEAL R6- THE EXECUTIVE OFFICER, TALUKA PANCHAYAT, SAUDATTI, BELAGAVI -SD R7- THE PANCHAYAT DEVELOPMENT OFFICER, YARAGATTI GRAM PANCYAT, GOKAK -SD
80	WP102819/2021 1) COMPLIANCE OF OFFICE OBJNS AT SL NOS.5, 11, 16, 18, 19, 20, 28 AND 30(1 AND 2) 2) AWAITING SERVICE OF NOTICE TO RESPONDENTS	(GM, RES)	A S PATIL	RESPONDENTS : SERVICE AWAITED
81	WP102984/2021 1) COMPLIANCE OF OFFICE OBJNS AT SL NOS.26 AND28 2) AWAITING SERVICE OF NOTICE INR/O R3 & R4	(GM, RES)	A S PATIL SABEEL AHMED	HCGP FOR R1 & R2 R3 & R4: SERVICE AWAITED
82	WP103051/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.10 AND 23	(LB, RES)	A S PATIL	GA SD

COMPLIANCE OF OFFICE OBJNS AT SL

83	WP103443/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.7, 9 AND 52(1 AND 2)	(GM,WAKF)	A SPATIL	D L LADKHAN FOR R1 (VK NOT FILED) HCGP FOR R2 &R3 R4 : MAHAMMED ASLAM ABDUL GAFAR GANI -SD
84	WP103790/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.51	(GM,CPC)	A SPATIL	S B MALLIGAWAD ANDSHRIDHAR HIREMATH FORC/R2 (CP NO.22244/2021) V/O DTD 5/10/2021 SANTOSH MALLIGAWAD FOR RESPONDENTS (VK NOT FILED)
85	WP104031/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1 & 22	(GM,KEB)	A SPATIL	
86	WP105940/2018 AWAITING SERVICE OF NOTICE TO R1 & R2	(T,IT)	A SHANKAR and M LAVA SHASHANK S HEGDE	R1 and R2:SERVICE AWAITED
87	WP111055/2019 1) ACCEPTANCE OF MEMO FOR HAVING SERVED WP COPIES TO THERESPTS 2) NON TAKEN OUT THE COPY OF THE HAND SUMMONS TO SERVED ONRESPT 3) AWAITING SERVICE OF NOTICE IN R/ORESPT	(GM,CPC)	GOPALKRISHNA KOLLI PRAKASH BADIGER	RESPT:SERVICE AWAITED
88	WP112116/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM,RES)	GOPALKRISHNA KOLLI P R BADIGER	
89	WP144125/2020 OFFICE OBJECTIONS AT SL NO 20 & 32(4) A/W COUNSELS SUBMISSION	(LB,RES)	GOPALKRISHNA KOLLI PRAKASH R BADIGER	GA SD
90	WP147707/2020 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3-R5 (FOR 2ND TIME)	(GM,CPC)	GOPALKRISHNA KOLLI PRAKASH R BADIGER	J M ANILKUMAR & JAYAWANT SAVAGAON FOR R1 R2 IS MINOR R/BY MINOR GUARDIAN R1 R3 & R5 : "LEFT" R4 : ACK NYR
91	WP101914/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 52(1&2)	(GM,RES)	GOPALA KRISHNA KURANDAWAD	
92	WP101915/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 52(1&2)	(GM,RES)	GOPALA KRISHNA KURANDAWAD	
93	WP102860/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R7	(GM,CPC)	GOPALKRISHNA KOLLI PRAKASH R BADIGER	R1-R7 : SERVICE AWAITED

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94	WP104371/2017 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS (FOR 1STTIME)	(LA, RES)	VEENA HEGDE HCGP	NEEDFUL NOT DONE IN R/O RESPONDENT
95	WP104372/2017 REG: FURNISHING OF PF,ACK AND PETITION COPY FOR ISSUANCE OF NOTICE IN R/O RESPONDENT	(LA, RES)	HCGP	NEEDFUL NOT DONE IN R/O RESPT
96	WP104373/2017 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPONDENT (FOR 1ST TIME)	(LA, RES)	VEENA HEGDE HCGP	NEEDFUL NOT DONE IN R/O RESPT
97	WP104374/2017 FURNISHING OF PF A/C & COPIES FOR ISSUANCE OF NOTICE IN R/O RESPTS	(LA, RES)	VEENA HEGDE HCGP	NEEDFUL NOT DONE IN R/O RESPTS
98	WP104375/2017 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3 (FOR 2ND TIME)	(LA, RES)	VEENA HEGDE HCGP	BASAVARAJ BYAKOD FOR R1 & R2 R3 : ACK NYR
99	WP106717/2017 STEPS TO BE TAKEN IN R/O DECEASED R2	(LA, RES)	VEENA HEGDE HCGP	R1 : NARASIMHA: SD R2 : DECEASED
100	WP110405/2017 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	AGA	RESPT:RADHABAI:H/S
101	WP110409/2017 OFFICE OBJNS AT SL NO 31 (2) A/W ADV SUBMISSION	(LA, RES)	AGA	
102	WP112500/2017 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS (FOR 1STTIME)	(LA, RES)	AGA	NEEDFUL NOT DONE IN R/O RESPT
103	WP108602/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 28 (4) (FOR 4TH TIME)	(LA, RES)	AGA	
104	WP114139/2019 OFFICE OBJNS AT SL NO 28 (2 4 & 7) A/W COUNSEL SUBMISSION	(GM, CPC)	AGA	
105	WP114140/2019 OFFICE OBJNS AT SL NOS 28 (2 5 & 8) A/W COUNSEL SUBMISSION	(GM, CPC)	AGA	

COMPT BATT NO

106	WP112941/2014 OFFICE OBJECTION A/W COUNSEL SUBMISSION	(LB, RES)	AHAMED ALI J RAHIMANSHA	
107	WP103086/2015 1) NON- FURNISHING OF FPF, C/A, WITH CORRECT POSTAL ADDRESS & COPIES FOR ISSUE ISSUE NOTICE TOR29 2) NON TAKING OF STEPS IN R/O DECD-R2	(GM, WAKF)	AHAMED ALI J RAHIMANSHA	C R HIREMATH FOR R1, R5, R7, R9, R11, R16, R18, R22-R25 BHARATI SHANAGANDI FOR R8, R10, R12, R14, R21 & R27 D L LADKHAN FOR R28 & R30, R4 & R6 :DISMISSED R2:DECEASED NEEDFUL NOT DONE IN R/O R29 R3- SYED-SD R13- M PASHA- SD R15- MARDAN ALI- SD R17- MAHEBOOB- SD R19- MAHEBOOB- SD R20- MUSTFA- SD R26- HUSSAIN- SD
108	WP104423/2015 DISMISSAL OF WP FOR NON FURNISHING OF PF V/O DTD 14/11/2017	(GM, WAKF)	AHAMED ALI J RAHIMANSHA	MISS AZRA J DUNDGE FOR R3 M G NAGANURI FOR R17 R1- ELECTION OFFICER SHRI S MOHAMMED KOPPAL- SD R3- THE CHIEF EXECUTIVE OFFICE R BENGALURU- SD R4- THE WAKF OFFICER KOPPAL- SD R5- THE ADMINISTRATOR SHRI T H MULLA KOPPAL- SD R6- ABDUL GAFFARSAB- SD R7- ABDUL MAJID- SD R8- SYED ASIF- SD R9- ABBAS ALI- SD R12- MUSTAFA- SD R13- MURTUNASAB- SD R14- SYED- SD R15- KHAJA- SD R17- SYED SAMEER- SD R18- MOHAMMED- SD R19- SYED HUSSAIN- SD R24-SHAMASHA- SD R25- MOHAMMED- SD R26- ABUDL SAMAD- SD R21- RAJAWALI- H/S NEEDFUL NOT DONE IN R/O R2, 10 11, 16, 20, 22 & 23
109	WP105967/2015 COMPLIANCE OF OFFICE OBJECTIONS RAISEDON IA-1/17 FOR PRODUCTION OF ADDL DOCUMENTS FILED BY ADV FOR PETNR	(LA, RES)	AHAMED ALIJ RAHIMANSHA	GA FOR: R1 and R2 RAMESH N MISALE FOR R3
110	WP114472/2015 1) AS TO WHY PETITION SHOULD NOT BE DISMISSED AGAINST UNSERVED RESPDNTS FOR NOT TAKING STEPS & NON PROSECUTION ON V/O DTD:2/6/17 2) MEMO FOR RETIREMENT FILED BY ADV FORPETNR	(GM, CPC)	AHAMED ALIJ RAHIMANSHAH SANJAY S KATAGERI GANAPATI M BHAT	NEEDFUL NOT DONE IN R/O R1 & R2 R3-R7 : ARE REP BY GPA HOLDER R8 PRASHANT V MOGALI FOR R8

COMPLIANCE

Sl. No.	Case No.	Category	Officer	Remarks
111	WP100334/2016 NON COMPLIANCE OF O/OBJNS RAISED ON IA-1/2016 FOR BRINGING THE LRS OF DECEASED R3	(LB, UC)	AHAMED ALI J RAHIMANSHAH	GURUDEV GACHCHINAMATH FOR R1 THE ZO, HDMC, HUBBALLI : R2-SD R3 : DECEASED
112	WP103077/2016 1) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/17 FORINJUNCTION (REG: COPY TO BE SERVED) 2) ISSUANCE OF SERVICE OF NOTICE TO UN-SERVED RESPT NO 2 & 3, UN-SERVED COVER RETURNED WITH POSTAL SHARA AS "REFUSED"	(GM, RES)	AHAMED ALI J RAHIMANSHA	S K HEGDE FOR: R1 R2 & R3: "REFUSED"
113	WP104022/2016 1) AS TO WHY THE ORDER DTD 8/2/17 PERMITTING AMENDMENT SHOULD NOTBE SET ASIDE & PETITION SHOULD NOT BE DISMISSED FOR NON-PROSECUTION 2) IA-2/16 FOR PRODUCTION OF DOCUMENTS (IA-4/16 FOR IMPEADING IS RETURNED WITH OFFICE OBJECTIONS)	(GM, WAKF)	ANWAR BASHA B	MISS AZRA J DUNDGE FOR R1 & R2
114	WP106413/2018 NON-FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO RESPT (FOR 1STTIME)	(GM, CPC)	AHAMED ALI J RAHIMANSHA	NEEDFUL NOT DONE IN R/O RESPT
115	WP109268/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	AHAMED ALI J RAHIMANSHA A S R NAMAZI	
116	WP109549/2019 1) NON-PAYMENT OF COST OF RS 500/- TO HIGH COURT LEGAL SERIVCE AUTHORITY ,HIGH COURT OF KARNATAKA DHARWAD BENCH 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 9,15 & 31(3-4) (FOR 4TH TIME)	(CS, DAS)	AHAMED ALI J RAHIMANSHA	
117	WP114490/2019 NON COMPLIANCE OF OFFICE OBJNS	(CS, RES)	AHAMED ALI J RAHIMANSHA A S R NAMANI	GA SD
118	WP142873/2020 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 14 17 32(1-4) & 33(1&2) (MOVED)	(GM, CPC)	AHAMED ALI J RAHIMANSHA	VITTHAL S TELI ADV FOR RESPONDENT
119	WP102064/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,15,17,21,29 & 31(1-6)	(GM, CPC)	AHAMED ALI J RAHIMANSHA	

COINTE HATT NO

120	WP103373/2017 1) ACCEPTANCE OF MEMO FOR HAVING SERVED THE WP COPIES TO THE ADV SRI K L PATIL APPEARING FOR THE RESPONDENTS 2) AWAITING SERVICE OF E/NOTICE TOR1-R4	(GM, RES)	AJOY KUMARPATIL PRASHANT MATAPATHI	
121	WP103374/2017 1) ACCEPTANCE OF MEMO FOR HAVING SERVED THE WP COPIES TO THE ADV SRI K L PATIL APPEARING FOR THE RESPONDENTS 2) AWAITING SERVICE OF EMERGENT NOTICE TO R1-R4	(GM, RES)	AJOY KUMARPATIL PRASHANT MATHAPATI	
122	WP148606/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 22 35 36 & 39(1&2)	(GM, RES)	AJAY UPATIL AKKAMAHADEVI HIREMATH AGA FOR R1 R4 & R5 R M KULKARNI FOR R2 & R3	
123	WP102177/2021 NON COMPLIANCE OF OFFICE OBJECTION AT SL NO 15	(CS, RES)	AKSHAYA ANIL KATTI	GA SD
124	WP103567/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.8,27 AND 52(1 AND 2)	(GM, CPC)	AKSHAYA ANIL KATTI	
125	WP 103522/2019 1) FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R6 & PROP R8 2) FILING OF ACK FOR HAVING SERVED THE WP COPIES TO THE COUNSEL FOR THE RESPTS	(GM, RES)	AMARE GOUDA	DAYANAND M BANDI PROP R7 G S HULMANI FOR R1-R3 HCGP FOR R4 & R5 R6:ACK NYR PROP R8:INSUFFICIENT ADDRESS
126	WP112500/2019 & WP113008/19	(GM, CPC)	ANAND D BAGEWADI REVANNA BELLARY	
127	WP103441/2021 1) NON COMPLIANCE OF OFFICE OBJNS AT SLNOS.52(1) 2) AWAITING SERVICE OF E/NOTICEIN R/O R1-R3	(GM, CPC)	ANAND D BAGEWADI SHIVARAJ P MUDHOL	R1-R3 : SERVICE AWAITED
128	WP103327/2015 COMPLIANCE OF O/OBJNS RAISED ON V/K FILED BY M C NAGASHREE ADV. FOR RESPDT	(GM, TEN)	B BBAJENTRI G K HIREGOUDAR VIJAYKUMAR	RESPDT : SERVED

COUPE HATT NO

129	WP 102804/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1-R8 2) MAINTAINABILITY OF WP TO BE CLARIFIED SINCE PETITION IS FILED ON JUDGEMENT & AWARD IN LAC NO 1/2014	(LA, KIADB)	B B PATIL	R1-R8: SERVICE AWAITED
130	WP64615/2012 STEPS TO BE TAKEN IN R/O DECEASED R1 (V/O DTD 16/01/2020 STEPS HAS NOT TAKEN)	(GM, RES)	ANANT R HEGDE	NARAYAN V YAJI FOR R1 GA FOR R2 & R3
131	WP106862/2014 STEPS TO BE TAKEN IN R/O NOT-CLAIMED R2 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R1 FOR 2ND TIME	(GM, FOR)	A R HEGDE	GA-SD
132	WP108907/2014 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE E/NOTICE TO R1 & R2 FILING OF ACK FOR HAVING SERVED THE COPIES TO PANEL ADV. FOR RESPDT	(GM, RES)	ANANT P SAVADI	MRUTYUNJAY HIREMATH PANEL ADV
133	WP111186/2014 FURNISHING OF FPF, C/ACK, C/ADDRESS COVER ETC FOR ISSUE OF NOTICE TO R3 FOR 2ND TIME	(GM, ST/RN)	A R HEGDE	GA-SD R1, R2, R4 & R5 ARE SERVED
134	WP105138/2015 & WP 113301/2015 FILING OF MEMO/ACK FOR HAVING SERVED COPY OF THE STATEMENT OF OBJECTION ON THE COUNSEL FOR PETITIONER	(LB, RES)	ANAND.L.SANDRIMANI SANTOSH B RAWOOT	ADDL. GOVT. ADVOCATE
135	WP105036/2016 FURNISHING OF FPF, CA, ACK, COVERS, CORRECT ADDRESS, PETITION COPY ETC, TO ISSUE NOTICE TO UNSERVED R1 (FOR 3RD TIME) ACCEPTANCY OF MEMO A/W ACK FOR HAVING SERVED THE COPY TO COUNSEL FOR R1 BEFORE THE TRIAL COURT V/O/D/16/03/2017	(GM, CPC)	ANANT HEGDE VISHWANATH HEGDE	MALLIKARJUNSWAMY BHIREMATH FOR R2 & R3 J S SHETTY FOR R5 VIJETA R4 SD RAMAN R6SD R1-NO SUCH PERSON

COMPLIANCE HATT NO

136	WP108657/2016 1) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/2018 TO IA-3/2018 2) ISSUANCE OF SERVICE OF NOTICE IN R/O REFUSED R7,R37,R41-R43 3) FURNISHING OF FPF,C/A CORRECT ADDRESSETC FOR ISSUE OF NOTICE TO R1,R2,R14,R26-R28,R35,R36, R38-R40,R44-R46,R49 & R53 (FOR 2ND TIME)	(GM, CPC)	ANAND.L.SANDRIMANI SANTOSH B RAWOOT	BHARATHI G BHAT FOR R3-R6, R8-R13,R15-R25,R29-R34,R47,R48 R50-R52 & R54-R60 R7,R37,R41-R43 : REFUSED R1,R2,R14,R26-R28,R35,R36, R38-R40,R44-R46,R49 & R53 : :ACK NYR R50 IS MINOR R/BY NATURAL MOTHER R51
137	WP102834/2017 IA-2/17 FOR VACATING THE INTEREIM ORDER FILED BY THE ADV FOR R1 & R2	(LB, RES)	ANANT HEGDE VISHWANATH HEGDE	DINESH M KULKARNI FOR R1 and R2 VEENA HEGDE FOR R3 & R4
138	WP107276/2017 MEMO FOR RETIREMENT FILED BY SRI N S KINI ADV FOR R1	(LB, RES)	ANANT HEGDE	S G KADADAKATTI and LINGESH KATTEMANE FOR R1 N S KINI FOR R1 AGA FOR R2
139	WP19928/2018 (CRIMINAL ROSTER) ISSUANCE OF SERVICE OF NOTICE IN R/O R2,UNSERVED COVER RETURNED WITH POSTAL SHARA AS "REFUSED"	(GM, RES)	ANANT HEGDE VISHWANATH HEGDE	GOVT PLEADER FOR R1 R2 : "REFUSED"
140	WP103051/2018 & WP NO103331-335/2018 OFFICE OBJECTIONS AT SL NOS 19 &20 A/W ADVOCATESUBMISSION	(CS, RES)	ANANT P SAVADI	
141	WP105342/2018 AWAIT SERVICE OF NOTICE IN R/O R1-R4	(GM, RES)	ANANT HEGDE VISHWANATH HEGDE	AGA FOR R1-R4 R1-R4 : SERVICE AWAITED
142	WP108637/2018 1) IA-1/21 FOR MODIFICATION FILED BY ADV FOR PETITIONER 2) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPONDENT	(CS, RES)	ANANT HEGDE VISHWANATH HEGDE	A P HEGDE JANMANE FOR C/R1 (CP NO 21408/18) HCGP FOR R2 R1 & R2 : ACK NYR
143	WP102688/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	ANAND.L.SANDRIMANI SANTOSH B RAWOOT	
144	WP114416/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	ANAND.L.SANDRIMANI SANTOSH B RAWOOT	
145	WP147711/2020 COMPLIANCE OF OFFICE OBJECTION AT SL NO 28	(GM, CPC)	ANANT HEGDE	

COMPLIANCE HATT NO

146	WP147793/2020 NON COMPLIANCE OF OBJECTIONS AT SL NOS 19,23 A/W COUNSEL SUBMISSION	(CS, RES)	ANANT HEGDE VISHWANATH HEGDE	AGA FOR R1-R5 R6 : M B HATTARAKI : SERVED VENKATESH M KHARVI FOR R7 GOVINDRAJ K JOISA & M LAKSHMIKANTH ARYA FOR R7
147	WP147817/2020 1) FURNISHING PF, ACK WITH CORRECT ADDRESS FOR ISSUANCE OF NOTICE TO R5 (2ND TIME) 2) NON-COMPLIANCE OF O/O AT SL.NO. 40(1)	(CS, RES)	ANANT HEGDE VISHWANATH HEGDE	AGA FOR R1-R4 R5 : POSTAL SHARA "PERSON NOT IN THISADDRESS HENCERETURNED"
148	WP148648/2020 OFFICE OBJECTION AT SL NO 52 A/W COUNSEL SUBMISSION (IA-1/2020 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OFANNX-F IS PENDING)	(GM, RES)	ANANT HEGDE VISHWANATH HEGDE	GA SD
149	WP100129/2021 1) STEPS TO BE TAKEN IN R/O DECEASED R2 & R8 2) ISSUANCE OF SERVICE OF NOTICE IN R/O REFUSED R4 (MOVED)	(GM, CPC)	ANANT HEGDE VISHWANATH HEGDE	ANAND R KOLLI ADV FOR R1, R3 R5-R7 & R10-R12 R9 : HANUMAPPA : SD R2 & R8 : DECEASED R4 : "REFUSED
150	WP100156/2021 OFFICE OBJNS AT SL NOS 21 A/W COUNSEL SUBMISSION	(GM, CPC)	ANANT HEGDE VINAYKUMAR BHAT	
151	WP102133/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 11, 16 & 23	(GM, KEB)	ANANT HEGDE VISHWANATH HEGDE	
152	WP102227/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 23 & 30	(GM, RES)	ANANT HEGDE VISHWANATH HEGDE	SHIVARAJ S BALLOLI, JOSHUA SAMUEL & MARUTHI S H FOR SOLE RESPONDENTS
153	WP102328/2021 (CRIMINAL ROSTER) 1) OFFICE OBJNS AT SL NO 17 A/W ADVOCATESSUBMISSION 2) COMPLIANCE OF OFFICE OBJECTIONSAT SL NO 31(1&2)	(GM, RES)	ANANT HEGDE VISHWANATH HEGDE	HCGP FOR R1 & R4 A P HEGDE JANMANE FOR R2 & R3

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154	WP110255/2016 & WP 100461/2017 1) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2, R18 & R27	(GM, RES)	ANIL KALE	JAGADISH PATIL FOR: R1 R4 R6 R7 & R9 AHAMED ALI RAHIMAN SHAH FOR R1,R5,R8 & R10 MADANMOHAN M KHANNUR FOR R5 R8 & R10 R11: HASANSAB - SD R12:MUKTUMSAB - SD R13:HATELSAB - SD R14:ISMAILSAB - SD R15-MAQABULASAB-SD R17:BUDDIMA - SD R19:MAMTAJBHI - SD R20:KUTUNBAI - SD R21:KASHIMSAB - SD R22:MOULASB - SD R23-PEERSAB-SD R:24:BASHIRSABA - SD R25:DILSHABANU - SD R26:ABDULRAZAK - SD R28:NAMAJABI - SD R3 & R16 ARE SERVED R2,R18 & R27 : ACK NYR
155	WP103372/2017 & WP 103412/2017 1)FURNISHING OF FPF COVER ACK WITH CORRECT ADDRESS FOR ISSUANCE OF NOTICE TO R4 2)ACCEPTANCE OF MEMO FOR HAVING SERVED WP COPIES ON THE RESPECTIVE STANDING COUNSEL FOR RESPTS	(LA, RES)	ANIL KALE V S KALASURMATH	HCGP FOR: R1 R2:MD KNNLTD BAGALKOT-SD R3:THE SLAO BELAGAVI-SD R5:THE SDC LARGMP BELAGAVI- SD R6:MD NWKRTC BAGALKOT-SD R7:THE SUB REGISTRAR JAMAKHANDI BAGALKOT-SD R4: INSUFFICIENT ADDRESS
156	WP105010/2017 FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICE TO R1	(GM, CPC)	ANIL KALE	R2-R6:SERVED R1:ACK NYR
157	WP105295/2018 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R7 (FOR 2NDTIME)	(GM, CPC)	ANIL KALE V S KALASURMATH	GURULINGESWAR G GADAG & P G HIREMATH FOR: R1-R6 R8 : DEEPA: SD R7 : ACK NYR
158	WP108687/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, AC)	ANIL KALE V S KALASURMATH	
159	WP113609/2019 AWAITING OF SERVICE OF NOTICE IN R/O R3	(GM, RES)	ANIL KALE	HCGP FOR R1 GIRISH S HULMANI FOR R2 R3:SERVICE AWAITED
160	WP147592/2020	(CS, RES)	ANIL KALE	AGA FOR R1 K L PATIL ADV FOR R2 PRUTHVI K S FOR R3 (GPA HOLDER OF R3)
161	WP103868/2017 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R2	(GM, RES)	ANILKUMAR N HONNIKOPPA	B SHARANABASAWA and R M PHIRANGI FOR R1 R3 SERVED NEEDFUL NOT DONE IN R/O R2

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162	WP103580/2017 (CRIMINAL ROSTER) FURNISHING OF FPF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO RESPT (FOR 2ND TIME)	(GM, FC)	ANJANEYA M	RESPT:ACK NYR
163	WP114441/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 10-12,15,16,19,22,26,27 & 29(1-4) (2ND TIME)	(GM, RES)	ANJANEYA M T HANUMAREDDY	
164	WP103506/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 17(1 AND 2) AND 29(1)	(GM, CPC)	ANJANEYA M	K L PATIL AND S S BETURMATH FOR R9 V/O DTD 25/9/2021 R1-R8 : SERVICE OF NOTICE DISPENSED WITH
165	WP104993/2014 COMPLIANCE OF OFFICE OBJNS RAISED ON AMENDED PEITITON	(GM, RES)	ANOOP G DESHPANDE	GA FOR R1-R3 S S KULKARNI FOR R4
166	WP102015/2018 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R4	(CS, RES)	ANOOP G DESHPANDE	VEENA HEGDE AGA FOR: R1 and R3 I S UPPIN FOR: R2 R4: ACK NYR
167	WP107734/2018 1) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 28 & 31(1) (FOR 5TH TIME) 2) COMPLIANCE OF OFFICEOBJECTIONS AT SL NO 32(1-2) RAISED ON FURTHER VERIFICATION	(GM, RES)	ANOOP G DESHPANDE PRATAPSHING R JADHAV	
168	WP107355/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	ANOOP G DESHPANDE PRATAPSINGH JADHAV	
169	WP148610/2020 1)AWAITING SERVICE OF NOTICE IN R/O R2 2)NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13 14 19 21 23 25 & 42(1-7)	(GM, RES)	ANOOP G DESHPANDE	AGA FOR R1 & R3 ARAVIND D KULKARNI FOR R4 R2 : SERVICE AWAITED
170	WP102084/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1 &R2 2) NON COMPLIANCE OFOFFICE OBJECTIONS AT SL NO 16 & 27(1)	(GM, RES)	ANOOP G DESHPANDE	R1 & R2 : SERVICE AWAITED

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171	WP 114892/2019 NON COMPLIANCE OF OFFICE OBJNS AT SL NO 3 5 6 7 11-15 19 20 & 27(1- 5) (MOVED)	(GM, RES)	ANURADHA DESHPANDE SABEEL AHMED	HCGP FOR R1 & R2
172	WP 114893/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	ANURADHA DESHPANDE	GA-SD
173	WP 101631/2021 NON COMPLIANCE OF OFFIC OBJNS AT SL NOS 3 7 8 10 14 15 17 18 19 22 23 & 52(1-4)	(GM, RES)	ANURADHA DESHPANDE	AGA FOR R1 & R2
174	WP85269/2013 & WP 86079-080/2013 FURNISHING OF FPF, C/ACK, CORRECT ADDRESS, COPY ETC FOR ISSUE NOTICE TO R1 & R3 FOR 2ND TIME	(GM, RES)	ARAVIND D KULKARNI	GA-SD THE PA, KHSD, B'LORE : R2-SD
175	WP101080/2015 MEMO FOR DISPOSAL OF WP FILED BY ADV FOR PETNR NON-TAKING STEPS IN R/O NOT CLAIMED R3 & R4 OR OTHERWISE	(GM, PP)	ARAVIND D KULKARNI	R1 and R2 SERVED R3 & R4 NOT CLAIMED
176	WP105216/2017 MEMO FOR CONSIDERATION OF INTERIM PRAYER	(LB, RES)	ARAVIND D KULKARNI	AGA FOR R1-R4 MALLIKARJUNSWAMY B HIREMATH FOR: R5 SURESH P HUDEDAGADDI & V S KALASURMATH FOR R6
177	WP111391/2017 & WP 106148-149/2019 (CRIMINAL ROSTER) 1) FURNISHING OF FPF, C/A WP COPIES, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R4 (FOR 2ND TIME) 2) MEMO FOR PRODUCTION OF DOCUMENTS FILED BY THE ADV FOR PETITIONER	(GM, RES)	ARAVIND D KULKARNI	HCGP FOR R1 & R2 (MA NOTFILED) G I GACHCHINAMATH FOR R3 (VK NOTFILED) R4:ACK NYR
178	WP101143/2018 FILING OF IA FOR BRINGING THE LRS OF DECEASED R1 AS PER ORDER DTD:7/1/19 Connected With 1) WP 101035/2018	(GM, CPC)	ARAVIND D KULKARNI	R1:DECEASED R2:RAMESH - SD
		(GM, CPC)	ARAVIND D KULKARNI	H N GULARADDI FOR: R1-R4
179	WP105410/2018 1) NON-FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPT (FOR 2NDTIME) 2) FILING OF MEMO FOR HAVING SERVED THE NOTICE TO COUNSEL FOR RESPT APPEARING BEFORETRIAL COURT	(GM, CPC)	ARAVIND D KULKARNI	NEEDFUL NOT DONE IN R/O RESPT

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180	WP107678/2018 REG: 1) NON PAYMENT OF COST OF 500/- TO ADVOCATES ASSOCIATION LIBRARY FUND HIGH COURT DHARWAD 2) NON -COMPLIANCE OF OFFICE OBJECTION AT SL.NO. 3, 10, 11, 13, 14, 16, 18, 22, 28 & 31(1 & 2) FOR 5TH TIME	(GM, CPC)	ARAVIND D KULKARNI	
181	WP112907/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	ARAVIND D KULKARNI	
182	WP113911/2019 NON FURNISHING OF PF COVERS ACKS, COPIES ETC., FOR ISSUE OF NOTICE TO RESPONDENTS FOR 1ST TIME	(GM, CPC)	ARAVIND D KULKARNI	NEEDFUL NOT DONE IN R/O RESPONDENT
183	WP116108/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	ARAVIND D KULKARNI VISHWANATH K BHAT	
184	WP147769/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,19 20,23,34,35 & 42(1-3) (IA-1/2020 FOR DISPENSATION IS PENDING)	(CS, RES)	GANGADHAR J M ARAVIND H	GA SD
185	WP148583/2020 1) FURNISHING OF FPF COVER ACK WITH CORRECT ADDRESS TO ISSUENOTICE IN R/O SOLE RESPT (FOR 2ND TIME) 2) NON COMPLIANCE OF OFFICE OBJECTIONSAT SL NOS 1,3,6,7,11 12 13 14 15 16, 18,20,26 & 28(1-6)	(GM, CPC)	ARAVIND D KULKARNI	RESPT: INSUFFICIENT ADDRESS
186	WP148758/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3 12 14 15 19 30. & 32(1)	(GM, CPC)	ARAVIND D KULKARNI L M KURAHATTI	
187	WP148802/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11 14 15 18 & 29(1-4)	(GM, CPC)	ARAVIND D KULKARNI L M KURAHATTI	
188	WP100482/2021 OFFICE OBJECTIONS AT SL NO 19 A/W COUNSEL SUBMISSION	(GM, CPC)	ARAVIND H JAYAVANT S	M H PATIL PRAKASH UDIGERI & RANJITHA S K ADV FOR R1, R2(A-C) & R3-R5 (VK FILED) R6, R8 & R9 : NOTICE DISPENSED WITH R7 : LALITHKUMAR : SD
189	WP103792/2021 1) IA-1/2021 FOR DISPENSATION OF PRODUCTION OF ORIGINAL / CERTIFIED COPY OF ANNX-E 2) IA-2/2021 FOR IMPEADING THE PROP APPLICANT ASR5-R16 (DATE)	(GM, KSR)	ARAVIND D KULKARNI	HCGP FOR R1-R3 R4 : MANAGER, KARN VIKAS GRAMEENA BANK, HAVERI : SD SHIVAKUMAR S BADAWADAGI FOR IMPEADING APPLICANT IN IA-2/2021

COMPLIANCE OF OFFICE OBJECTIONS

190 WP103868/2021 (GM,CPC) ARAVINDH
 COMPLIANCE OF OFFICE OBJECTIONS
 AT SL NOS 10 & 52(1-5)

191 WP103870/2021 (GM,CPC) ARAVINDH
 COMPLIANCE OF OFFICE OBJECTIONS
 AT SL NOS 10 & 52(1-3)

192 WP105337/2019 (GM,CPC) ARCHANA.A.MAGADUM R2:SERVED
 FURNISHNG OF PF COVER SUPRIYA S KULKARNI R1:POSTAL SHARA ADDRESSEE
 ACK CORRECT ADDRESS ETC NOTFOUND
 TO ISSUE E/NOTICE TO R1

193 WP147609/2020 (LA, RES) ARCHANA.A.MAGADUM HCGP FOR R4-R6
 MEMO OF ACK FOR SERVING COPY TO THE
 R1-R3
 Connected With
 1) WP 147610/2020 (LA, RES) ARCHANA.A.MAGADUM
 MEMO OF ACK FOR SERVING COPY TO THE ANANDKUMAR A MAGADUM HCGP FORR4-R6
 R1-R3 R5- TAHISILDAR,
 STATE HIGHWAY-57, BASAVESWAR
 NAGAR,
 GADAG - SD

194 WP103070/2017 (GM,CPC) ARUN L NEELOPANT R1 : SAROJA:SD
 1) COMPUTER STATEMENT R3 : MANJUNATH: SD
 REGARDING THEDISPOSAL R4 : KARIYAPPA: SD
 OF OS 33/2012 BEFORE TRIAL R7 : LAXMI: SD
 COURT R9 : SHIVAPPA: SD
 2) IA-1/2019 FORSTAY R10 : YALLAPPA: SD
 3) STEPS TO BE TAKEN IN R/O R2 : ACK RECEIVED WITHOUT
 DECEASEDR5 SIGN R5 : DECEASED
 4) FURNISHING OF FPF, R6 & R8 : LEFT NOT KNOWN
 COPIES, C/ACK WITH CORRECT
 ADDRESS ETC TO ISSUE
 E/NOTICE TO R2, R6 & R8
 (2NDTIME)

195 WP104593/2018 (GM,CPC) ARUN LNEELOPANT N P VIVEKMEHTA FOR: R1
 REG: 1) FURNISHING OF FPF,C/A SHRIHARSH A NEELOPANT R2 & R4 : ACKNYR
 CORRECT ADDRESS ETC R3 : D GUNDI: SD
 FOR ISSUE OF NOTICE
 TO R2 & R4 (2ND
 TIME)
 2) COMPLIANCE OF OFFICE OBJECTION
 RAISED ON MEMO FOR PRODUCTION OF
 DOCUMENTS REG. COPY TO BE SERVED

196 WP109352/2019 (GM,RES) ARUNLNEELOPANT PRASHANT F GOUDAR FORR7
 FURNISHING OF FPF COPIES R1 R2 R3 R5 R6 R9 & R10:SERVED
 C/ACK WITH CORRECT ADDRESS R4 & R8:ACK NYR
 ETC TO ISSUE NOTICE TO R4&R8

197 WP100291/2021 (GM,RES) ARUN LNEELOPANT
 COMPLIANCE OF OFFICE OBJNS AT SL NOS S A NEELOPANT
 23 24 25 28 47 & 52(1-3)

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198	WP103234/2021 1) AWAITING SERVICE OF NOTICE IN R/O PC R1 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 10,27,28 & 52(1-2)	(GM,C)	ARUN LNEELOPANT	R1- SERVICE AWAITED R2 - DISPENSED WITH
199	WP103877/2021 1) AWAITING SERVICE OF NOTICE IN R/O RESPT (NOTICE ISSUED ON 27/10/21) 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.1 AND 30(1) (DATE)	(GM,CPC)	ARUN LNEELOPANT	RESPT:SERVICE AWAITED
200	WP107344/2014 FILING OF MEMO BY THE ADV FOR PETITIONER AS PER ORDER DTD 28/07/17	(GM,CPC)	ARUNARDESHPANDE	PRAKASH K JAWALKARand S S NIRANJAN
201	WP101400/2021 AWAITING SERVICE OF NOTICE IN R/O R6	(LA,RES)	ARUNA RDESHPANDE	SHIVASAI M PATIL ADV FOR R1-R3 HCGP ADV FOR R4 &R5 R6 : SERVICEAWAITED
202	WP100872/2018 1) FILING OF ACK FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 2) AWAITING SERVICE OF E/NOTICE IN R/O R1-R4 &R7-R12	(GM,CPC)	ASHOKTKATTIMANI	R1-R4 andR7-R12:SERVICE AWAITED
203	WP107345/2018 1) NON-PAYMENT OF COST OF RS 500/- TO THE ADVOCATE ASSOCIATION LIBRARY FUND 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,9,10,12,14,19,20,23,33 & 36(1-5)	(LB,RES)	ASHOK TKATTIMANI S K BAKALE	
204	WP101486/2021 FURNISHING OF FPF, C/A WITH CORRECT ADDRESS & WP COPIES ETC TO ISSUE E/NOTICE IN R/O R1, R4, R9, R14 & R15	(CS,RES)	ASHOK RKALYANASHETTY	HCGP ADV FOR R10-R13 SRINAND A PACHCHAPURE ADV FOR R7 & R8 R2 : ANIL : SD R3 : YUSUF : SD R5 : SANGANAGOUDA : SD R6 : C S NIMBAL : SD R1 : POSTAL"LEFT" R4 : POSTAL SHARA "NOT CLAIMED" R9, R14 & R15 : ACK NYR
205	WP103879/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.1,8,9,10,11,12,13,17, 22,27 AND 33 (1 AND 2)	(GM,R/C)	ASHOK RKALYANASHETTY	

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206	WP106341/2016 WP 109627-631/16 FURNISHING OF PF, C/A, COPIES ETC TO ISSUE NOTICE TO R1 TO R4	(T, RES)	ATUL KALUR N P VIVEK MEHTA SAVITHA YV	GA-SD
207	WP108135/2016 & WP 109713-716/2016 FURNISHING OF PF,C/A COPIES,ETC FOR ISSUE OF NOTICE TO R1-R3 (1ST TIME)	(T, RES)	ATUL K ALUR N P VIVEK MEHTA	GA SD
208	WP112383/2017 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1	(GM, RES)	AVINASH BANAKAR S S YALIGAR	AGA FOR R2 R1 : ACKNYR
209	WP105436/2019 & WP105944/19 FURNISHING OF FPF CORRECT ADDRESS C/A & WP COPIES FOR ISSUE E/NOTICE TO THE RESPTS	(GM, RES)	AVINASH BANAKAR	NEEDFUL NOT DONE IN R/O RESPTS
210	WP107014/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	AVINASH BANAKAR	
211	WP114396/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	RAVI B NAIK	
212	WP114612/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	AVINASH M ANGADI	
213	WP114819/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	AVINASH MALIPATIL	
214	WP114908/2019 ISSUANCE OF SERVICE OF E/NOTICE IN R/O REFUSED R1	(GM, RES)	AVINASH BANAKAR	R2:THE MC HDGC ERGO GIC LTD HUBLI -SD R1:REFUSED
215	WP116690/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS (FOR FIRST TIME)	(GM, CPC)	AVINASH M ANGADI	
216	WP101884/2021 COMPLIANCE OF OFFICE OBJECTIONS	(GM, TEN)	AVINASH BANAKAR	GOVT. ADV. SERVED
217	WP2244/2007 STEPS TO BE TAKEN IN R/O DECEASED R3 BY ADV FOR THE PETITIONER	(LB, RES)	B S KAMATE	BASAVAPRABHU S PATIL FOR R1 S B SHAIKH FOR R1 GOVT ADVOCATE FOR R2 SANGRAM S KULKARNI FOR R3
218	WP106049/2014 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R1 FOR THIRD TIME (LCR KEPT BELOW)	(GM, RES)	B S KAMATE	R2 and R3 : MINORS REP. BY R1

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219	WP110403/2015 FURNISHING OF FPF, C/A AND COPIES FOR ISSUE NOTICE TO R1 & R4 FOR SECOND TIME	(GM, RES)	B S KAMATE	R2 and R3 ARE SERVED
220	WP110437/2015 ACCEPTANCE OF MEMO FOR SERVICE OF NOTICE IN R/O R5 THROUGH PAPER PUBLICATION IN VIJAY KARNATAKA DAILY NEWS PAPER HUBLI EDITION	(CS, DAS)	B S KAMATE	AGA FOR: R1 VENKATESH R BHAGAT PRAVEEN P TARIKAR FOR R2 N D GUNDE FOR R3 V M SHEELVANT, S H MITTALKOD, VINAY S KOUJALAGI FOR R4, R6&R7
221	WP109300/2016 FURNISHING OF FPF, CA/CK, COVER, CIOPIES, ETC, FIOR ISSUE OF NOTICE TO R1-R3 FOR 2ND TIME	(LA, RES)	B S KAMATE	AGA FOR R5 R4 : SERVED R1, R2, R3 : PARTY LEFT WITHOUT INTIMATION
222	WP106743/2018 FURNISHING OF FPF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1 (VK FILED BY SMT SHARMILA M PATIL IS RETURNED WITH OFFICE OBJNS)	(GM, KSSIDC)	B S KAMATE	SHARMILA M PATIL FOR R2 R3: DGM HUBBALLI DHARWAD-SD
223	WP105509/2019 1) FILING OF MEMO A/W ACK FOR HAVING SERVED THENOTICE TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 2) AWAITING SERVICE OF NOTICE IN R/O R1 & R2	(GM, CPC)	B S KAMATE	R1 and R2: SERVICE AWAITED
224	WP113400/2019 1) ACCEPTANCE OF MEMO FOR HAVING SERVED HAND SUMMONS TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT & FOR RESPTS ACCEPT R19 2) FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TO R7-R16 & R19-R22 (FOR 2ND TIME)	(GM, CPC)	B S KAMATE	SANGRAM S KULKARNI FOR R1-R6 BY GPA HOLDER R4 R17: MALLAPPA - SD R18: VINAYAK - SD R7-R16 & R19-R22: ACK NYR
225	WP145710/2020 1) COMPLIANCE OF OFFICE OBJECTION RAISED ON PF FILED BY ADV FOR PETITIONER 2) FILING OF MEMO A/W ACK HAVING SERVED WP COPIES ON COUNSEL APPEARING FOR RESPONDENT/PLAINTIFF BEFORE TRIAL COURT	(GM, CPC)	B S KAMATE	RESPONDENTS : ACK NYR
226	WP147557/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 21 (IA-1/2020 FOR DISPENSATION IS PENDING)	(GM, RES)	B S KAMATE S M TONNE	

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227	WP 107823/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(LA, KIADB)	B S SANGATI	GA SD
228	WP 107836/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(LA, KIADB)	B S SANGATI	
229	WP 107839/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(LA, KIADB)	B S SANGATI	GA SD
230	WP 107840/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(LA, KIADB)	B S SANGATI	
231	WP 107841/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(LA, KIADB)	B S SANGATI	
232	WP 107855/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(LA, KIADB)	B S SANGATI	
233	WP 104154/2019 NON FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE E/NOTICE TO R4 (V/O DTD:2/3/2020 AGA IS DIRECTED TO SECURE THE INSTRUCTIONS ON OR BEFORE16/3/2020)	(GM, RES)	B S SANGATI	AGA FOR R1-R3 NEEDFUL NOT DONE IN R/O R4
234	WP104155/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS (1STTIME)	(GM, RES)	B SSANGATI	
235	WP104156/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS (1STTIME)	(GM, RES)	B SSANGATI	
236	WP104157/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS (1STTIME)	(GM, RES)	B SSANGATI	
237	WP104158/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS (1STTIME)	(GM, RES)	B SSANGATI	
238	WP104159/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS (1STTIME)	(GM, RES)	B SSANGATI	

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239	WP105417/2019 1) NON-PAYMENT OF COST OF RS 1000/- TO THE HIGH COURT LEGAL SERVICE AUTHORITY HIGH COURT OF KARNATAKA DHARWAD BENCH 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,18 & 20 3) COMPLIANCE OF OFFICEOBJECTIONS AT SL NOS 33-37	(LA,KIADB)	B SSANGATI	GA SD
240	WP105496/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM,KIADB)	B S SANGATI	
241	WP110552/2019 FURNISHING OF PPF, COPIES, C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R2 (FOR 2ND TIME)	(GM,AC)	B S SANGATI	S K KAYAKAMATH ADV FOR R3 R1 : AKBAR BASHA : SD R2 : ADDRESSEE LEFT
242	WP115773/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS (FOR FIRST TIME)	(GM,CPC)	B SHARANABASAWA SITALAXMI PURLI & AMEER AHMED H BAGALI	SMT SUNANDA P PATIL C/R NO 21379/2019
243	WP147676/2020 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 15, 16, 18, 20, 28 & 31(1-4)	(LA,RES)	B SHARANABASAWA	
244	WP101299/2021 FURNISHING OF PPF, C/A WITH CORRECT ADDRESS WP COPIES ETC TO ISSUE E/NOTICE IN R/O R5	(LB,ELE)	B SHARANABASAWA	HCGP ADV FOR R1, R2 & R4 SHIVARAJ C BELLAKKI ADV FOR R3 R5 : ACK RECEIVED WITHOUT SIGNATURE
245	WP81534/2013 1) NON FURNISHING OF PF, COVER, ACK, WITH CORRECT ADDRESS TO ISSUE 2ND TIME NOTICE TOR12 (FOR 3RD TIME) 2) 3RD TIME NOTICE ISSUED TO R7 UNSERVED COVERRETURNED WITH POSTAL SHARA NOT CLAIMED 3) NON-TAKING OF STEPS IN R/O DECEASED R9 &R10 4) MEMO FOR TREATING R5 &R7 ARE LRS OF DECEASED R8 5)NON COMPLIANCE OFOFFICE OBJECTIONS RAISED ON IA-1/16 FOR IMPEADING LR'S OF DECEASED R11 FILED ADV FOR PETNR	(LA,RES)	M D PUKALE S S DODDALINGANNAVAR F S RAMANNAVAR M B RADDI	GA FOR R1 and R3 R H ANGADI FOR R2 &R4 R5- BASANGOUDA-H/S R6- RAMANGOUDA- SD R8-R11 : DECEASED R7 : " NOTCLAIMED" NEEDFUL NOT DONE IN R/O R12
246	WP107276/2018 NON FURNISHIG OF PPF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TO RESPTS	(GM,CPC)	B T KULKARNI PRAVEEN G KULKARNI	NEEDFUL NOT DONE IN R/O RESPTS

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247	WP103161/2021 1) AWAITING SERVICE OF NOTICE IN R/O R2 & R3 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.3, 8, 13, 16, 18, 19, 26, 29 AND 34(1)	(LB, RES)	B T KULKARNI	V G HOLEYANNAVAR FOR C/R4 (CP NO.21962/2021) V/O DTD 6/9/2021 NARAYAN V YAJI FOR R4 (VK NOT FILED) HCGP FOR R1 R2 & R3 : SERVICE AWAITED
248	WP110969/2017 & WP111364/17 (CRIMINAL ROSTER) NON FURNISHING OF FRESH PROCESS FEE COPIES COVER ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R2 (FOR 2ND TIME)	(GM, POLICE)	B.C.JNANAYYA SWAMI	GA FOR R1 NEEDFUL NOT DONE IN RESPECT OF R2
249	WP105816/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	B.C.JNANAYYA SWAMI	
250	WP109221/2019 OFFICE OBJECTIONS AT SL NOS 21 & 22 A/WADVOCATE'S SUBMISSION	(GM, RES)	B.C.JNANAYYA SWAMI	GA SD
251	WP115793/2019 AWAIT SERVICE OF NOTICE IN R/O R5-R7 (HCGP DIRECTED TO SECURE RECORDS V/O DTD 28/11/19)	(LB, RES)	B.C.JNANAYYA SWAMI	HCGP FOR R1-R4 R5-R7 : SERVICE AWAITED
252	WP147119/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 6 11 18 26 & 38(1-4) (3 WEEKS NOT LAPSED) (IA-1/2020 IS PENDING)	(LB, RES)	B C JNANAYYA SWAMI	
253	WP147120/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 11 14 15 18 19 26 & 30(1-3) (3WEEKS NOT LAPSED)	(LB, RES)	B C JNANAYYA SWAMI	
254	WP147805/2020 1)AWAITING SERVICE OF NOTICE IN R/O R3 2)FILING OF AMENDED CAUSE TITLE AS PER ORDER DTD:7/12/2020	(LB, ELE)	B.C.JNANAYYA SWAMI	HCGP FOR R1 & R2 R3:SERVICE AWAITED
255	WP148533/2020 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 18 19 47 & 52(1&2)	(GM, CPC)	B.C.JNANAYYA SWAMI	
256	WP101932/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NO 25 & 52	(GM, CPC)	B.C.JNANAYYA SWAMI	

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257	WP101953/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 28	(GM, CPC)	B.C.JNANAYYA SWAMI	
258	WP101966/2021 NON-COMPLIANCE OF OFFICE OBJECTION AT SL NO.25	(GM, CPC)	B.C.JNANAYYA SWAMI	
259	WP103600/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.9,14,18,28 AND 52(1 TO 3)	(GM, FC)	B.C.JNANAYYA SWAMI	
260	WP103627/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS. 12,13,14,15,23,28,32 AND 52(1 TO 3)	(GM, CPC)	B.C.JNANAYYA SWAMI	
261	WP103687/2021 OFFICE OBJNS AT SL NO.53(30 A/W COUNSEL SUBMISSION (DATE)	(GM, KSSIDC)	B.C.JNANAYYA SWAMI	SHARMILA M PATIL FOR RESPONDENTS (VK FILED IN R/O R3 ONLY)
262	WP104028/2021 1) CONSIDERATION OF INTERIMPRAYER 2) COMPLIANCE OF OFFICEOBJECTIONS AT SL NOS 14,25,26,27 & 52(1-3)	(GM, PDS)	B.C.JNANAYYA SWAMI	HCGP FOR R1-R4
263	WP106716/2018	(GM, CC)	GIRISHSHIREMATH	GASD
264	WP112878/2020 1) NON AMENDMENT OF CAUSETITLE 2) COMPLIANCE OF OFFICE OBJNS AT SL NO 18 A/W ADVSUBMISSION	(GM, RES)	GIRISH SHIREMATH	
265	WP100732/2021 1) STEPS TO BE TAKEN IN R/O "DECEASED" R5, R10 & R20 2) FURNISHING OF FPF, COVER, ACK COPIES & ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE IN R/O R20 (FOR 2ND TIME)	(GM, CPC)	GIRISH SHIREMATH	AVINASH BANAKAR ADV VOR R1-R3 A S PATIL ADV FOR R4, R6, R8 &R9 R5, R10 & R28 : "DECEASED" R7 : RAVVAKOMKOTRPPAKATARAKI : SD R11 : BASAPPA : SD R12 : PREMAKKA : SD R13 : PRABHAVATI : SD R14 : MALATESH : SD R15 : JAGADISH :SD R16 : KARIYAPPA : SD SD R17 : SANNAMMA :SD R18 : RAJU : SD R19 : KUMAR : SD R20 : POSTAL SHARA "NOT KNOWN" R21 : FAKKIRAPPA : SD R22 : SHEKAPPA : SD R23 : SHIVAPPA : SD R24 : PUTTAPPA : SD R25 : MANJAPPA : SD R26 : SURESH : SD R27 : RAMESH : SD R29 : NINGAPPA : SD

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266	WP101451/2021 COMPLIANCE OF OFFICE OBJECTIONS RAISED ON PF FILED BY ADVOCATE FOR PETNR	C)	(GM,CP) GIRISH SHIREMATH	M AMAGEGOUA FOR R13 R1 : SHARADAWWA: SD R3 : ISHAPPA: SD R2,R6-R8 & R10 : "INSUFFICIENT ADDRESS" R4,R5 & R9 : ACK NYR
267	WP102150/2021 1) AWAIT SERVICE OF NOTICE IN R/O SOLERESPT 2) FILING OF MEMO A/W ACK FOR HAVING SERVED HAND SUMMONS TORESPTS 3) OFFICE OBJECTION AT SL NO. 19 A/W COUNSELSUBMISSIONS	(GM,CPC)	GIRISH SHIREMATH	RESPONDENT : SERVICE AWAITED
268	WP102777/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS. 3, 7, 11, 13, 14, 16, 18, 19, 26, 27 AND 31 (1 AND 2)	(GM,RES)	GIRISH SHIREMATH	
269	WP106550/2014 1) ACCEPTANCE OFMEMO A/W DD OF RS-20,000/- FILED BY ADV- FOR PETNR- ON 6-4-16 (SINCE AS PER THE ORDER DTD: 1-4-2016 EXTENSION OF TIME TO DEPOSIT AMOUNT IS REJECTED) 2) RELEASE OFAMOUNT OF RS 50,000/- IN FAVOUR OF MOTHER, NATURAL GUARDIAN OF R1 & R2 SINCE R1 & R2 ARE MINORS	(GM,FC)	B K MALLIGAWAD P G CHKKANARAGUND	B H KOPPARAD FOR R1 and R2 V N BANDIWAD FOR R1 & R2
270	WP100897/2015 1) FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2-R7 (FOR 1STTIME) 2) IA-1/2019 FORSTAY Connected With 1) WP 112350/2014 IA-1/2019 FOR STAY	(CS,DAS)	B.K MALLIGAWAD & P G CHIKKANARAGUND-	HCGP FOR R1 NEEDFUL NOT DONE IN R/O R2-R7
271	WP100592/2015 FURNISHING OF FPF, C/ACK, COVER, COPY ETC FOR ISSUE OF NOTICE TO R2	(GM,RES)	B CHIDANANDA	GA-SD THE STATE, REP BY CS, B'LURU : R1-SD R2 - ACK NYR GANGADHAR J M FOR R3
272	WP107096/2016 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1-R3 (FOR 2NDTIME)	(GM,CPC)	B CHIDANANDA H G CHIKKARADDER	R1-R3 : ACK NYR
273	WP106730/2018 AWAITING SERVICE OF NOTICE IN R/O R1 &R2	(GM,RES)	B CHIDANANDA	R1 and R2: SERVICE AWAITED

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274	WP107439/2018 AWAITING SERVICE OF NOTICE IN R/O R1 & R2	(GM, RES)	BCHIDANANDA	R1 and R2: SERVICEAWAITED
275	WP108615/2018 AWAITING SERVICE OF NOTICE IN R/O R1 &R2	(GM, RES)	BCHIDANANDA	R1 and R2: SERVICEAWAITED
276	WP104152/2016 1) FURNISHING OF PF COVER ACK CORRECTADDRESS FOR ISSUE OF NOTICE TO R3 & R10 2) STEPS TO BE TAKEN IN R/O NOT CLAIMEDR2,R4,R5,R7-R9	(GM, CPC)	BAHUBALI .N.KANABARGI	M J PEERJADE FORR1 R6: SERVED R3 & R10 : ACK NYR R2,R4,R5,R7-R9 : NOT CLAIMED
277	WP108777/2018 NON-COMPLIANCE OF OFFICEOBJECTIONS	(GM, AC)	BAHUBALI NKANABARGI	
278	WP100788/2021 COMPLIANCE OF OFFICE OBJNS A SL NOS 11 14 16 17 18 00 28 & 30(1-3)	(GM, CPC)	BAHUBALI N.KANABARGI	
279	WP102451/2021 AWAIT SERVICE OF NOTICE IN R/O R2	(GM, CPC)	BAHUBALI N.KANABARGI	SHIVARAJ S BALLOLI FOR R1 R2 : SERVICE AWAITED
280	WP103378/2021 1) AWAIT SERVICE OF NOTICE IN R/O R2 &R3 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 14, 22, 27, 28 AND 52 (1 TO 4)	(GM, RES)	BAHUBALI N.KANABARGI	GIRISH A YADWAD FOR R1 R2 & R3 : SERVICE AWAITED
281	WP102924/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.30(1) (MAINTAINABILITY OF WP IS KEPT OPEN) Connected With	(GM, RES)	BALAGOUDA APATIL	G S HULMANI FOR RESPONDENT / BANK (VK NOT FILED)
282	WP100002/2019 ISSUANCE OF SERVICE OF NOTICE TO NOT CLAIMED BY R4	(GM, CPC)	T.BASAVANAGOUD	R1:KENCHAMMA-SD R2HARAPANAHALLI HANUMANTHAPPA - SD R3:BEERAPPA H - SD R5:MAGALADA KOTEPPA -SD R4:NOT CLAIMED
283	WP102937/2017 FURNISHING OF FPF, C/A, WITH CORRECT POSTAL ADDRESS FOR ISSUE NOTICE TO R7 (FOR 3RD TIME)	(LB, RES)	BASAVARAJGODACHI A R RODRIGUES V B HOSAMATH	HCGP FOR R1 JAGADISH PATIL FOR R2-R4 PRAKASH HOSAMANI FOR R5-R6 R7- OUT OF COURT LANGUAGE
284	WP105902/2018 AWAITING SERVICE OF NOTICE IN R/O R3	(GM, RES)	BHARATHIGBHAT	GURUDEVGACHCHINAMATH FOR: R1 & R2 R3:SERVICE AWAITED

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285	WP115186/2019 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.8,9,10,13,14,16,19, 29 & 31(1 TO 7) FOR 1ST TIME	(GM,RES)	BHARATHI GBHAT	
286	WP103125/2017 FURNISHING OF FPF C/ADDRESS COVER COPIES ACK FOR ISSUE NOTICE TO R2	(GM,RES)	BHARATHI G BHAT	AGA FOR R1 R2- "ADDRESS LEFT" R3- THE CHIEFEXECUTIVE OFFICER BELAGAVI-SD R4- THE EXECUTIVE OFFICER BELAGAVI- SD MALLIKARJUNASWAMY B HIREMATH FOR R5 &R6
287	WP106001/2019	(GM,CPC)	BHARATHI G BHAT	
288	WP111701/2019	(GM,RES)	BHARATHI G BHAT	
289	WP147580/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 34(1 TO 4) RAISED ON FURTHER VERIFICATION	(GM,CPC)	BHARATHI G BHAT	
290	WP148221/2020 IA-1/2021 FOR RELAXATION OF CERTAIN CONDITION IMPOSED BY IT WHILE GRANTING THESTAY	(LB,UC)	BHARATHI G BHAT BHARATI S HANAGANDR	AGA FOR R1 SANTOSH B RAWOOT FOR R2-R6
291	WP 107248/2019 (SERVICE OF NOTICE TO R4 IS AWAITED)	(LB,RES)	BHUSHAN B KULKARNI ROHIT B J	HCGP FOR R1-R3 R4:SERVICE AWAITED
292	WP 148657/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,16,19,22,25,26,29 & 31(1-8)	(GM,RES)	BHUSHAN B KULAKARNI PRASAD R SIDDANTI	
293	WP 102003/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R3	(GM,RES)	BHUSHAN B KULAKARNI	R1-R3 : SERVICE AWAITED
294	WP63223/2012 1) ADVOCATE FOR R1 HAS FILED SYNOPSIS 2) MEMO FOR INTIMATING THE DEATH OF PETNR FILED BY ADVOCATE FORPETNR 3) IA-1/2021 FOR CD OF 140 DAYS IN FILING THEAPPLN 4) IA-2/2021 FOR SETTING ASIDE THE ABATEMENT 5) IA-3/2021 FOR BRINGING LR'S OF DECEASED PETNR	(CS,DAS)	C N HARLAPUR	GA-SD MANOJ D PUKALE FOR R1 R2 : AR OF CO-OPERATIVE SOCIETIES & SALE OFFICER,KCC BANK DHARWAD: SD
295	WP106819/2019	(GM,CPC)	C N HARLAPUR S STATTIMANI	

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296	WP10062/2006 1) MEMO FOR REPORTING DEATH OF R3 2) IA 1/2008 FOR ADDL STATEMENT OF DACTS 3) IA 2/2008 FORDIRECTION	(GM,KSFC)	LAXMAN TMANTAGANI HANUMANTHAREDDY SAHUKAR HEMANTKUMAR L HAVARAGI	VEERESH R BUDIHAL FOR R1 SHARAD V MAGADUM FOR R1 BIPIN HEGDE FOR R1 KIRAN V RON, K S DEVARAJ AND K BHARGAVIDEV I S DEVAIAH FOR R2 K L PATIL FOR -R3
297	WP30032/2008 NON FILING OF MEMO FOR RETIREMENT BY ADV FOR PETNR AS PER ORDER DTD:25/7/19	(LA,UDA)	SUNIL SDESAI C R GOULAY	GA FOR: R1 M A HULYAL FOR: R2 & R3 R M KULKARNI FOR: R4
298	WP60005/2012	(GM, RES)	CHANDRASHEKAR P PATIL	MAHABALESHWAR HASINAL FOR C/R8 (CP16439/2011) CHETAN T LIMBIKAI FORR8 K VIDYAVATHI AGA FOR R1- R5 R6-THE SECRETARY - SD R7- THE EXECUTIVE - SD
299	WP78248/2013 NON-AMENDMENT OF CAUSE TITLE V/O/D: 31-07-2014	(GM, RES)	CHANDRASHEKAR P PATIL	GA FORR1-R4 ANOOP G DESHPANDE FOR IMPLDG. APLN IN IA-1/2014
300	WP108196/2015 1) FILING OF AFFIDAVIT BY THE COURT ADV AS PER ORDER DTD13/3/17 2) IA 1/17 FOR VACATINGSTAY	(GM, FOR)	CHANDRASHEKAR P PATIL	M KUMAR : ADDL. GOVT.ADV.
301	WP104848/2018 AWAIT SERVICE OF NOTICE IN R/O R3 Connected With 1) WP104944/2018 & WP 105617-618/2018 AWAIT SERVICE OF NOTICE IN R/O R3	(GM, RES)	CHANDRASHEKAR P PATIL DEEPAK C MAGANUR	AGA FOR:R1 A P KAMOJI FOR: R2 R3 : SERVICEAWAITED
		(GM, RES)	CHANDRASHEKAR P PATIL DEEPAK C MAGANUR	AGA FOR:R1 A P KAMOJI FOR: R2 R3 : SERVICEAWAITED
302	WP107798/2018 REG: NON FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO RESPONDENTS	(GM, RES)	C R HIREMATH L S SULLAD	
303	WP100244/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,23,27 & 52(1) (FOR 2ND TIME)	(LB, RES)	C R HIREMATH	GA SD
304	WP100389/2021 1) NON COMPLIANCE OF OFFICE OBJECTION AT SL NO 23 2) OFFICE OBJECTION AT SL 33 A/W ADVOCATE SUBMISSION	(LB, UC)	C R HIREMATH SUNITA C HIREMATH	B SHARANABASAWA GA SD
305	WP113245/2019 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	C SPATIL RAJASHEKAR R HANGALL VIJAY S CHINIWAR	

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306	WP102260/2021 COMPLIANCE OF OFFICE OBJNS AT SL NO. 35 (11)	(LB,UC)	C SPATIL RRGUNJALLI	AGA FORR1 PRASHANT HOSAMANI FOR R3 R2- THE CHIEF OFFICER, PATTAN PANCHAYATH TAVARGERA TAVARGERA, KUSTAGI, KOPPAL -SD
307	WP103335/2021 1) AWAITING SERVICE OF NOTICE IN R/O R6 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS.7,14,19,22,23,25 AND 52 (1 AND2)	(LA,KIADB)	C SPATIL RAJASHEKAR R GUNJALLI	HCGP FORR1-R5 SHARMILA M PATIL FOR R5 (VK NOTFILED) R6 : SERVICE AWAITED
308	WP102038/2016 NON-FURNISHING OF PF, C/ACK, CORRECT ADDRESS COPY ETC FOR ISSUE OF NOTICE TO R1-R4 FOR FIRST TIME	(GM,RES)	CHANDRASHEKHAR M HOSAMANI and B.MITHUN RAJ	
309	WP100803/2018 NON FURNISHING OF FPF, WITH POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO R1-R5	(LB,RES)	CHANDRASHEKHAR M HOSAMANI	AGA FOR: R5 NEEDFUL NOT DONE IN R/O R1-R5
310	WP105267/2018 NON FURNISHING OF FPF C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO R3-R10	(LB,RES)	CHANDRASHEKHAR M HOSAMANI	MAHESH WODEYAR FOR C/R1 and C/R2 (CP NO 21006/2018) AGA FOR: R11 NEEDFUL NOT DONE IN R/O R3-R10
311	WP106887/2019	(GM,CPC)	CHANDRASHEKHAR M HOSAMANI PATIL NANDEESH HANUMANTHGOUDA	
312	WP100023/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 6 8 11 14 15 16 17 18 20 & 30 (1&2)	(GM,RES)	CHANDRASHEKHAR M HOSAMANI VIJAY N HIREMATH	
313	WP 108850/2017 LETTER DTD:14/06/2021 FOR EXTENSION OF TIME RECEIVED FROM THE ADDL SENIOR CIVIL JUDGE AND JMFC ATHANI Connected With 1) WP 100095/2018	(GM,CPC)	CHETAN MUNNOLI FOR PROP P1(A-E) V S KALASURMATH	M G NAGANURI FOR: R1 and C/R2 (CP NO 21466/17) A M GUNDAWADE FOR: R3
		(GM,CPC)	M G NAGANURI	

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314	WP110367/2019 1) ACCEPTANCE OF MEMO FOR HAVING SERVEDWP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 2) FURNISHING OF FPF OF ETC COVER ACKCOPIES TO ISSUE NOTICE IN R/O R5-R8 & R12 FOR 2ND TIME	(GM, CPC)	CHETAN MUNNOLI	DINESH M KULKARNI FOR R3 R1-LAXMAWWA-SD R2-TIMMAPPA-SD R4-HANAMANT-SD R5,R6,R7,R8,R12-ACK NYR R9-MAHADEV-SD R10-SHANKAREPPA-SD R11-MAHANANDA-SD R13-INDRAVVA-SD
315	WP117055/2019 1) ACCEPTANCE OFMEMO FOR HAVING 'REFUSED' HAND SUMMONS BY SOLE RESPT 2) ISSUEANCE OF SERVICE OF NOTICE IN R/O REFUSED RESPT	(GM, CPC)	CHETAN MUNNOLI	
316	WP148791/2020 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 18 21 31 33 & 39(1)	(GM, CPC)	CHETAN MUNNOLI	RESPT:KALAGOUDA - SD
317	WP101974/2021 AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT	(GM, CPC)	CHETAN MUNNOLI S J MUNNOLI	SOLE RESP : SERVICE AWAITED
318	WP102605/2021 FURNISHING OF FPF, COVER, ACK ETC TO ISSUE E/NOTICE IN R/O R4 & R5 (FOR 2ND TIME)	(LB, RES)	CHETAN T LIMBIKAI	V/O DTD 28/7/2021 HCGP FOR R1-R3 R4 : ACK RECEIVED WITHOUT SEAL R5: "NO SUCH DEPARTMENT"
319	WP103167/2021 AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT Connected With 1) WP 103175/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT 2) MEMO A/W DOCUMENTS FILED BY THE ADV FORPETITIONER	(GM, CPC)	CHETAN MUNNOLI	RESPONDENT : SERVICE AWAITED
		(L, TER)	CHETAN MUNNOLI	RESPONDENT : SERVICE AWAITED
320	WP103633/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NO.23 (DATE)	(GM, CPC)	CHETAN MUNNOLI	RAJENDRA R PATIL FOR RESPONDENTS
321	WP107142/2018 NON COMPLIANCE OF OFFICE OBJNS	(CS, RES)	A APATHAN AMIRKHAN A PATHAN HARISH M SUNAGAR	
322	WP114699/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, TEN)	A APATHAN P H GOTKHINDI	
323	WP103756/2016 FURNISHING OF FPF, COVER, COPIES, ETC, FOR ISSUE OF NOTICE TOR2 FOR 2NDTIME	(LB, RES)	CHETANTLIMBIKAI	GA FOR R1 andR3 R2 : ACK N/Y/R

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324	WP105770/2016 FURNISHING OF FPF OF C/A COVER, ACKS COPIES ETC TO ISSUE E/NOTICE TO R4	(GM, SLUM)	CHETAN T LIMBIKAI	AGA FOR R1-R3 RAVIRAJ C PATIL FOR R5 G K HIREGOUDAR FOR R6 R4 : ACK NYR
325	WP148489/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 26 52 (1&2)	(GM, RES)	CHETAN T LIMBIKAI	
326	WP111253/2017 FURNISHING OF PF, COVER, ACK WITH CORRECT ADDRESS & PETITION COPY TO ISSUE NOTICE TO R4	(LA, RES)	GEETHA K M @ PAWAR	GA FOR R1 and R2 SHASHANK S HEGDE FOR R3 R4- ACK NYR
327	WP108580/2019 AWAITING SERVICE OF NOTICE IN R/O RESPT	(GM, FC)	GEETHA K M P B PAWAR	RESPT:SERVICE AWAITED
328	WP145175/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 11 17 19 20 22 39 & 32(1-4)	(GM, RES)	GEETHA K M P B PAWAR	
329	WP147348/2020 AWAITING SERVICE OF NOTICE IN R/O R2	(CS, RES)	GEETHA K M P B PAWAR	AGA FOR R1 & R3 R2:SERVICE AWAITED
330	WP115150/2019 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R3 (FOR 2ND TIME)	(GM, RES)	CHETAN S BIRAJ	ARAVIND D KULKARNI FOR R1 R2:THE AEEB BELAGAVI - SD R3:ACK NYR
331	WP102035/2021 1) AWAIT SERVICE OF NOTICE IN R/O RESPT 2) OFFICE OBJECTIONS AT SL NOS 19,20 &29(2) A/W COUNSEL SUBMISSION 3) COMPLIANCE OF OFFICEOBJECTIONS AT SL NO3	(GM, CPC)	CHETANA S. BIRAJ	RESPT : SERVICE AWAITED
332	WP103245/2016 & WP 106810/2016 DISMISSAL OF WP FOR NON FURNISHING OF PF V/O DTD: 12/12/17	(GM, RES)	D J NAIK	SHARMILA M PATIL FOR: R2 NEEDFUL NOT DONE IN R/O R1
333	WP104481/2016 1) NON-TAKING OFSTEPS IN R/O DECEASED R3 & R7-R10 2) NON-FURNISHING OF FPF, C/ACK, CORRECT ADDRESS ETC FORISSUE OF NOTICE TO R2B, R2C & R6 (FOR 3RD TIME)	(GM, CPC)	D B KARIGAR	VINAY S KOUJALAGI FOR R1 and R4 R2A : NEELAKANTHA : SD PRASHANT S KADADEVAR ADV FOR R5 NEEDFUL NOT DONE IN R/O R2B, R2C & R6 R3, R7-R10 : "DECEASED

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334	WP107312/2018 (CRIMINAL ROSTER) OFFICE OBJECTION AT SL NO 11 & 18 A/W COUNSEL SUBMISSION	(GM, RES)	D B KARIGAR BASAVARAJ GPUJAR	GA SD
335	WP100756/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	D B KARIGAR RAVIRAJ C PATIL (NOC B S KAMATE ASSIST TO COURT OBTAINED)	SHRIHARSH A NEELOPANT
336	WP145630/2020 1) FURNISHING OF PF COVER ACK COPIES ETC TO ISSUE NOTICE TO RESPT 2) FILING OF MEMO/ACK FOR HAVING SERVED WP COPIES ON COUNSEL APPEARING FOR RESPT BEFORE TRIAL COURT	(GM, CPC)	D B KARIGAR	NEEDFUL NOT DONE IN R/O RESPT
337	WP148289/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 25 43 51(1-5)	(,)	D B KARIGAR	GA SD GA SD
338	WP101982/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 11, 16, 17, 18, 25, 26, 29 & 31(1-4)	(GM, RES)	D B KARIGAR	
339	WP103245/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.7, 22, 23, 28, 47 AND 52(1 TO 3) (DCF OF Rs.200 TO BE MADE GOOD)	(GM, CPC)	SANTOSH.B.RAWOOT	
340	WP103340/2021 1) AWAITING SERVICE OF NOTICE IN R/O R3 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.7, 18, 26, 27 AND 52(1)	(GM, WAKF)	D B KARIGAR	HCGP FOR R1 D L LADHAN FOR R2 & R4 R3 : SERVICE AWAITED
341	WP75234/2013 NON-COMPLIANCE OF O/OBJN AT SL.NO.21 A/WADVOCATE'S SUBMISSION	(GM, RES)	D L LADKHAN	GA-SD
342	WP80890/2013 FURNISHING OF PF, COVER, ACK COPY ETC., FOR ISSUE NOTICE TO R3	(GM, RES)	D L LADKHAN	GA FOR R1, R2, R4
343	WP81067/2013 FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO R3 FOR 2ND TIME	(GM, CON)	D L LADKHAN	R1 and R2 ARE MINORS REP. BY R3
344	WP102079/2015 COMPLIANCE OF OFFICE OBJECTION S RAISED ON IA-1/2018 FILED BY ADVOCATE FO R PETNR	(GM, CPC)	A M MALIPATIL	AMRUTA B LANGALI FOR R2 NEELAKANTHAGOUDA : R3-SD RAJESHWARI : R4-SD NEEDFUL NOT DONE IN R/O R1 (A-C)

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345	WP106984/2019 1) STEPS TO BE TAKEN IN R/O DECEASED R1 2) ISSUANCE OF SERVICE OF NOTICE IN R/O REFUSED - R1 & R2	(GM, CPC)	A.M.MALIPATIL	R1 : DECEASED R2 & R3 : REFUSED
346	WP111737/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	A.M.MALIPATIL	
347	WP112667/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, ST/RN)	D L LADKHAN M L LADKHAN	
348	WP113836/2019 (SPECIAL ORDERS) FURNISHING OF FPF OF CA COVER ACK'S COPIES ETC TO ISSUE NOTICE IN R/O R2 & R6 (FOR 2ND TIME)	(GM, CPC)	D L LADKHAN	R1:RAJIYABI - SD R3:NASRULLA MAQBULSAB - SD R4:KHASEEMSAB - SD R5:KHADARBASHA - SD R2 & R6:INCOMPLETE ADDRESS R9-R11:NOTICE DISPENSED WITH SHIVARAJ S BALLOLI FOR R7 & R8
349	WP112262/2020 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.11, 15 & 30(1 & 6) (THE ADV FOR RESPONDENT HAS FILED A MEMO FOR PRODUCTION OF DOCUMENTS AND SAME IS KEPT IN FILE) ((GM, RES)	D L LADKHAN	V/O DTD 3/9/2021 K L PATIL FOR R1-R6 (VK NOT FILED) M B KANAVI CGSC FOR R7
350	WP145699/2020 1)FURNISHING OF FPF COVER ACK COPIES ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE TOR1 (FOR 2NDTIME) 2) FILING OF MEMO A/W ACK FOR HAVING SERVED WP COPIES ON COUNSEL APPEARING FOR RESPTS BEFORE TRIAL COURT 3) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 16 17 20 21 25 29 &31(1-3)	(GM, CPC)	D L LADKHAN M L LADKHAN	R2:ASHIYA - SERVED R1:NO SUCH PERSON IN THIS ADDRESS
351	WP100442/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 11 13 18 29 31 & 38(1)	(GM, CC)	A.M.MALIPATIL	GA SD
352	WP100631/2021 1) FILING OF MEMO/ACK FOR HAVING SERVED NOTICE COPIES ON COUNSEL APPEARING FOR RESPONDENT BEFORE TRIAL COURT 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 23, 28, 47 & 52(1-3)	(,)	D L LADKHAN M L LADKHAN	
353	WP103188/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1-R4 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 30(1)	(GM, CPC)	D L LADKHAN	R1-R4 : SERVICE AWAITED R5-R16 : NOTICE DISPENSED WITH

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354	WP 103848/2021 1) AWAITING SERVING OF NOTICE IN R/O R8 (NOTICE ISSUED ON 18/10/2021) 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 7,14,25 AND 52(1 TO 4) (DATE)	(GM, KSR)	D L LADKHAN M L LADKHAN	HCGP FOR R1-R7 R8 : SERVICE AWAITED
355	WP103054/2016 DISMISSAL OF WP FOR NON FURNISHING OF PF V/O DTD: 12/12/17	(GM, RES)	DAYANAND M BANDI	AGA FOR: R1 and R2 ASHOK P KAMOJI FOR: R3 & R4 NEEDFUL NOT DONE IN R/O R5&R6
356	WP105059/2016 FURNISHING OF FPF C/ADDRESS COVER COPIES ACK FOR ISSUE NOTICE TO R3	(GM, RES)	DAYANAND M BANDI	HARSH DESAI R1 and R2 NEEDFUL NOT DONE IN R/O R3 R4- HUSSAIN-SD R5- IBRAHIM-SD
357	WP105929/2016 IA-1/17 FOR INITIATING THE CONTEMPT PROCEEDINGS (V/O DTD: 23/2/17 IA-2/16 TO BE HEARD A/W THE MAIN MATTER)	(GM, RES)	DAYANAND M BANDI	GA FOR R1 and R2 V M SHEELVANT FOR R3 & R4 RO-2, DRTK, B'LURU : R5-SD SRINIVAS B NAYAK FOR R6
358	WP106026/2016 ACCEPTANCE OF SERVICE OF NOTICE TO R5 AS PER POSTAL TRACK REPORT ITEM IS DELIVERED (V/O DTD:23/2/17 IA-2/16 TO BE HEARD A/W THE MAIN MATTER)	(GM, RES)	DAYANAND M BANDI	GA FOR R1 and R2 V M SHEELVANT FOR R3 & R4 SRINIVAS B NAYAK FOR R6 R5 - ITEM DELIVERED
359	WP106027/2016 A/W IA 2/2016 FOR VACATING STAY	(GM, RES)	DAYANAND M BANDI	GA FOR R1 and R2 V M SHEELVANT FOR R3 & R4 R5 : RO-2,DRTK, B'LURU -SD SRINIVAS B NAYAK FOR R6
360	WP106028/2016 A/W IA 2/2016 FOR VACATING STAY	(GM, RES)	DAYANAND M BANDI	GA FOR R1 and R2 V M SHEELVANT FOR R3 & R4 R5 : RO-2,DRTK, B'LURU -SD SRINIVAS B NAYAK FOR R6
361	WP100772/2017 IA-2/17 FOR VACATING STAY Connected With 1) WP 107085/2016	(LB, RES)	DAYANAND M BANDI K L PATIL	AGA FOR R1 G I GACHCHINAMATH FOR R2 VEERESH R BUDIHAL FOR: R2 R1- THE STATE OF KARNATAKA BENAGALURU- SD G I GACHCHINAMATH FOR R2 RAVI HEGDE FOR R2 VEERESH R BUDIHAL FOR R2
362	WP100877/2017 FURNISHING OF FPF C/A WITH FRESH & CORRECT POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO R5 R6 & R10	(GM, CPC)	DAYANAND M BANDI S G NAGATHAN	SUNIL S DESAI FOR R1 and R3 R2 R4 R7-R9 & R11:SERVED R5:LEFT WITHOUT INSTRUCTION R6 & R10:ACK NYR

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363	WP107058/2018 NON-COMPLIANCE OF ORDER DTD 25/10/2019 & 23/11/2018 (NOT FILED ANY ACK FOR HAVING DEPOSITED 50/- OF THE AMOUNT BY THE ADVOCATE FOR PETNR) (OBJECTION FILED BY ADVOCATE FOR RESPT & SAME IS KEPT INFILE)	(GM, FC)	DAYANAND M BANDI VIJAY M MALALI	B N MANJUNATH
364	WP107691/2018 AWAITING SERVICE OF E/NOTICE IN R/O RESPT	(GM, CPC)	DAYANAND M BANDI	RESPT: SERVICE AWAITED
365	WP112833/2019 FURNISHING OF FPF, C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R7 FOR 2ND TIME	(GM, CPC)	DAYANAND M BANDI	ARUN L NEELOPANT and SHRIHARSH A NEELOPANT FOR R1-R6 R7 : "INSUFFICIENT ADDRESS"
366	WP116794/2019 1) AWAIT SERVICE OF NOTICE IN R/OR3-R5 2) FILING OF ACK FOR HAVING SERVED THE COPY OF THE HAND SUMMONS TO R3-R5	(GM, RES)	DAYANANDBANDI	HCGP FOR R1 and R2 R3-R5 : SERVICE AWAITED
367	WP116795/2019 1) AWAIT SERVICE OF NOTICE IN R/OR3-R5 2) FILING OF ACK FOR HAVING SERVED THE COPY OF THE HAND SUMMONS TO R3-R5	(GM, RES)	DAYANANDBANDI	HCGP FOR R1 and R2 R3-R5 : SERVICE AWAITED
368	WP116796/2019 1) AWAIT SERVICE OF NOTICE IN R/O R3 & R4 2) FILING OF ACK FOR HAVING SERVED THE HANDSUMMONS TO R3 & R4	(GM, RES)	DAYANANDBANDI	HCGP FOR R1 and R2 R3 & R4 : SERVICE AWAITED
369	WP147612/2020 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 13 19 (1&2) 21 23 & 35	(GM, RES)	DAYANAND M BANDI	AGA FOR R1 R2 and R5 ARAVIND M NEGLUR FOR R3 R4: DISPENSED WITH
370	WP147812/2020 1) NON PRODUCING THE NOTIFICATION WHICH BROUGHT INTO FORCE THE KARNATAKA GUARANTEE SCHEME FOR SUBORDINATE DEBT FORMULATED BY CENTRAL GOVERNMENT 2) OFFICE OBJECTION AT SL NO 19 A/W ADV SUBMISSION	(GM, RES)	DAYANAND M BANDI	ASG SD
371	WP100358/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 16 & 19	(GM, RES)	DAYANAND M BANDI	

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372	WP101926/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 51	(GM, RES)	DAYANAND M BANDI	JAI M PATIL & DILEEP D SHASHIDHAR R SHREEDEVI K B FOR C/RESPTS) (CP NO 20341/21)
373	WP102637/2021 1) AWAITING SERVICE OF NOTICE IN R/O R2 & R3 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS. 11, 17 AND 29(1 AND 2)	(GM, RES)	DAYANAND M BANDI	V/O DTD 2/8/2021 MALLIKARJUNSWAMY B HIREMATH FOR R1 R2 & R3 : SERVICE AWAITED
374	WP103089/2021 1) AWAITING SERVICE OF NOTICE IN R/O R2-R6 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1,19,20 & 39	(LB, RES)	DAYANAND M BANDI	MAHESH H FOR C/R1 (CP NO.21429/2021) R2-R6 : SERVICE AWAITED
375	WP103150/2021 1) COMPLIANCE OF OFFICE OBJNS AT SL NOS 23 27 47 & 52(1) 2) AWAITING SERVICE OF NOTICE IN R/O R3-R8	(GM, RES)	DAYANAND M BANDI	M T BANGI FOR R1 (VK NOT FILED) HCGP FOR R2 & R9 R3-R8 : SERVICE AWAITED
376	WP103464/2021 1) AWAIT SERVICE OF NOTICE IN R/O R8 2) NON-COMPLIANCE OF OFFICE OBJNS AT SL NOS.23, 27, 47 AND 51	(GM, CPC)	DAYANAND M BANDI	HCGP FOR R1 R2 : NOTICE DISPENSED WITH ANKUSH V H AND S S BETURMATH FOR C/R3 (CP NO.22121/2021) K L PATIL FOR R4-R7 & R9-R12 R8 : SERVICE AWAITED
377	WP104419/2017 & WP104905-906/17 IA-1/18 FOR RECALL THE ORDER DTD: 23/3/18 FILED BY THE ADV FOR THEPETITIONER	(GM, RES)	DEEPAK MAGANUR	R1:DC GADAG - SD R2:THE TAHASILDAR SHIRAHATTI GADAG-SD A P KAMOJI FOR: R3
378	WP147042/2020 OFFICE OBJNS AT SL NOS 21 A/W COUNSEL SUBMISSION (IA-1/2020 FOR DISPENSATION IS PENDING)	(GM, TEN)	DEEPAK MAGANUR	GA FOR R1 K L PATIL FOR R2
379	WP102375/2021 AWAITING OF SERVICE OF NOTICE IN R/O R1-R4	(LB, RES)	DEEPAK MAGANUR	GA SD R1-R4 : SERVICE AWAITED
380	WP112534/2015 FURNISHING OF FPF C/ADDRESS COVER COPIES ACK ETC FOR ISSUE NOTICE TO R3 (FOR 2ND TIME)	(GM, RES)	DEEPAK SKULKARNI GURURAJ SOMAKKALAVAR	PRAKASHGOUDA N HATTI FOR: R1, R2 & R5 R4: SERVED GA FOR: R6 R3: ACK NYR

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381	WP103431/2016 1) FURNISHING OF FPF, C/ACK, CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TORESPDT 2) FILING OF ACK FOR HAVING SERVED THE COPY TOADV FOR RESPDT BEFORE TRIAL COURT (MEMO FOR REPORTING DEATH OF SOLE RESPT IS FILED BY SRI VITTHAL S TELI ADVOCATE IS RETURNED WITH OFFICE OBJECTION)		(GM, CPC)	DEEPAKSKULKARNI	NEEDFUL NOT DONE INR/O RESPT
382	WP111619/2019 1)AWAITING SERVICE OF NOTICE IN R/O SOLE RESPT 2)NON TAKEN OF HAND SUMMONS	(GM, RES)		DEEPAKSKULKARNI	RESPT:SERVICEAWAITED
383	WP148222/2020 (MOVED)	(GM, CPC)		DEEPAK SKULKARNI	M Y KATAGI & NAGARATNA Y NAIK
384	WP102450/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1 &R2 (NOTICE ISSUED ON 22/10/2021) 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 7	(GM, CPC)		DEEPAK SKULKARNI	
385	WP103650/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 9 15 20 24 & 26(1-3)	(GM, POLICE)		DEEPAK S KULKARNI	
386	WP81960/2013 EXTENSION OF INTERIM ORDER	(GM, RES)		DINESHMKULKARNI	S S YADRAMI FORR3 TMC, GAJENDRAGAD : R2- SD GA-SD SERVICED AWAITED IN R/O R1
387	WP103369/2014 NON-FILING OF MEMO FOR HAVING SERVED THE HAND SUMMONS TO R5 (V/O/D:18-11-2015 IA-2/2015 FOR DIRECTION TO BE CONSIDERED A/W MAIN MATTER)	(LB, RES)		DINESHMKULKARNI	AGA FORR1-R3 LAXMAN T MANTAGANI FOR R4 &R5 PDO, KONCHIGERI : R6-SD S S SAJJAN FOR IMPLDG- IN IA-1/2015 G N NARASAMMANAVAR FOR R7-R30 & R32-R34 NAGARAJ J APPANNAVAR FOR R15 & R31
388	WP104982/2014 REFFER TO LOK - ADALAT	(GM, FC)		DINESHMKULKARNI	ANJANEYAM
389	WP100014/2015 FURNISHING OF FPF, C/ACK, COVER, ETC., FOR ISSUE NOTICE TOR4 FOR 2NDTIME	(GM, RES)		DINESHMKULKARNI	GA-SD R1 STATE, REP. BY SECY, DPRARD B'LURU -SD R2 : THE DC, HAVERI -SD R3 : AEE, LAC, HIREKERURU - SD R4 : "NO SUCHADDRESSEE" R5 : THE GP, KANAVI SIDDAGERI -SD

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390	WP107758/2016 FURNISHING OF FPF C/ADDRESS COPIES COVER ACK FOR ISSUE NOTICE TO R2	(GM, AC)	DINESH M KULKARNI VIDYA D KULKARNI	S C BUTTI FOR: R1 R2: SERVICE REPORT NOT FOUND SADASHIV S PATIL FOR: R3 R4: THE NIA CO LTD BY ITS DM DHARWAD - SD
391	WP108085/2016 & WP 108307/2016 NON-FURNISHING OF PF, COVER, ACK COPIES AND CORRECT ADDRESS FOR ISSUANCE OF NOTICE TO R1 FOR SECOND TIME	(GM, FC)	DINESH M KULKARNI VIDYA D KULKARNI	NOTICE ISSUED - R1 R2 - MINOR REP BY R1
392	WP100017/2017 NON AMENDMENT OF CAUSE TITLE IN MAIN FILE (MOVED)	(LA, RES)	DINESH M KULKARNI VIDYA D KULKARNI	R1- THE KARNATAKA ROAD DEVELOPMENT CORPORATION LTD, BY ITS CHIEF ENGINEER, DOLLARS COLONY, GOKUL ROAD, HUBBALLI - SD C V ANGADI FOR R2 & R3
393	WP106899/2017 FURNISHING OF PF C/ADDRESS COPIES COVER ACK FOR ISSUE NOTICE TO R9	(GM, RES)	DINESH M KULKARNI VIDYA D KULKARNI	AGA FOR R1-R4 and R7 R5 & R8:SERVED R V NAIK FOR R6 R9:ACK NYR
394	WP108128/2017 1) MEMO FOR DELETION OF RESPT NO5 2) IA-1/19 FOR IMPLEADING THE APPLICANT ONRECORD AS R11-R15	(GM, CPC)	DINESH M KULKARNI	AVINASH BANAKAR FOR:R1-R4 R6-R10 R5:DECEASED
395	WP109159/2017 FURNISHING OF PF C/ADDRESS COPIES COVER ACK FOR ISSUE NOTICE TO R3	(GM, RES)	DINESH M KULKARNI	AGA FOR R1 and R2 R3:ACK RECEIVED WITHOUT SIGH
396	WP109854/2017 1) FURNISHING OF FPF COPY C/ACK WITH CORRECT ADDRESS TO ISSUE E/NOTICE TOR6 (FOR 2ND TIME) 2) STEPS TO BE TAKEN IN R/O DECEASEDR1	(GM, CPC)	DINESH M KULKARNI	M G NAGANURI FOR:R2-R5, R7-R9 B MUHAMMED ALI FOR:R10 R6:LEFT NOT KNOWN R1:EXPIRED
397	WP102222/2018 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1 (FOR 2NDTIME)	(GM, CPC)	DINESH M KULKARNI VIDYA D KULKARNI	R1: "NO SUCH ADDRESSE" R2: PTS PVT LTD,HARIHAR DAVANAGERE:SD
398	WP105670/2018 1) FILING OF MEMO FOR HAVING SERVED THE WP COPIES TO THE COUNSEL FOR RESPTS APPEARING BEFORE THE TRIAL COURT 2) FURNISHING OF FPF OF CA COVER ACK COPY ETC TO ISSUE NOTICE TO R2 (FOR 2ND TIME)	(GM, CPC)	DINESH M KULKARNI VIDYA D KULKARNI	SHIVARAJ C BELLAKKI FOR: R1 R3:NIRMALA - SD R4:NARAYAN - SD R5:RAJESH - SD R2: ACK NYR

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399	WP107203/2018 1) FILING OF MEMO FOR HAVING SERVED THE HAND SUMMONS TO THE REPSTS 2)AWAITING SERVICE OF E/NOTICE IN R/O R1-R5	(GM, CPC)	DINESH M KULKARNI VIDYA D KULKARNI	R1-R5: SERVICE AWAITED
400	WP103785/2019 1) ISSUANCE OF SERVICE OF NOTICE IN R/OREFUSED R3 & R6 2) AWAIT SERVICE OF NOTICE IN R/OR2	(GM, CPC)	DINESH M KULKARNI	R1:AJIT - SD R4:THE BM SBI GI PANAJI -SD SHIVARAJ BALLOLI FOR:R5 R3 & R6: REFUSED R2:SERVICE AWAITED
401	WP108619/2019 CONSIDERATION OF INTERIM ORDER AS DIRECTED	(LB, RES)	DINESH M KULKARNI VIDYA D KULKARNI	AGA FOR R1 HARSH DESAI FOR R2 S S BETURMATH & S A SONDRU FOR R3
402	WP113317/2019 FILING OF AN ACKNOWLEDGEMENT FOR HAVING SERVED THE NOTICE BY WAY OF HAND SUMMONS	(LB, RES)	DINESH M KULKARNI	R1:TMC HANGAL HAVERI - SD HCGP FOR R2
403	WP116021/2019 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 20 & 22 (FOR 1ST TIME)	(GM, CPC)	DINESH M KULKARNI	
404	WP101011/2020 & WP 121546-547/2020 1)EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FOR POSTING 2) ACCEPTANCE OF MEMO FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIALCOURT 3) FURNISHING OF FPF OF CA COVER ACKS COPIES ETC TO ISSUE E/NOTICE INR/O R1 R3 & R4 (FOR 2ND TIME) 4) AWAITING SERVICE OF E/NOTICE IN R/OR5	(GM, CPC)	DINESH M KULKARNI	R1 R3 and R4:WITHOUT POSTAL SHARA R5:SERVICE AWAITED R2 IS MINOR R/BY M/G R1
405	WP103992/2020 FURNISHING OF FPF, COVER, ACK COPIES ANDETC TO ISSUE NOTICE ON IA-1/2021 FOR R2 (A-C) (FOR 2ND TIME)	(GM, CPC)	DINESH M KULKARNI	PRASAD RAMESHRAO SIDHANTI FOR R1, R2 & C/R3 (CP NO 20054/2020) R2 (A-C) : ACK NYR
406	WP147319/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 16, 20 & 32 (1-7)	(LA, RES)	DINESH M KULKARNI	

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407	WP148474/2020 1) OFFICE OBJECTION AT SL NO 28 A/W COUNSEL SUBMISSION 2) MEMO FOR WITHDRAWAL OF AMOUNT FILED BY THE ADV FOR RESPONDENTS	(GM, FC)	DINESH M KULKARNI	PRAKASH K JAWALKAR (VK FILED)
408	WP100064/2021 OFFICE OBJNS AT SL NOS 19 A/W ADVOCATE SUBMISSION	(GM, CPC)	DINESH M KULKARNI	
409	WP100593/2021 COMPLIANCE OF OFFICE OBJNS AT SL NO 10 12 18 19 & 20	(GM, RES)	DINESH M KULKARNI	
410	WP101906/2021 COMPLIANCE OF OFFICE OBJNS AT S NOS 7 14 16 18 19 20 26 27 31 & 33(1)	(GM, RES)	DINESH M KULKARNI	
411	WP102390/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 15,18,20 & 31(1-2)	(T, RES)	DINESH M KULKARNI	MRUTHYUNJAYA TATA BANGI FOR R1 Y V RAVIRAJ FOR R2 AGA FOR R3 G S HULAMANI FOR R4
412	WP103435/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1-R8 2) NON COMPLIANCE OF OFFICE OBJNS AT SLNO.14	(GM, CPC)	DINESH M KULKARNI	R1-R8 : SERVICE AWAITED
413	WP103775/2021 IA 1/2021 FOR DISPENSATION OF CERTIFIED COPY OF ANNEXURE - F	(GM, PDS)	DINESH M KULKARNI	V/O DTD 4/10/2021 HCGP FOR R1-R3 VIJAYENDRA BHIMAKKANAVAR FOR R4 (VK NOT FILED) VIJAYENDRA BHIMAKKANAVAR FOR C/R4 (CP NO 22403/2021)
414	WP65719/2010 1) NON AMENDMENT OF CAUSE TITLE BY THEADV FOR PETITIONER 2) DCF TO BE MADE GOOD IN R/O IMPLEADING PETITIONER NO.3-5 (EACH PETITIONER 100/-, I.E., Rs.300/-) Connected With 1) WP 64850/2010 FILING OF AMENDED CAUSE TITLE BY THE ADV FOR PETITIONER (TCR KEPT BELOW)	(GM, WAKF)	MAHABALESHWAR HASINAL M M MALAGI FORR2 AHAMED ALI REHIMAN R1 - THE CEO, KBW, B'LURU-SD SHAH (NOC) SADIQ N GOODWALA FOR P3-P5	
		(GM, WAKF)	FVPATIL	M M MALAGI FOR CR/1 and R2 (CP 16451/10) MALLIKARJUNSWAMY HIREMATH FOR R3 K L PATIL FOR R4
415	WP62161/2012 1) ADV FOR PETNR HAS FILED MEMO FOR TREATING LRS OF R3-R5 &R7 2) IA-1/2020 CONDONATION DEALY APPLICATION FILED BY ADV FOR PETNR 3) IA-2/2020 SETTING ASIDE ABATEMENT APPLICATIONS FILED BY ADV FOR PETNR 4) IA-3/2020 BRINGING LRS OF FILED BY ADV FORPETITIONER	(LA, RES)	FVPATIL	M A HULYAL FOR R1 and R2 B S KAMATE FORR3-R7

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416	WP 103719/2014 CONSIDERATION OF INTERIM PRAYER (THE ADV. FOR PETNR HAS FILED THE RE-JOINDER TO THE STATEMENT OF OBJN AND SAME IS PLACED BELOW)	(LB,TAX)	F V PATIL	G I GACHCHINAMATH FOR R1 & R2 P N HATTI FOR R3
417	WP109883/2014 EXTENSION OF INTERIM ORDER DTD : 14-08-2015 Connected With 1) WP109882/2014 2) WP 112138/2014 STATEMENT OF OBJN KEPT BELOW	(CS,RES)	F V PATIL NANDISHPATIL FVPATIL F V PATIL PRUTHVI K S	HCGP FOR R1 J S SHETTY FOR C/R3 & R4 (CP 17395/2014) C V ANGADI FOR R2 AGA FOR R1 and R2 R3 -SERVED J S SHETTY FOR R4 GA FOR R2 R1 & R3 ARE SERVED J S SHETTY FOR R4
418	WP102232/2015 SUFFICIENCY OF SERVICE OF NOTICE TO R2 THROUGH PAPER PUBLICATION	(GM,RES)	F V PATIL NANDISH PATIL PRUTHVI K S	SHIVARAJ C BELLAKKI FOR R1
419	WP104411/2015 ACCEPTANCE OF MEMO FOR HAVING PUBLISHED THE NOTICE TO RESPT NO 4 BY WAY OPF PAPER PUBLICATION IN VIJAY KARNATAKA KANNADA DAILY NEWS PAPER AT DHARWAD EDITION	(GM,RES)	F V PATIL PRUTHVI K S NANDISH PATIL	AGA FOR R1 and R3 PRAKASH S UDIKERI FOR R5 JYOTI P DESAI FOR R2
420	WP110202/2015 1) COMPLIANCE OF O/OBJKNS RAISED ON IA-1/17-3/17 FILED BY THE ADV FORPETNR 2) IA-1/18 FOREXTENSION OFSTAY (VAKALATH FILED BY SRI AHMED ALI RAHIMAN SHAH ADVOCATE IS RETURNED WITH OFFICE OBJECTIONS)	(GM,CPC)	F V PATIL PRUTHVI K S	RESPT : VEERESH: SD
421	WP111159/2015 1) FURNISHING OF PF, COVER, ACK WITH CORRECT ADDRESS FOR ISSUE E/NOTICE TO R3 FOR SECONDTIME 2) E/NOTICE ISSUED TO R4 UNSERVED POSTAL COVER RETURNED WITH POSTAL SHARA AS"NOT-CLAIMED"	(CS,RES)	F V PATIL and NANDISH PATIL	GA SD R1 & R2 ARESERVED R3 - "INSUFFICIENTADDRESS" R4 -"NOT-CLAIMED"
422	WP108755/2016 ACCEPTANCE OF SERVICE OF NOTICE TO R2 AS PER THE POSTAL TRACK SHEET	(CS,RES)	F V PATIL NANDISH PATIL	GA-SD THE DRCS, BELAGAVI : R1-SD R2 - ACK NYR, AS PER THE POSTAL TRACK SHEET "ARTICLE IS DELIVERED TO R2"
423	WP109967/2016 MAINTAINABILITY OF THIS WP AT OFFICE OBJNS 30 (4) A/W ADV SUBMISSION	(GM,RES)	F V PATIL NANDISH PATIL	GA SD

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424	WP105002/2017 IA-1/17 FOR DISPOSAL OF WP	(LB, RES)	F V PATIL NANDISH PATIL PRUTHVI K S	AGA
425	WP105264/2017 NON FURNISHING OF FPF, C/A COVER ACKS COPIES ETC TO ISSUE NOTICE TO R2 & R3(A)	(GM, CPC)	F V PATIL VIJAYENDRA BHIMAKKANAVAR	MAHESH WODEYAR FOR R1 R4A-R4E : HELD SUFFICIENT NEEDFUL NOT DONE IN R/O R2 & R3(A)
426	WP107142/2017 (CRIMINAL ROSTER) FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R2 (FOR 2NDTIME)	(GM, RES)	F V PATIL VIJAYENDRA BHIMAKKANAVAR	HCGP FOR R1 R2:ACK NYR
427	WP109374/2017 FURNISHING OF FPF C/A COVER WP COPIES ACK ETC FOR ISSUE NOTICE TO R5	(GM, RES)	F V PATIL NANDISH PATIL	H R KAMBIYAVAR FOR: R1 AGA FOR: R2 & R4 R3:THE CEO ZP BAGALKOT -SD NEEDFUL NOT DONE IN R/O R5
428	WP109747/2017 1) FURNISHING OF FPF, C/A CORRECT ADDRESSETC FOR ISSUE OF NOTICE TO R1 (FOR 2ND TIME) 2) NON-PRODUCTION OF LCR BYR1 3) IA-1/2019 FORDISBURSING THE AMOUNTDEPOSITED BEFORE THIS HON'BLE COURT FILED BY ADVOCATE FOR C/R2 4) IA-2/19 FOR VACATING STAY	(GM, PP)	F V PATIL NANDISH PATIL PRUTHVI K S	SANGRAM S KULKARNI FOR C/R2 (CP NO 21772/2017) R1 : ACK NYR
429	WP110215/2017 MEMO FOR SUFFICIENCY OF SERVICE OF NOTICE IN R/O R4 & R7 FILED BY THE ADV FOR PETNR	(GM, CPC)	F V PATIL	NAGARAJ J APPANAVAR FOR:R1 R3:CHANDRAKALA -SD R5:BASAVARAJ-SD R6:SURESH-SD R4 & R7: ACK RECEIVED WITHOUT SIGN
430	WP110947/2017 & WP-111042/2017 FURNISHING OF FPF, C/A WITH POSTAL ADDRESS AND COPIES FOR ISSUE E/NOTICE TO RESPT (FOR 1ST TIME)	(LB, RES)	F V PATIL	NEEDFUL NOT DONE IN R/O RESPT
431	WP105917/2018 SERVICE OF NOTICE IN R/O RESPONDENTS IS AWAITED	(LB, RES)	F V PATIL	RESPONDENTS SERVICE AWAITED
432	WP113940/2019 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R1 & R2 (FOR 2ND TIME)	(GM, RES)	F V PATIL	R3:NINGAYYA - SD R4:MALLIKARJUN - SD R5:ISHWARAYYA - SD R1 & R2:ACK NYR

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433	WP116968/2019 1) EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FORPOSTING 2) AWAITING SERVICE OF NOTICE IN R/O R1 &R2	(GM,CPC)	F V PATIL PRUTHVI K S	R1 and R2:SERVICE AWAITED GA FOR R2
434	WP109181/2020 1) CONSIDERATION OF INTERIM PRAYER 2) MEMO A/WDOCUMENTS FILED BY ADVOCATE FOR RESPTS	(GM,KEB)	F V PATIL NANDISH PATIL	B S KAMATE
435	WP146236/2020 1) NON FURNISHING OF PF COVER ACK ETC TO ISSUE NOTICE TOR3 (FOR 1ST TIME) 2) IA-2/2020 FOR MODIFICATION OF INTERIM ORDER DTD:24/3/2020 3) IA-3/2020 FOR STAY FILED BY ADV FORPETNR 4) IA-5/2020 FOR STAY FILED BY ADV FORPETNR	(T,RES)	F V PATIL	AGA FOR R1 and R2 NEEDFUL NOT DONE IN R/O R3
436	WP147025/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 8,11 16 & 31(1-3)	(LB,RES)	F V PATIL NANDISH PATIL	
437	WP147558/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11, 13, 21, 35 & 42(1) (IA-1/2020 FOR DISPENSATION IS PENDING)	(CS,RES)	F V PATIL and NANDISH PATIL	GA - SERVED
438	WP147938/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,18, & 32(1-3)	(GM,RES)	F V PATIL	GA SD
439	WP148430/2020 1) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 23 25 26 31 32 & 47 2) MEMO A/W ACK FOR HAVING SERVED THE COPYTO ADV FOR R1 & R2 FILED BY ADV FOR PETITIONER	(LA,KHB)	F V PATIL	SHARMILA PATIL FOR R1 & R2
440	WP148462/2020 1)COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 27 29 & 52(1) 2)AWAITING SERVICE OF E/NOTICE IN R/O R4 & R5	(CS,EL/M)	F V PATIL	AGA FOR R1-R3 R4 & R5:SERVICE AWAITED
441	WP148594/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 15 18 19 & 36(1-8)	(LA,KHB)	F V PATIL R R SHIVAPUR	SHARMILA M PATIL FOR R1 & R2

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442	WP 148634/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 16 17 23 26 27 28 33 & 52(1)	(GM, CPC)	F V PATIL R R SHIVAPUR	
443	WP 148792/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 8 9 10 13 19 23 26 27 & 41(1-7) (IA-1/2020 FOR DISPENSATION IS PENDING)	(LB, RES)	F V PATIL NANDISH PATIL R R SHIVAPUR	AGA FOR R1 & R2 G I GACHCHINAMATH FOR R3 & R4
444	WP 148795/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 10 13 16 19(1&2) 27 & 41(1-7) (1ST WEEK OF JANUARY)	(LB, RES)	F V PATIL NANDISH PATIL R R SHIVAPUR	AGA FOR R1 G I GACHCHINAMATH FOR R2-R4
445	WP 100695/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 1 13 16 18 19 21 22 29 & 32(1-6)	(GM, RES)	F V PATIL	
446	WP 101732/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL.NOS. 8, 19, 23, 27 AND 52(1 TO 3)	(LB, RES)	F V PATIL NANDISH PATIL R R SHIVAPUR	R K KULKARNI ADV FOR R1 GANGADHAR J M ADV FOR R2
447	WP 102387/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 12,13,16,20,28 & 30(1-5)	(LB, RES)	SUMANGALA A.CHAKALABBI	R1 : THE TALUK PANCHAYAT REP BY ITS EXECUTIVE OFFICER, HIREKERUR, HAVERI -SD A A PATHAN & P V MOGALI FOR R2
	Connected With 1) WP 147406/2020 NON COMPLIANCE OF OFFICE OBJNS AT SL NO. 39(1)	(LB, RES)	F V PATIL NANDISH PATIL	A A PATHAN FOR R2 R1- THE TALUK PANCHAYAT REP BY EXECUTIVE OFFICER, HIREKERUR, HAVERI -SD
448	WP 102687/2021 1) OFFICE OBJECTIONS AT SL NOS 40(2 & 4) A/W COUNSEL SUBMISSION 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 40(3,4 & 6)	(LB, RES)	F V PATIL NANDISH PATIL & R R SHIVAPUR	V/O DTD 3/8/2021 G I GACHCHINAMATH
449	WP 102706/2021	(GM, AC)	F V PATIL	HCGP
450	WP 103618/2021 COMPLIANCE OF OFFICE OBJNS AT SL NO 52(1) (TCR K/B)	(LB, ELE)	A S PATIL	GA SD
	Connected With 1) WP 103386/2021	(LB, ELE)	F V PATIL R R SHIVAPUR	GURUDEV GACHCHINAMATH FOR R1, R3 & R4 HCGP FORR2 VISHWANATH BICHAGATTI FOR R5

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451	WP103697/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.25, 26 AND 28 (IA 1/2021 FOR DISPENSATION IS PENDING) (MOVED)	(GM, TEN)	NANDISHPATIL	F VPATIL \G I GACHCHINAMATH FOR R1 &R2 HCGP FOR R3 & R4
452	WP63690/2012 SUFFICIENCY OF SERVICE OF NOTICE TO R2 THROUGH PAPER PUBLICATION ACCEPTANCE OF SERVICE OF NOTICE TO R5 THROUGH E-MAIL	(CS, RES)	G B SHASTRY R M KULKARNI HEMALEKHA K S	K L PATIL FOR R1, R3 and R4 R6 & R7 ARE SERVED GA-SD
453	WP82740/2013 FURNISHING OF PF, C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 (FOR 1ST TIME)	(LB, RES)	G B SHASTRY CHETAN MUNNOLI	JAGADISH PATIL NEEDFUL NOT DONE IN R/O R2
454	WP85390/2013 FURNISHING OF FPF, COPIES, C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1(B) (FOR 3RD TIME)	(GM, CPC)	G B SHASTRY R M KULKARNI HEMALEKHA K S	R1:DECEASED PROP R1(A):KHATALA - SD PROP R1(C):NASRIN - SD PROP R1(D):NAJIYA : SD PROP R1(E):ISMAIL - SD PROP R1(F):TABREZ-SD PROP R1(B) : "INSUFFICIENT ADDRESS" M G NAGANURI FOR :R2
455	WP22172/2014 FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO R1 & R2 FOR 2ND TIME	(GM, RES)	G BALAKRISHNA SHASTRY	
456	WP102611/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R4	(GM, CPC)	G B SHASTRY R M KULKARNI SUBRAMANYA HEGDE	R1-R4 : SERVICE AWAITED
457	WP103099/2014 MEMO FOR REFERRING TO MEDIATION CENTER FILED BY ADV FOR RESPONDENT (LCR PLA PET NO 78/13 KEPT BELOW)	(GM, RES)	G I GACHCHINAMATH	J S SHETTY
458	WP106146/2016 FURNISHING OF FPF, CA, ACK, COVERS, CORRECT ADDRESS, PETITION COPY ETC, TO ISSUE NOTICE TO UNSERVED R8	(GM, CPC)	G I GACHCHINAMATH	SANGRAM S KULKARNI FOR R1, R2 (A-C) & R3 R2 (B-C) ARE MINOR R/BY R2A R4-R7 ARE SERVED R8 : "INSUFFICIENT ADDRESS"
459	WP108133/2016 AWAIT SERVICE OF NOTICE IN R/O R5 (A- C)	(GM, CPC)	G I GACHCHINAMATH	SANGRAM S KULKARNI FOR: R1-R4 R5 (A-C) : SERVICE AWAITED

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460	WP102751/2017 (GENERAL ORDER) 1) FURNISHING OF PF COVER ACK IA COPY FOR ISSUE NOTICE TO PROP R5(D) (FOR 3RD TIME) 2) IA-1/17 FO VACATING OF STAY (ADV FOR R1 & R2 HAS FILED STATEMENT OF OBJECTION & SAME IS RETURNED WITH OFFICE OBJECTION I E COPY TO BE SERVED ON OTHER SIDE) (MOVED) (RETURNED TO PENDING BRANCH ON 23/9/21) Connected With 1) WP 104936/2017 NON-TAKING STEPS IN R/O DECEASED R5	(KLR, RES)	ARAVIND D KULKARNI	HCGP FOR: R1 and R2 G I GACHCHINAMATH FOR: R3 H R DESHPANDE FOR R4 R5: DECEASED PROP R5(A) UMA : SERVED PROP R5(B) : TARA : SERVED PROP R5(C) : MANJUNATH : SD PROP R5(D) : "NOT KNOWN"
461	WP103370/2017 1) AWAIT SERVICE OF NOTICE IN R/OR1-R3 2) ACCEPTANCE OF MEMO A/W ACK FOR HAVING SERVED THE WP COPIES TO ADV FOR RESPTS BEFORE TRIAL COURT	(GM, CPC)	G I GACHCHINAMATH	R1-R3 : SERVICE AWAITED
462	WP105044/2017 IA-1/18 FOR EARLY HEARING (RULE NOT ISSUED)	(GM, TEN)	G I GACHCHINAMATH	S V YAJI
463	WP109372/2017 1) NON TAKING OF STEPS IN R/O DECEASED R2 R5 & R12 2) IA-1/18 FOR VACATING ITNERIM ORDER OF STAY DTD:02/02/2018 FILED BY ADV FOR R1 3) NON FURNISHING OF FPF OF C/A COVERS ACKSCOPIES ETC TO ISSUE NOTICE TO R6, R15 & R17 (FOR 3RD TIME) 4) MEMO FOR DELETION OF R2, R5, R6, R15 & R17	(GM, CPC)	G I GACHCHINAMATH	MALLIKARJUNSWAMY B HIREMATH FOR: R1 R3: BHAGAVVA - SD R4: BASAVARAJ - SD R7: MAHAJEVI - SD R8: KALLAVVA - SD R9: PARVATEVVA -SD R10: NAGAPPA - S R11: SADASIV - SD R13: SAGAREVVA - SD R14: CHANDRAVVA - SD R16: THE SLAO UKP JAMKHANDI- SD R18: PKPS BANK CHIKKAPADASALAGI JAMKHANDI - SD R19: KGV B BIDARI JAMKHANDI-SD R20: AXIS BANK JAMKHANDI - SD R2 R5 & R12 : DECEASED NEEDFUL NOT DONE IN R/O R6 R15 & R17
464	WP111859/2017 FURNISHING OF PF, C/A, COPIES TO ISSUE NOTICE TO R1(A-C) & R2 (FOR 2ND TIME)	(LB, RES)	G I GACHCHINAMATH	R1(A-C) & R2 : ACK NYR
465	WP100799/2018 & WP 101170-171/18 1) ACCEPTANCE OF MEMO FOR HAVING WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 2) FURNISHING OF FPF ,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TOR3 (FOR 2ND TIME)	(GM, CPC)	G I GACHCHINAMATH	S D BABALADI FOR R1 GIRISH A YADAWAD FOR R1 S R UDUPI FOR R2 R3 : ACK NYR

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466	WP104911/2018 AWAITING SERVICE OF NOTICE IN R/O SOLE RESPT	(GM, CPC)	G I GACHCHINAMATH	SOLE RESPT: SERVICE AWAITED
467	WP105283/2018 COMPUTER STATEMENT REGARDING THE DISPOSAL OF FDP OS 173/2016 2)NON TAKING OF STEPS IN R/O DECEASED R2 & R5	(GM, CPC)	G I GACHCHINAMATH	UDAY SHINDHE FOR: C/R3 (CP NON20831/18) R I ZIRALI R4:MANJU - SD R6:SHEKAPPA - SD R7:ARJUN - SD R8:DEVAPPA - SD R9:MALLAPPA - SD R10:TAMANNA - SD R11:YELLAVVA - SD R1:NOT CLAIMED R2 & R5:DECEASED
468	WP105835/2018 1) ISSUANCE OFSERVICE OF NOTICE IN R/O "REFUSED" R2 2) FURNISHING OF FPF,C/A CORRECT ADDRESSETC FOR ISSUE OF NOTICE TO R3 (FOR 2ND TIME)	(GM, CPC)	G I GACHCHINAMATH	G S MOT FOR R1 R2 : REFUSED R3: NO SUCH PERSON
469	WP107597/2018 & WP108114/18 MEMO DTD 28/2/19 FILED BY ADVOCATE FOR R2-R7	(GM, CPC)	G I GACHCHINAMATH	ARAVIND D KULKARNI FOR: R2-R7 R1:HARICHANDRA - SD J S SHETTY FOR: R8 & R9
470	WP105716/2019 FURNISHING OF FPF OF C/A COVER ACK COPY ETC TO ISSUE NOTICE TO R1 (FOR 2ND TIME)	(GM, CPC)	G I GACHCHINAMATH	ANANT HEGDE & VISHWANATH HEGDE ADV FOR R2 & R3 R4 & R5 ARE MINORS AND REP BY MOTHER/GUARDIAN R2 R1 : ACK NYR R6 : SURESH : SD
471	WP116719/2019 AWAITING SERVICE OF NOTICE IN R/O R1-R5	(GM, CC)	G I GACHCHINAMATH	R1-R5:SERVICE AWAITED
472	WP100524/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 19 27 & 21(4&5)	(GM, RES)	G I GACHCHINAMATH	CGSC SD
473	WP100526/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NO 19 & 51(6)	(GM, RES)	G I GACHCHINAMATH	CGSC SD
474	WP100527/2021 OFFICE OBJNS AT SL NOS 19 A/W COUNSEL SUBMISSION	(GM, RES)	G I GACHCHINAMATH	CGSC SD
475	WP100528/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NO 19	(GM, RES)	G I GACHCHINAMATH	CGSC SD

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476	WP 100529/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 19 A/W COUNSEL SUBMISSION	(GM, RES)	G I GACHCHINAMATH	CGSC SD
477	WP 101248/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 10 12 18 27 47 & 52(1)	(GM, KSFC)	G I GACHCHINAMATH	
478	WP 102689/2021 1) AWAITING SERVICE OF NOTICE IN R//OR1-R4 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.17	(GM, RES)	G I GACHCHINAMATH GURUDEV GACHCHINAMATH R1-R4 : SERVICE AWAITED	
479	WP 103585/2021 1) FURNISHING OF FPF, C/ACK, COPIES ETC TO ISSUE E/NOTICE IN R/O R2 (V/O DTD 25/9/2021) 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS. 13,16,19,20,22,30 AND 32(1) (DATE)	(LB, RES)	G I GACHCHINAMATH GURUDEV GACHCHINAMATH HCGP FOR R1 NEEDFUL NOT DONE IN R/O R2	
480	WP112595/2014 FURNISHING OF FPF, COVER, ACK, ETC FOR ISSUE NOTICE TO R3 FOR 2ND TIME	(GM, RES)	G K HIREGOUDAR	GA-SD R1 & R2 ARE SERVED
481	WP113881/2015 FURNISHING OF FPF, C/ACK, COVER, COPIES, ETC, FOR ISSUE OF NOTICE TO RESPDT FOR 2ND TIME	(GM, TEN)	G K HIREGOUDAR	
482	WP109449/2017 1) ACCEPTANCE OF MEMO A/W ACK FOR HAVING SERVED THE WP COPIES TO C JAGADISH SPECIAL GOVT COUNSEL FOR RESPTS 2) AWAITING SERVICE OF E/NOTICE IN R/O R6 & R7	(GM, CC)	G K HIREGOUDAR VIJAYKUMAR B	C JAGADISH SPECIAL GOVT COUNSEL FOR: R1-R5 R6 & R7: SERVICE AWAITED
483	WP103116/2018 1) NON TAKING NECESSARY STEPS TO AMENDMENT OF WP BY THE ADV FORPETNR 2) IA-1/19 FOR ADDL FACTS & GROUNDS	(GM, KIADB)	ARAVIND D KULKARNI SANTOSH S GORI	SHARMILA M PATIL C/R1 (CP NO 20514/2018)
484	WP111122/2019 1) FILING OF ACK/MEMO FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 2) AWAITING SERVICE OF NOTICE IN R/O R1-R7	(GM, CPC)	G K HIREGOUDAR C S SHETAR	R1-R7: SERVICE AWAITED

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485	WP 148388/2020 1) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3 11 & 17 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 31(1&2) 3) OFFICE OBJECTIONS AT SL NO 18 A/W ADVOCATE SUBMISSION 4) STEPS TO BE TAKEN IN R/O DECEASED R2 & R3	(GM, CPC)	G K HIREGOUDAR	R1: KALINGAPPA - SERVED R4: IRAVVA - SERVED R5: KALINGAPPA DHARMAPPA - SERVED R2 & R3: DECEASED
486	WP100658/2017 MEMO DATED 03/03/2021 FOR DISPENSATION OF NOTICE TO R5 FILED BY ADV FOR PETITIONER	(LB, RES)	G K HIREGOUDAR G MEERA BAI	GOVT PLEADER FOR R2-R4 SANTOSH B MANE FOR R1
487	WP100659/2017 FILING OF MEMO A/W ACK FOR HAVING SERVED THE PETITION COPIES ON STANDING COUNSEL FOR R5-R7 AS PER ORDER DTD 28/3/17	(LB, RES)	G K HIREGOUDAR G MEERA BAI	SANTOSH B MANE FOR R1 GOVT PLEADER FOR R2-R4
488	WP109034/2017 FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TO R1, R4 & R6 (FOR 2ND TIME)	(GM, CPC)	G MEERA BAI	R2: SHANTAVVA - SD R3: KAMALAVVA - SD R5: SUJATA - SD R7: CHANDRAKANT - SD NEEDFUL NOT DONE IN R/O R1 R4 & R6

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<p>489 WP100734/2017</p> <p>1) STEPS TO BE TAKEN IN R/O DECEASED RESPTS NO-4, 28, 40, 44 & 61</p> <p>2) ISSUANCE OF SERVICE OF NOTICE IN R/O 'REFUSED' RESPTS NO-2, 17, 19, 20 & 22</p> <p>3) ISSUANCE OF SERVICE OF NOTICE TO 'NOT CLAIMED' R11 & R48</p> <p>4) ISSUANCE OF SERVICE OF NOTICE TO 'UN-CLAIMED R32</p> <p>5) FURNISHING OF PFFOF</p> <p>C/A, COVERS, ACK'S COPIES ETC, TO ISSUE NOTICE IN R/O R12, R15, R21, R23, R24, R25 R26, R29, R39, R41, R43, R46, R47, R53, R55, R57, R59, R60, R63, R64, R69, R70, R72 & R73 FOR 2ND TIME</p> <p>6) FILING OF MEMO FOR HAVING SERVED HAND SUMMONS TO RESPTSAS PER ORDER DTD 25/09/2019</p>	<p>C)</p>	<p>(GM,CP A A MAGADUM(NOC) A R RODRIGUES S R LOBO A B NESARGI</p>	<p>VISHWANATH V BADIGER FOR R1, R3, R5-R7 R M KULKARNI & HEMALEKHA K S FOR R49 A G MULWADMATH FOR R51 R8 : BIBITAI :SD R9 : NAGULI :SD R10 : RENUKA :SD R13 : MALLAVVA : SD R14 : LAXMAN : SD R16 : GANAPATI : SD R18 : KAMALA :SD R27 : ANAND :SD R30 : PARASHURAM : SD R31 : ANAND :SD R33 : MALUTAI : SD R34 : MARUTI : SD R35 : BABU : SD R36 : RUKMINI : SD R37 : BALU :SD R38 : SHOBHATAI : SD R42 : NAGULI : SD R45 : SUVARNA : SD R50 : GOVIND : SD R52 : PUNDALIK : SD R54 : SUNIL :SD R56 : SARASWATI : SD R58 : MARUTI:SD R62 : KALLAPPA : SD R65 : VIJAY : SD R66 : PRAKASH :SD R67 : RAMESH :SD R68 : PURUSHOTTAM : SD R71 : PARASHURAM : SD R4, R28, R40, R44 & R61 : 'DECEASED' R2, R17, R19, R20 & R22 : REFUSED' R11, R48 : 'NOT CLAIMED' R32 : UNCLAIMED R39, R46 & R55 : 'NOT KNOWN' R21 : 'NOT FOUND' R12, R23, R25, R29, R41, R43, R57, R59, R60, R63, R64, R69, R72 : 'INSUFFICIENT ADDRESS' R15, R24, R26, R47, R53, R70, R73 : ACK/NYR</p>
<p>490 WP148681/2020</p> <p>1) NON COMPLIANCE OF OFFICE OBJECTION AT SL NO 11, 14, 20, 28 & 30(1-3)</p> <p>2) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT</p>	<p>C)</p>	<p>(GM,CPC) A B NESARGI</p>	
<p>491 WP112383/2019</p> <p>FURNISHING OF PPF, C/ACK, COPIES & ETC WITH CORRECT ADDRESS TO ISSUE NOTICE TO R1-R8 FOR 2ND TIME</p>	<p>C)</p>	<p>(GM,CPC) GANAPATI MBHAT</p>	<p>R1-R8 : POSTAL SHARA AS "INSUFFICIENT ADDRESS"</p>
<p>492 WP113315/2019</p> <p>(CRIMINAL ROSTER) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,14,18,19,21,29 & 31(1-3) (FOR 1ST TIME)</p>	<p>C)</p>	<p>(GM,RES) GANAPATI MBHAT T F PATIL</p>	

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493	WP 100091/2021 1) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 10 13 16 17 19 20 23 31 & 33(1-5) 2) AWAITING SERVICE OF NOTICE IN R/O RESPONDENT (NOTICE ISSUED ON 25/10/2021) (DATE)	(GM, CPC)	GANAPATI M BHAT	RESPONDENT : SERVICE AWAITED
494	WP 102981/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.24 AND 28	(GM, CPC)	GANAPATI M BHAT	RESPONDENTS : SERVICE AWAITED
495	WP67885/2011 ACCEPTANCE OF SERVICE REPORT OF COURT NOTICE RECEIVED AS SUFFICIENT IN R/O PETITIONER	(LB, RES)	A G MULAWADMATH	B S HIREMATH & GIRIJA S HIREMATH FOR R2 &R3 R1 : HAMEED: SD
496	WP113720/2015 & WP 102111-115/2016 FURNISHING OF FPF, C/ACK, COVER, COPY, ETC., TO ISSUE NOTICE TO RESPDTS FOR 1ST TIME	(LA, RES)	A G MULAWADMATH	GA FOR R1-R4
497	WP104938/2017 FURNISHING OF PF COVER ACK ETC FOR ISSUE OF NOTICE TO THE R2	(LA, UDA)	A G MULAWADMATH	M A HULYAL FOR R1 R2:ACK NYR
498	WP100719/2018 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R1 & R2 (FOR 1ST TIME)	(LA, RES)	A G MULAWADMATH	AGA FOR R3 NEEDFUL NOT DONE IN R/O R1&R2
499	WP110627/2019 FURNISHING OF FPF,COPIES, C/ACK WITH CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R4 FOR 3RD TIME	(GM, TEN)	A G MULAWADMATH	AGA FOR R1 and R2 PROP R3 : THE PRINCIPAL KLE ENG COLLEGE BELAGAVI: SD PROP R5: THE SECRETARY SJNP TRUST POLYTECHNIC HUKKERI BELAGAVI: SD PROP R6 : THE PRINCIPAL KLE CB KORE ENG COLLEGE, CHIKKODI: SD PROP R7 : THE PRINCIPAL KLE CB KORE POLYTECHNIC COLLEGE: SD PROP R8 : THE PRINCIPAL RAIBAG POLYTECHNIC, RAIBAG: SD PROP R9 : THE PRINCIPAL SGBI TECHNOLOGY BELAGAVI: SD PROP R10: THE PRINCIPAL GOVT POLYTECHNIC, BELAGAVI:SD PROP R11 : THE PRINCIPAL JAIN ENG COLLEGE BELAGAVI:SD R4 : ACK NYR
500	WP117098/2019 & WP 117154-167/2019 1) AWAIT SERVICE OF NOTICE IN R/O R1 &R2 2) IA-1/2020 FOREXTENSION OF INTERIM ORDER DTD 20/12/19	(LA, RES)	A G MULAWADMATH	HCGP FOR R3 R1 & R2 : SERVICE AWAITED

COMPT BATT NO

501	WP 147201/2020 1) ACCEPTANCE OF COURT NOTICE ISSUED TO PETITIONER THROUGH THE PRL. DIST & SESSIONS JUDGE BELAGAVI & OPINION OF THE JUDGE AS SUFFICIENT 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS. 18, 20 & 34(1 & 2) A/W COUNSEL SUBMISSIONS 3) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 24 & 33(1&2)	(GM, RES)	A G MULAWADMATH SRINIVAS B NAIK G R PRAKASH (MA FILED (CP NO 21358/2020) THROUGH E-MAIL & SAME IS RETURNED)	PRASHANT S KADAVEVAR & I B METI FOR C/R1
502	WP85683/2013 FURNISHING OF FPF, C/ACK, CORRECT ADDRESS, COPY ETC FOR ISSUE NOTICE TO R3 FOR 2ND TIME	(GM, R/C)	A P HEGDE JANMANE V M MALALI	GA-SD THE STATE, REP. BY CS, BANGALORE : R1-SD SG,ED,BANGALORE : R2-SD COMMR, DC, KARWAR : R4-SD AC, KARWAR : R5-SD TAHSILDAR, YALLAPUR : R6-SD VA, C&A, NANDOLLI : R7-SD
503	WP102589/2015 EXTENSION OF INTERIM ORDER	(CS, RES)	A P HEGDE JANMANE VIJAY M MALALI	AGA FOR R1-R3 R4 - SERVED
504	WP108833/2016 AWAIT SERVICE OF NOTICE TO R1 - R4	(GM, TEN)	A P HEGDE VIJAY M MALALI	SERVICE AWAITED
505	WP106921/2017 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS TO ISSUE NOTICE IN R/O R4 Connected With 1) WP 106920/2017 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS TO ISSUE NOTICE TO R4	(CS, RES)	A P HEGDE VIJAY MALALI	AGA FOR: R1-R3 NEEDFUL NOT DONE IN R/O R4
506	WP106338/2018 FURNISHING OF FPF C/A WITH CORRECT POSTAL ADDRESS FOR ISSUE NOTICE TO R2 (LCR K/B)	(LB, RES)	A P HEGDE and VIJAY MALALI	ANANT HEGDE FOR: C/R1 (CP NO 21280/18) AGA FOR: R6 R3:MANJULA - SD R4:RAVI - SD R5:PUTTA NARAYAN - SD R2:ADDRESS NOT FOUND
507	WP106395/2018 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, POLICE)	A P HEGDE VIJAY M MALALI	
508	WP108476/2018 & WP 111562-563/19 1) COMPUTER STATEMENT REGARDING THE DISPOSAL OF OS NO 17/2014 BEFORE TRIALCOURT 2) NON FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICE INR/O RESPTS (FOR 1ST TIME)	(GM, CPC)	A P HEGDE JANMANE VIJAY MAALI	NEEDFUL NOT DONE IN R/O RESPTS

COMPLIANCE MATR NO

509	WP107295/2019 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPIES TO ISSUE NOTICE TO R1-R6 (FOR 1ST TIME)	(CS, RES)	A P HEGDE V MMALALI NARAYAN V YAJI	ABHISHEK C PATIL FOR C/R4 (CP NO 20453/19 GA SD (CP NO 20432/19 RETURNED) NEEDFUL NOT DONE IN R/O R1-R6
510	WP114873/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	A P HEGDE	
511	WP147928/2020 1) NON-TAKING STEPS IN R/O DECEASED SOLERESPT 2) NON COMPLIANCE OF OFFICEOBJECTION AT SL21	(GM, CPC)	A P HEGDE VIJAY MALALI	RESPT:POSTAL SHARA 'DECEASED'
512	WP148580/2020 1)NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 23 2) MEMO FOR PRODUCTION OF INTERIM ORDER 3) MEMO FOR DISPOSAL OF WP FILED BY ADVOCATE FOR R2 &R3	(GM, CC)	A P HEGDE VIJAY MALALI	AGA FOR R1 C JAGADISH FOR R2 & R3
513	WP148625/2020 1) FURNISHING OF PF, COVER ACK COPIES & ETC TO ISSUE E/NOTICE TO RESPONDENT 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 31	(GM, CPC)	A P HEGDE V MMALALI	NEEDFUL NOT DONE IN R/O RESPONDENTS
514	WP100136/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 11 14 15 18 & 30(1-5)	(GM, TEN)	A P HEGDE V MMALALI	
515	WP100179/2021 1) AWAITING SERVICE OF E/NOTICE IN R/OR1-R7 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 11 20 & 30(1-3)	(GM, CPC)	A P HEGDE V MMALALI	R1-R7:SERVICE AWAITED
516	WP100548/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1-R10 2) ACCEPTANCE OF MEMO A/W ACK FILED BY ADV FOR PETITIONER FOR HAVING SERVED HAND SUMMONS ON COUNSELS APPEARING FOR RESPONDENTS BEFORE TRIALCOURTS	(GM, CPC)	A P HEGDE VIAJAY MALALI	R1-R10 : SERVICE AWAITED
517	WP102175/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NO.20	(LB, RES)	A P HEGDE VIJAY MALALI	GA SD
518	WP103115/2021 COMPLIANCE OF OFFICE OBJNS AT SL NO.19	(GM, FOR)	A P HEGDE	GA SD

COMPLIANCE REPORT NO

519	WP109856/2016 NON FURNISHING OF FPF OF C/A COVER, ACK COPY ETC TO ISSUE E/NOTICE TO R1 & R2	(GM, AC)	B ANWAR BASHA B C JNANAYASWAMI	R1 and R2 : "INSUFFICIENT ADDRESS"
520	WP108616/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	G R JYOTI B ANWAR BASHA B C JNANAYASWAMI	
521	WP107527/2020 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R5 (FOR 2NDTIME) (AGA TO GET THE RECORDS OF IMPUGNED ORDER AT ANNEXURE - D)	(LB, RES)	B ANWAR BASHA B C JNANAYASWAMI	AGA FOR R1 R2 : REGIONAL COMMISSIONER KALABURGI: SD R3:THE CEO ZP BALLARI - SD R4 : EO TP KUDLIGI: SD R5 : ACK RECEIVED WITHOUT SEAL
522	WP113545/2019 1) NOTICE ISSUED TO THE R6 UNSERVED POSTAL COVER RETURNED WITH POSTAL SHARA ASREFUSED 2) NON FILING OF ACK FOR HAVING SERVED HAND SUMMONS TOR6	(CS, DAS)	GANESH RAIBAGI	HCGP FOR R2-R4 R1:SKC CO-OP SOCIETY LTD BADAMI - SD R2:AR CO-OP SOCIETIES & RO BAGALKOT - SD R3:THE AR CO-OPS BAGALKOT -SD R5:MANAPPA - SD R6:POSTAL SHRA 'REFUSED"
523	WP101533/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 10,12,13,14,19,22,23,25,26,27,28,31, 46,47 & 52(1-6)	(GM, CFA)	GANESH RAIBAGI	
524	WP103632/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT (NOTICE ISSUED ON 26/10/2021) 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS. 13,18,22 AND 52(1 TO 3) (DATE)	(GM, CPC)	GANESH RAIBAGI	RESPONDENT : SERVICE AWAITED
525	WP111075/2015 & WP 111902-903/2015 MEMO FOR DISMISSAL OF WP FILED BY ADVOCATE FOR RESPT	(GM, WAKF)	GIRISH A YADAWAD	D L LADKHAN
526	WP100386/2018	(GM, KEB)	GIRISH A YADAWAD	AGA FOR: R1-R3
527	WP104959/2018 & WP 105030-031/18 MEMO FOR DISPOSAL OF ABOVE WP AS INFRASTRUCTURE FILED BY ADV FOR RESPONDENT	(GM, CPC)	GIRISH A YADAWAD	N L BATAKURKI R I ZIRALI & SANDESH P NADIGER
528	WP107747/2018 AWATIING SERVICE OF E/NOTICE IN R/O R1	(GM, CPC)	GIRISH A YADAWAD V P KULKARNI	AGA FOR: R2 R1: SERVICE AWAITED

COPIES SENT NO

529	WP115281/2019 (MOVED)		(GM,CPC) CJPOL	GIRISH AYADAWAD M C HUKKERI FORR1 R2 - SATYAPPA BASAPPA CHOURI - SD
530	WP112394/2014 ACCEPTANCE OF PF, COVER, ACK TO ISSUE NOTICE TO IN R/O R2 (V/O DTD 30/11/2016) (3RD TIME NOTICE ISSUED)	(GM,RES)	GANGADHAR JM PRAVEEN P TARIKAR GOURAMMA PATIL	GOVT ADV FOR R1,R3-R5 R2 : INSUFFICIENT ADDRESS"
531	WP112454/2014 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R1 & R2 FOR 2ND TIME Connected With 1)WP100109/2015	(CS,RES) (CS,RES)	GANGADHAR J Mand PRAVEEN P TARIKAR GOURAMMA PATIL GANGADHARJM	GA-SD R3,R4 & R5 ARE SERVED AGA FOR R2,R4 andR5 HARISH S MAIGUR FOR R1 & R3
532	WP105256/2015 & WP 105296-302/2015 STEPS TO BE TAKEN IN R/O UNSERVED R2 (SINCE 4 TIMES NOTICE ISSUED)	(LB,RES)	GANGADHAR JM PRAVEEN P TARIKAR	GA-SD ANANT HEGDE AND VISHWANATH HEGDE FOR R4 JAGADISH PATIL FOR R6 & R7 R1 R3 & R5 ARE SERVED R2 : ACK NYR
533	WP103716/2016 FURNISHING OF FPF C/ADDRESS COPIES COVER ACK FOR ISSUE NOTICE TO R2-R4 (FOR 2ND TIME)	(GM,RES)	GANGADHAR J M and V SARTHU	R R1:SERVED R2-R4: ACK NYR
534	WP109847/2017 IA-1/2017 FOR IMPEADING AS ADDL R2 TO R7 MEMO FOR DISPOSAL OF WP AS NOT MAINTAINABLE FILED BY THE ADV FOR PROPOSED R2 TO R7	(LB,RES)	GANGADHAR JM PRAVEEN P TARIKAR	RESPND-PDO, KHANAPUR, BELAGAVI-SD SRINAND A PACHHAPURE FOR PROP R2-R7
535	WP112253/2017 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPIES FOR ISSUE OF NOTICE TO R3 & R5	(GM,RES)	GANGADHAR JM PRAVEEN P TARIKAR	S L MATTI FOR R4,R6,R7 and R9- R22 AGA FOR R1 & R2 NEEDFUL NOT DONE IN R/O R3 & R 5
536	WP106575/2018 MEMO FOR CONSIDERATION OF INTERIM PRAYER	(GM,CC)	GANGADHARJM	AGA FOR R1 andR2 VISHWANATH S BICHAGATTI FOR R3
537	WP106714/2018 & WP 106945-947/2018 FURNISHING OF FPF C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO RESPTS	(LB,RES)	GANGADHARJM	NEEDFUL NOT DONE IN R/ORESPTS
538	WP103779/2019 NON-COMPLIANCE OF OFFICE OBJECTION	(T,RES)	GANGADHAR J M PRAVEEN PTARIKAR	

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539	WP106423/2019 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1-R17	(LB, RES)	GANGADHAR J M	GA SD NEEDFUL NOT DONE IN R/O R1-R17
540	WP116718/2019 AWAIT SERVICE OF NOTICE IN R/O RESPT	(GM, CPC)	GANGADHAR J M PRAVEEN TARIKER	RESPT : SERVICE AWAITED
541	WP117351/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS (FOR 1STTIME)	(GM, RES)	GANGADHAR J M	
542	WP146431/2020 REG: COMPLIANCE OF OFFICE OBJNS RAISED IN SCRUTINY BRANCH	(GM, RES)	GANGADHAR J M PRAVEEN P TARIKAR	HCGP FOR R2 (MA NOT FILED) R1-THE DIRECTOR, VIJAYANAGAR INST OF MEDICAL SCIENCES, BELLARI - SERVED
543	WP147103/2020 1) COMPLIANCE OF OFFICE OBJECTION AT SL NO 40 2) FURNISHING OF PF C/A WP COPIES TO ISSUE E/NOTICE TO R4 & R5 (IA-1/2020 FOR DISPENSATION IS PENDING)	(LB, RES)	GANGADHAR J M PRAVEEN TARIKER	AGA FOR R1-R3 NEEDFUL NOT DONE IN R/O R4 & R5
544	WP148241/2020 1) FURNISHING OF PF C/A PETITION COPY FOR ISSUANCE OF NOTICE TO R3 (FOR 2ND TIME) 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,18,19,25,28,32,47 & 52(1-2)	(CS, EL/M)	GANGADHAR J M PRAVEEN TARIKAR	AGA FOR R1 & R2 R3:ACK NYR
545	WP148334/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,18,19,23,32 & 52(1-6)	(CS, EL/M)	GANGADHAR J M	AGA FOR R1 & R5 HEMANTHKUMAR HAVARAGI FOR R2- R4 SADIQ N GOODWALA FOR R6
546	WP148843/2020 1) AWAITING SERVICE OF NOTICE IN R/O R3 2) IA-1/2021 FOR VACATING INTERIM ORDER FILED BY ADVOCATE FOR R4 & R5	(CS, RES)	GANGADHAR J M PRAVEEN P TARIKAR	Y LAKSHMIKANT REDDY FOR C/R4 & R5 AGA FOR R1 & R2 R3 : SERVICE AWAITED M V HIREMATH ADV FOR R6
547	WP100160/2021 1) ACCEPTANCE OF MEMO FOR HAVING SERVED THE COPY OF THE HAND SUMMONS TO R3 2) AWAITING SERVICE OF NOTICE TO R3 3) IA-1/21 FOR DISPENSATION OF CERTIFIED COPY OF ANNEXURE A & B	(GM, TEN)	GANGADHAR J M P P TARIKAR	J M ANILKUMAR FOR R1 SAYED R H FOR R2 R3:SERVICE AWAITED
548	WP100694/2021 1) ISSUANCE OF SERVICE OF NOTICE TO "REFUSED" R1 2) IA-1/2021 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OF ANNEXURE-B	(GM, RES)	GANGADHAR J M PRAVEEN P TARIKAR	R1 : REFUSED SHIVARAJ S BALLOLI FOR R2-R10

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549	WP100809/2021 1) FILING OF ACK FOR HAVING SERVED HAND SUMMONS IN R/O R3 2) NON FURNISHING OF PF, C/ACK, ETC TO ISSUE E/NOTICEIN R/O R3 3) IA-1/2021 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OF ANNEXURE-A	(LB, RES)	GANGADHAR J M PRAVEEN P TARIKAR	HCGP FOR R1 HARSH DESAI FOR R2 R3 : NEEDFUL NOT DONE
550	WP101301/2021 1)AWAITING SERVICE OF NOTICE IN R/O R2 2) IA-1/21 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OF ANNEXURE - A & A1 (NOTICE TO OTHER RESPTS IS DISPENSED FOR THE PRESENT)	(GM, RES)	GANGADHAR J M PRAVEEN P TARIKAR	AGA FOR R1 R2:SERVICE AWAITED
551	WP102481/2021 AWAITING SERVICE OF NOTICE IN R/O R4	(CS, EL/M)	GANGADHAR J M PRAVEEN P TARIKAR	AGA FOR R1-R3 R4 : SERVICE AWAITED R5 : THE CO-OPERATIVE ELECTION AUTHORITY, 3RD FLOOR SHANTINAGAR, REP BY ITS SECRETARY, BENGALURU -SD R6- SUNDAR SOUHARDA CREDIT COOPERATIVE SOCIETY BAGALKOT, ATHANI KALYAN MANTAP, REPRESENTED BY ITS EXECUTIVE OFFICER, VIDYAGIRI, BAGALKOT -SD
552	WP103919/2021 OFFICE OBJECTION AT SL.NO. 27 A/W ADVOCATES SUBMISSION	(GM, RES)	GANGADHAR J M P P TARIKAR	
553	WP101165/2018 FURNISHING OF FPF, C/ACK, COPIES ETC TO ISSUE E/NOTICE IN R/O R2 & R3 FOR 2ND TIME	(GM, CPC)	GIRISH AYADAWAD	R1 : NEELAWWA W/O HANAMANTH MUDHOL -SD R2 & R3 : ACK NYR
554	WP103695/2018 & WP 103793-795/18 CONSIDERATION OF INTERIM PRAYER	(LA, RES)	GIRISH A YADAWAD	AGA FOR: R1-R3
555	WP113408/2019 1) STEP TO BE TAKEN IN R/ODECEASED R4 &R6 2) FURNISHING OF FPF, C/ACK, COPIES, ETC TO ISSUE NOTICE TO R3 FOR 2ND TIME 3) ACCEPTANCE OF MEMO FOR HAVING SERVED WP COPIES / HAND SUMMONS TO THE COUNSEL FOR THE R3 APPEARING BEFORE TRIALCOURT (MOVED)	(GM, CPC)	GIRISH A YADAWAD	R8-R23:NOTICE DISPENSED WITH RAVI S BALIKAI FOR R1, R2, R5 R7 - GANGAPPA S/O BABU KAMBALE @ HOLER -SD R3 - POSTAL SHARA AS " ADDRESEE LEFT" R4 & R6 : DECEASED

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556	WP114200/2019 1) FILING OF MEMO FOR HAVING SERVED THE HAND SUMMONS TOR1-R3 2) AWAIT SERVICE OF NOTICE IN R/OR1-R3	(GM, CPC)	GIRISH A YADAWAD C J POL	R1-R3 : SERVICE AWAITED
557	WP115280/2019 1) EXTENSION OF INTERIM ORDER AS PRAYED IN MEMO FORPOSTING 2) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R5 (FOR 2NDTIME)	(GM, CPC)	GIRISH A YADAWAD	R1 : SD R2 : SD R3 : SD R4 : SD R5 : NOT CLAIMED
558	WP148853/2020 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE E/NOTICE TO R3 (FOR 2ND TIME)	(GM, RES)	GIRISH A YADAWAD SYED IMRAN	GANGADHAR J M FOR R2 R1:RAJIV GANDHI HOUSING CORPORATION LTD GOVT OFKARNATAKA ENTERPRISED R/BY MD BENGALURU- SERVED R3:ACK NYR
559	WP100190/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R4	(GM, CPC)	GIRISH A YADAWAD	R1-R4:SERVICE AWAITED
560	WP101295/2021 COMPLIANCE OF OFFICE OBJNS AT SL NO 7	(GM, RES)	GIRISH A YADAWAD	
561	WP101927/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 17 19 22 30 & 47	(GM, CPC)	GIRISH A YADAWAD	
562	WP102515/2021 1)NON TAKEN OF HAND SUMMONS TO R3 2)AWAITING SERVICE OF NOTICE IN R/O R3 (NOTICE ISSUED ON 30/9/2021)	(GM, RES)	GIRISH A YADAWAD	HCGP FOR R4 & R5 S B HEBBALLI FOR R1 & R2 V/O DTD 11/8/2021 R3 : DISPENSED WITH
563	WP103473/2021 1) AWAIT SERVICE OF NOTICE IN R/O R1-R13 2) NON-COMPLIANCE OF OFFICE OBJNS AT SLNOS.52(1)	(GM, CPC)	GIRISH A YADAWAD	R1-R13 : SERVICE AWAITED
564	WP103504/2021 1) AWAIT SERVICE OF NOTICE IN R/O R2-R7 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1,2 & 51	(GM, CPC)	GIRISH A YADAWAD	R K KULKARNI FOR C/R1 R2-R7 : SERVICE AWAITED

COINTE HATT NO

565	WP102244/2016 1) NON TAKING STEPS IN R/O REFUSED R1 AS PER COURT ORDER DTD: 14/6/16 BY THE ADV FORPETNR 2) NON FURNISHING OF FPF, C/ACK, COVER, COPIES, ETC- FOR ISSUE NOTICE TO R8 & R16 AS PER COURT ORDER DTD:14/6/16 BY THEADV FOR PETNR	(GM, CPC)	GANGADHAR S HOSAKERI	R V ITAGI S C HATTI P G KULKARNI FOR R2-R5 & R7 C V ANGADI FOR R13 R6,R9-R12 H/S R6 R14,R15,R17 & R18:SERVED R1: REFUSED STEPS NOT TAKEN IN R/O R8 &R16
566	WP101238/2018 FURNISHING OF FPF COVER ACK CORRECT ADDRESS ETC TO ISSUE NOTICE TO R3	(LB, RES)	GANGADHAR S HOSAKERI	SADIQ N GOODWALA FOR C/R2 (CP NO 20262/18) AGA FOR R1 & R2 R4-R16 SERVED NEEDFUL NOT DONE IN R/O R3
567	WP104381/2018 AWAITING SERVICE OF NOTICE IN R/O R1, R2 & R5-R14	(GM, CPC)	GANGADHAR S HOSAKERI	R1, R2, R5-R14:SERVICE AWAITED R3 & R4 ARE MINORS R/BY R2
568	WP103098/2021 1) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,19 & 20 2) MAINTAINABILITY OF OFFICE OBJECTIONS AT SL NO 30(2)	(GM, RES)	GANGADHAR S HOSAKERI	MALLIKARJUNSWAMY B HIREMATH FOR RESPONDENTS
569	WP111745/2014 FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO RESPDT FOR 3RD TIME	(GM, FC)	A P MURARI	
570	WP100524/2018 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R2 (FOR 3RDTIME)	(GM, CPC)	A P MURARI	PRASHANT T AREGULI FOR R3 and R4 R1 : SHANTAVVA : SD R3:ACK NYR
571	WP106626/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	A P MURARI	MADANMOHAN M KHANNUR FOR C/R1 (CP NO 20301/19)
572	WP107021/2019 1) ACCEPTANCE OF NOTICE TO R7-R9 ISSUED BY WAY OF PAPER PUBLICATION 2) IA 2/2021 FOR TEMPORARY INJUNCTION	(GM, RES)	A P MURARI	K L PATIL & S S BETURMATH FOR R1-R6 MAHESH WODEYAR, NAVEEN CHATRAD & P V ALEGAVI FORR10-R19 R7-R9 : PAPERPUBLICATION NOTICE COPY FILED

COMPLIANCE HATT NO

573	WP146946/2020 1) ISSUANCE OF SERVICE OF NOTICE IN R/O "UN-CLAIMED" R15, R16 & R18 AND "REFUSED"R7 2) FURNISHING OF FPF, C/ACK, COPIES AND ETC TO ISSUE NOTICE TO R14 FOR 2NDTIME	(GM,CPC)	A PMURARI	V P VADAVI & C B SHAKUNAVALLI FOR R1-R3 IRFAN JALGAR & VIJAY S CHINIWAR FOR R12, R13, R17, R19, R20 & R21 R4 - LAXMAVVA -SD R5 - SAVITRI -SD R6 - JEEVAKKA -SD R8 - JAYAMMA -SD R9 - SHASHIKALA -SD R10 - RENUKA -SD R11 - RAJU-SD R14 - "INSUFFICIENT ADDRESS"R7 : "REFUSED" R15, R16 & R18 : "UN-CLAIMED"
574	WP148158/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 16 19 & 24	(GM,RES)	A PMURARI	
575	WP100294/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 8 9 14 18 23 27 28 47 & 52(1-4)	(GM,CPC)	A P MURARI DEEPA UDIYAR	
576	WP100333/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11-21 & 30(1-2) (CH MOVED)	(LB,ELE)	AMRUTH VASANTH JOIS	GA SD
577	WP102029/2021 1) FURNISHING OF PF, COVER &ACKS, COPIES& ETC., TO ISSUE E/NOTICE TO RESPONDENT FOR 1ST TIME. 2) NON-COMPLIANCE OF OFFICE OBJECTIONSAT SL.NO. 9, 31 & 52(1 TO 3) ((GM,CPC)	AMRUTH VASANTH JOIS S A BIRANAGI	
578	WP 105659/2015 & WP-105849-853/2015 & WP 105854/2015 EXTENSION OF INTERIM ORDER	(GM,RES)	ANAND.R.KOLLI	GA-SD R1-R3 ARE SERVED
579	WP 113519/2015 STEPS TO BE TAKEN IN R/O UNSERVED R55 & R58 (3TIMES NOTICE ISSUED)	(GM,RES)	ANAND.R.KOLLI	GA FOR R1-R3 SHRIKANT T PATIL FOR R5-R7, R10-R12,R14,R16-R39,R41-R54, R57,R59 & R60 R4 : THE CEO, ZP, BELAGAI - SD R8 : MAHADEVI - SD R9 : BASAVARAJ - SD R13 : SAKKUBAI - SD R15 : MALAVVA - SD R40 : YALLAVVA - SD R56 : IMAMBU - SD R55 & R58 : "DIFFERENCE NAME"

COUPE HATT NO

580	<p>WP102005/2016 MEMO FOR ACCEPTANCE OF PAPER PUBLICATION PUBLISHED IN "SAMYUKTA KARNATAKA" DAILY NEWS PAPER HUBBALLI- DHARWAD EDITION DTD 09/08/18 IN R/O R7 & R8</p>	(LA, RES)	<p>ANANDKUMAR A MAGADUM & RAVIRAJ C PATIL</p>	<p>P R BENTUR FOR: R2 K N SANGOLLI FOR: R4 & R6 R1: THE LAND ACQUISITION OFFICER DHARWAD - SD R3: MAHADEVAGOUDA -SD R5: JEEVANAGOUDA - SD R7 & R8: PAPER PUBLICATION R9: MENAKSI - SD</p>
581	<p>WP102364/2016 FURNISHING OF FPF C/ADDRESS COVER ACK FOR ISSUE NOTICE TO R10, R12, R16, R18, R19 & R20</p> <p>Connected With</p> <p>1) WP 110976/2015 1) FURNISHING OF FPF, C/A WITH CORRECT POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO R9, R10, R13-R19 & R21 2) ISSUANCE OF SERVICE OF NOTICE IN R/O R8, R22 & R23 UNSERVED COVERS ARE RETURNED WITHPOSTAL SHARA AS "NOT CLAIMED" (STATEMENT OF OBJECTION FILED BY THE ADV FOR R4 & R5 IS RETURNED WITH OFFICE OBJECTIONS)</p>	(GM, RES)	<p>ANAND.R.KOLLI</p>	<p>VIDYAVATHI AGA FOR R1, R3 & R6 UMESH AINAPUR FOR R4 & R5 R8- RAMANNA- SD R9- RUKMINI- SD R11- AMRUTA- SD R13- NAGAMMA- SD R14- ANJANA- SD R15- GIRJAVVA- SD R17- BASAVANNAVVA- SD NEEDFUL NOT DONE IN R/O R10, R12, R16, R18, R19 & R20</p> <p>GA FOR R1,R3 and R6 UMESH C AINAPUR FOR R4 & R5 R2- RAJIVE GANDHI RURAL HOUSING BENGALURU- SD R7- HUBBALI DHARWAD WEST HUBBALLI- SD R8, R22 & R23- "NOT CLAIMED" R9, R10 & R13-R19- ACK NYR R11-NEELA- SD R12- HANAMAVVA- SD R20-GURULINGAYYA- SD R21- "NO SUCH ADDRESSEE" R24- MARGARET- SD</p>
582	<p>WP108927/2016 & WP 109732-733/2016 1)STEPS TO BE TAKEN IN R/O DECEASED R5 (UNSERVED COVER RETURNED WITH POSTAL SHARA AS DECEASED) 2) STEPS TO BE TAKEN IN R/O R3 UNSERVED COVERRETURNED WITH POSTAL SHARA AS "NOT CLAIMED" 3) FPF TO BE FURNISHED & C/A CORRECT ADDRESS TO BE FURNISHED TO ISSUE E/NOTICE TO THE UNSERVED RESPONDENTS NO R2, R6 & R7 (FOR 3RD TIME)</p>	(GM, CPC)	<p>ANAND.R.KOLLI</p>	<p>SHREEVATSA S HEGDE FOR R1 R4:SANJAY - SD R2: "LEFT" R3: "NOT CLAIMED" R5: "PARTYDECEASED" R6 & R7:"NOTKNOWN"</p>
583	<p>WP102554/2017 ISSUANCE OF SERVICE OF NOTICE TO UNSERVED R5 UNSERVED COVER RETURNED AS "NOT CLAIMED"</p>	(GM, WAKF)	<p>ANAND.R.KOLLI</p>	<p>GA SD MISS AZRA J DUNDGE FOR R1 &R2 R3: DC,UTTAR KANNADA:SD R4: AO,UTTAR KANNADA:SD R5: POSTAL SHARA "NOT CLAIMED"</p>
584	<p>WP100123/2018 AWAITING SERVICE OF NOTICE IN R/O R6</p>	(GM, RES)	<p>ANAND.R.KOLLI</p>	<p>AGA FOR: R1-R4 R5- THE CEO BELAGAVI- SD R6- SERVICE AWAITED H M DHARIGOND FOR: R7-R9</p>

COUPE HATT NO

585	WP108742/2018 NON FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R5	(GM, KIADB)	ANAND R KOLLI	HCGP FOR R1 and R4 P N HATTI FOR R2 & R3 NEEDFUL NOT DONE IN R/O R5
586	WP106808/2019 NON COMPLIANCE OF OFFICE OBJNS	(CS, RES)	ANAND.R.KOLLI	GA SD
587	WP108464/2019 1) FILING OF AMENDED CAUSE TITLE 2) FURNISHING OF PF,C/A CORRECT ADDRESSETC FOR ISSUE OF NOTICE TO R1-R3 (FOR 1ST TIME)	(LA, RES)	ANAND.R.KOLLI	P N HATTI FOR R2 R M KULKARNI FOR R3
588	WP113010/2019 COMPLIANCE OF OFFICE OBJECTION AT SL NO 30(6) A/W COUNSEL'S SUBMISSION	(GM, CPC)	ANAND.R.KOLLI	
589	WP114439/2019 & WP114817/19 1) MEMO FOR UNDERTAKING WP FILED BY THE ADV FOR PETITIONER 2) MEMO FOR DISPOSAL OF FILED BY THE ADV FOR PETITIONER	(GM, RES)	ANAND.R.KOLLI	AGA FOR R1 P G MATTI FOR R2
590	WP109472/2020 1) FILING OF ACKNOWLEDGMENT FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 2) AWAITING SERVICE OF NOTICE IN R/O R1-R8	(GM, CPC)	ANAND.R.KOLLI	R1-R8: SERVICE AWAITED
591	WP115340/2020 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1,R2,R7 & R19 (FOR 2ND TIME)	(GM, RES)	ANAND R KOLLI	R3 : MASAPPA MALLAPPA KARADI : SD R4 : MASAPPA HANUMAPPA NANDIHAL : SD R5 : SURESH: SD R6 : SHARANAPPA: SD R8 : RENAVVA : SD R9 : DYAMAPPA: SD R10 : DODDANGOUDA : SD R11 : MASAPPA HULLAPPA VAGGAR : SD R12 : VIJAY : SD R13 : MEGHARAJ :SD R14 : CHANNAVVA : SD R15 : YAMANAVVA : SD R16 : YANKANAGOUDA : SD R17 : SHEKHAVVA : SD R18 : MANTAVVA :SD R20 : TIMMANAGOUDA : SD R1,R2,R7 & R19 : ACK NYR

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592	WP123553/2020 1) FILING OF MEMO / ACK FOR HAVING SERVED HAND SUMMONS TO RESPTS 2) ISSUANCE OF SERVICE OF NOTICE IN R/O UNCLAIMED R29 3) FURNISHING OF FPF,C/A CORRECT ADDRESS FOR ISSUE OF E/NOTICE TO R22,R23 & R25-R28 (FOR 2ND TIME)	(GM, CPC)	ANAND.R.KOLLI	SHIVARAJ S BALLOLI FOR R1-R10 MRUTYUNJAY R YARAGAMBLIMATH FOR R11-R21 R24 : SIDDAPPA: SD R29 : UNCLAIMED R22,R23,R25-R29 : ACK NYR
593	WP147049/2020 AWAITING SERVICE OF NOTICE	(LA, KIADB)	ANAND R KOLLI	AGA SD R5 & R6 : SERVICE AWAITED
594	WP147113/2020 1) NON-COMPLIANCE OF OFFICE OBJECTION AT SL NO 32(1) RAISED ON FURTHER VERIFICATION 2) ISSUANCE OF SERVICE OF NOTICE TO UN-CLAIMEDR1	(GM, CPC)	ANAND.R.KOLLI	R1 : UN-CLAIMED R2 : DM UNITED INDIA INSURANCE CO LTD,BELAGAVI: SD
595	WP147126/2020 NON-COMPLIANCE OF O/OBJECTION AT SL NO 11	(GM, RES)	ANAND.R.KOLLI	GA SERVED AGA FOR R1, R2 & R5 SHASHANK S HEGDE ADV FOR R3 V M SHEELAVANT ADV FOR R4
596	WP148298/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,16,19,21,23,34 & 40(1-4)	(LB, RES)	ANAND R KOLLI D V PATTAR	
597	WP102007/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 17(1 & 2) & 22	(GM, RES)	ANAND R KOLLI	
598	WP102209/2021 1) AWAITING SERVICE OF NOTICE IN R/O R7 2) COMPLIANCE OF OFFICE OBJECTION AT SL NO5 3) OFFICE OBJECTION AT SL NO 19 A/W COUNSEL SUBMISSION	(LA, RES)	ANAND R KOLLI	AGA FOR R1-R5 SHARMILA PATIL ADV FOR R6 R7 : SERVICE AWAITED
599	WP102303/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 11 & 40(2)	(LB, RES)	ANAND R KOLLI	GA SD
600	WP102500/2021 NON COMPLIANCE OF OFFICE OBJNS	(LA, RES)	MADANMOHAN M KHANNUR	GA SD
601	WP108159/2015	(GM, TEN)	CVANGADI	GA-SD AWAIT SERVICE IN R/O R1-R4
602	WP104038/2016 MEMO A/W DOCUMENT FILED BY ADV FOR PETITIONER	(LB, RES)	CVANGADI	AGA FORR2 S B SHAIKH FOR R1

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603	WP110856/2019 FURNISHING OF FPF C/A WP COPIES CORRECT ETC ADDRESS FOR ISSUE NOTICE TO R2	(LA, RES)	CVANGADI	AGA FORR4 SHIVARAJ S BALLOLI FOR R1(A-F) & R3 R2:INSUFFICIENT ADDRESS NOT KNOWN
604	WP117769/2019 1) NON FILING OF MEMO FOR HAVING SERVED HAND SUMMONS TOR1-R7 2) AWAITING SERVICE OF NOTICE IN R/OR1-R7	(GM, CPC)	ABHISHEK CPATIL ANAND ASHTEKAR AKSHAY KATTI	R1-R7:SERVICE AWAITED
605	WP107315/2015 MEMO FOR DISPOSAL OF WP FILED BY THE ADV FOR R1	(GM, KSFC)	G B NAIK and SMT P G NAIK	SHARAD V MAGADUM FOR R1 P N HATTI FOR R2 R3:THE SPECIAL TAHASILDAR KSF CORPORATION LTD BELAGAVI-HELD SUFFICIENT
606	WP108256/2016 FURNISHING OF FPF, COVER, C/ADDRESS ACK FOR ISSUE E/NOTICE TO R10 (FOR 3RD TIME)	(GM, RES)	G B NAIK and SMT P G NAIK	R2-5,7-9 and R11 : ARE SERVED RAM P GHORPADE FOR R1 & R6 POSTAL SHARA IN R/O R10
607	WP112220/2019 & WP 112960/2019 1) AS PER POSTAL TRACK SHEET SERVICE OF NOTICE IN R/O R5 ISDELIVERED 2) AWAITING SERVICE OF NOTICE IN R/OR5 3) ACCEPTANCE OF MEMO FOR HAVING SERVICE OF WP COPIES TO THE COUNSEL FOR THE RESPONDENT NO 5 APPEARING BEFORE TRIAL COURT	(GM, CPC)	G B NAIK and SMT P G NAIK	R1-R4 and R6 and R7: NOTICE DISPENSED WITH R5 : POSTAL TRACK SHEET "ITEM DELIVERED"
608	WP113409/2019 FILING OF ACK FOR HAVING SERVED THE COPY OF THE HAND SUMMONS TO R1	(GM, RES)	G B NAIK and SMT P G NAIK	HCGP FOR R2 R1:VIMAL - SD
609	WP115141/2019 COMPLIANCE OF OFFICE OBJNS RAISED ON PROCESS MEMO REG: DPF OF RS 50/- TO BE PAID (RETURNED PF K/B)	(GM, CPC)	G B NAIK and SMT P G NAIK	R M KULKARNI and HEMALEKHA K S FOR C/R1 CN 21203/2019
610	WP148536/2020 AWAITING SERVICE OF E/NOTICE IN R/O R1-R9	(GM, CPC)	G B NAIK and SMT P G NAIK	R1-R9:SERVICE AWAITED

COURT HALL NO

611	WP 100239/2021 1) MEMO FOR REPORTING DEATH OF SOLE PETNR FILED BY ADVOCATE FOR R1-R9 2) NON-COMPLIANCE OF OFFICE OBJNS AT SL NOS 18 22 28 47 & 52(1-3)	(GM, CPC)	G B NAIK and SMT P G NAIK	SHRIHARSH A NEELOPANT FOR R1- R9 R10 : MARUTI : SD
612	WP84299/2013 ACCEPTANCE OF SERVICE OF COURT NOTICE ISSUED BY THE SENIOR CIVIL JUDGE & JMFC HUNGUND IN R/O PETNR	(GM, KSR)	VEERABHADRAPPA	GOVT ADV FOR:R1 V R DATAR FOR: R2
613	WP85582/2013 CONSIDERATION OF INTERIM PRAYER	(GM, PDS)	H M DHARIGOND	GA-SD NOTICE ISSUED - SERVICE AWAITED
614	WP86182/2013 FOR 1ST TIME AFTER RECALLING	(GM, RES)	H M DHARIGOND	
615	WP106220/2014 & WP 106350-354/2014 CONSIDERATION OF INTERIM PRAYER	(GM, RES)	H M DHARIGOND	M B KANAVI FOR R1 RAMESH N MISALE FOR R2 A S PATIL FOR R3
				<u>N</u>
616	WP102701/2015 UNSERVED COVER IS RETURNED WITH POSTAL SHARA NOT CLAIMED IN R/O R3	(GM, CPC)	BVSOMAPUR	R1:UDAY - SD R2:MANJUNATH - SD R4:SURESH - SD R3:NOTCLAIMED
617	WP105792/2015 & WP 105817/2015 STEPS TO BE TAKEN FOR SERVICE OF NOTICE IN R/O R9 (ALREADY 3RD TIME NOTICE ISSUED)	(GM, POLICE)	HMDHARIGOND	AGA FORR1-R3 M G NAGANURI FOR R4-R8 & R10-R16 R9:NO SUCH PERSON
618	WP 105883/2015 FURNISHING OF DPF OF RS-40/- ONE SET PETN- COPY FOR ISSUE OF NOTICE TO R1-R3 V/O/D: 29-06-2015 FOR 1ST TIME ACCEPTANCE OF V/K FILED BY SMT- SUNITHA P KALASOOR ADV IN R/O R3 (SINCE FIRST TIME NOTICE NOT BEEN ISSUED TO R1-R3)	(GM, TEN)	A B PATIL	GA FOR R1 SUNITA P KALASOOR FOR R3
619	WP114782/2015 FURNISHING OF FPF, C/ADDRESS COPIES COVER ACK ETC FOR ISSUE NOTICE TO R6 & R7 (FOR 2ND TIME)	(GM, FOR)	HMDHARIGOND	GA FOR:R1-R5 R6: INCOMPLET ADDRESS R7: ACK NYR

COUPE HATT NO

620	WP100739/2016 1) PRODUCTION OF RELEVANT DOCUMENTS BY R8 & R9 REGARDING THE DOCUMENTS AS PER THE RECOVERY CERTIFICATE OF ANNEXURE - J, J1, J2 AND K SETTLED BY THE R7-R9 AS PER ORDER DTD 2/9/2021 2) FURNISHING OF DETAILS & DOCUMENTS OF THE PROPERTIES OTHER THAN THE PROPERTY WHICH IS SUBJECT MATTER OF THE SALE DEED ANNEXURE-A EXECUTED IN FAVOUR OF R10 & R11	(GM, RES)	DJNAIK	AGA FOR: R1-R6 P R BENTUR & H R BENTUR FOR R10 & R11 R7: DISPENSED WITH SURESH S GUNDI FOR R8 & R9
621	WP103764/2016 FILING OF THE ACK FOR HAVING SERVED THE WP COPIES TO COUNSEL FOR THE RESPONDENT	(GM, TEN)	DJNAIK	AGA FOR R1 and R2 N M HANSI FOR R3 DAYANAND M BANDI FOR R4 TO R6 HARISH S MAIGUR FOR R7 R8 DISPOSED WITH
622	WP106808/2016 FURNISHING OF FPF, C/ADDRESS, COVER, ACK FOR ISSUE E/NOTICE TO RESPONDENT (FOR 2ND TIME)	(GM, CPC)	DJNAIK	RESP- INSUFFICIENT ADDRESS
623	WP106990/2016 1) FURNISHING OF PF, COVER ACK COPIES & CORRECT ADDRESS FOR ISSUANCE OF NOTICE TO R5 2) STEPS TO BE TAKEN FOR SERVICE OF NOTICE TO R7 SINCE UNSERVED COVER RECEIVED IN R/O R7 WITH POSTAL SHARA AS "NOT CLAIMED" (VK FILED BY SRI M A HULYAL IN R/O R4 IS RETURNED WITH O/OBJNS	(LA, RES)	D RAVIKUMAR GOKAKAR	M A HULYAL FOR :R4 V M SHEELVANT & S H MITTALKOD FOR: R6 R1: THE STATE OF KARNATAKA M S BUILDING BEN'LROE - SD R2: THE SLA OFFICER BELAGAVI - SD R3: THE ASST REGISTRAR CO-OP SOCIETS BELAGAVI - SD R5: ACK RECEIVED WITHOUT SIGNATURE R7: NOT CLAIMED
624	WP107854/2016 FURNISHING OF FPF, CA, ACK, COVERS, COPIES ETC, TO ISSUE NOTICE TO R3 & R4 (2ND TIME)	(LA, RES)	HMDHARIGOND	GASD R1, R2 & R6 ARE SERVED P R BENTUR : S M PATIL & M V PATIL FOR R5 ACK RECEIVED IN R/O R3 WITHOUT SIGNATURE R4-ACK NYR
625	WP108530/2016 & WP 109943-952/2016 CONSIDERATION OF INTERIM PRAYERS AS PRAYED IN THE MEMO	(LA, RES)	HMDHARIGOND	AGA FOR R2, 3, 4 and 7 M B KANAVI FOR R1, 5 & 6
626	WP109752/2016 NON FURNISHING OF FPF C/A COVER ACK COPY ETC TO ISSUE E/NOTICE TO R3	(GM, RES)	A B PATILMADAPUR SATISH M S	AGA FOR R2 S B MUTTALLI RAJU M & M S NIMBONNAVAR FOR R1 NEEDFUL NOT DONE IN R/O R3

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627	WP100158/2017 & WP 100163/2017 FURNISHING OF FPF C/ADDRESS COVER ACK FOR ISSUE NOTICE TO R8	FORR1-R6	(GM, RES)	HMDHARIGOND	AGA MALLIKARJUNSWAMY HIREMATH FOR: R7 R8: ACK RECEIVED WITHOUT SIGH
	NE				
628	WP107738/2017 STEPS TO BE TAKEN FOR SERVICE OF NOTICE TO R5 &R6 (3 TIMES NOTICE ISSUED TO R5 & R6)		(CS, RES)	BVSOMAPUR	AGA FOR:R1-R4 R5 & R6: ACK RECEIVED WITHOUT SIGN
629	WP109398/2017 1) IA-1/18 FOR MODIFICATION OF THE ORDER DTD:22/9/17 (ORDER PASSED IN WP 22358/17) 2)FURNISHING OF FPF OF C/A COVER ACK COPY ETC TO ISSUE NOTICE TO R1 (FOR 2ND TIME) Connected With 1) WP 22358/2017		(GM, WAKF)	H M DHARIGOND	R1: ACK NYR D L LADKHAN FOR: R2, R4-R25
			(GM, WAKF)	I R BIRADAR H M DHARIGOND	D L LADKHAN FOR: R1 and R2 HCGP FOR: R3
630	WP109681/2017 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS (1ST TIME)		(GM, FF)	H M DHARIGOND	AGA FOR R1-R4
631	WP109683/2017 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS (1ST TIME)		(GM, FF)	H M DHARIGOND	AGA FOR R1-R4
632	WP109684/2017 FURNISHING OF FPF C/ADDRESS COPIES COVER ACK ETC FOR ISSUE NOTICE TO RESPTS		(GM, FF)	H M DHARIGOND	AGA FOR R1-R4
633	WP109685/2017 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS (1ST TIME)		(GM, FF)	H M DHARIGOND	GA FOR R1 and R2
634	WP111543/2017 1) STEPS TO BE TAKEN IN R/O NOT CLAIMED R5 2)FURNISHING OF FPF COVER & ACK TO ISSUE NOTICE TO THE UNSERVED R3, R7 & R8 (FOR 2NDTIME)		(GM, CPC)	D RAVIKUMAR GOKAKAKAR A G MULAWADMATH	FOR:R2 R9-R11 R5: NOT CLAIMED R3, R7 & R8: ACK NYR R1- SHOBHA- SD R4- BALESH- SD R6-GUNJAWWA- SD

COPIES HATT NO

635	WP112260/2017 1)NON FURNISHING OF FFF C/A WP COPIES TO ISSUE E/NOTICE TO RESPTS 2)FILING OF ACK FOR HAVING SERVED THE WP COPIES TO STANDING COUNSEL FOR RESPTS			(GM,RES) DJNAIK MALLIKARJUN S HIREMATH FOR R1 (MA NOTFILED) HCGP FOR R2 NEEDFUL NOT DONE IN R/O RESPTS
636	WP103714/2018 & WP103772/18 STEPS TO BE TAKEN IN R/O DECEASED R10 & R11	(LA,RES)	HMDHARIGOND	GA FORR1-R3 P N HATTI FOR R4 RAVI HEGDE FORR6-R9 S S YADRAMI FOR R12 &R13 R5:THE CHAIRMANMDC LTD BALLARI: SD R10 &R11:DECEASED
637	WP105558/2018 1) FURNISHING OF FFF COPY C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TOR2 2) IA-1/18 FOR EXTENSION OF INTERIM ORDER OFSTAY	(GM,KSSIDC)	GOURISHANKARHMOT	R1:KARNATAKA SSSIDCLTD BENGALURU - SD R3:ASST GM THE KARNATAKA SSIADB HUBBALLI DHARWAD -SD R2: ACK NYR
638	WP106018/2018 & WP 106934/2018 AWAITING SERVICE OF E/NOTICE IN R/O R1 & R2	(GM,CPC)	BVSOMAPUR	R1 and R2: SERVICEAWAITED
639	WP106378/2018 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPT (IA-1/2018 FOR IMPLEADING AS ADDL R8 IS PENDING)	(LB,ELE)	A BPATILMADAPUR	AGA FORR1-R3 AVINASH S MALIPATIL FOR PROP R8
640	WP106388/2018 NON COMPLIANCE OF O/OBJNS AT SL NOS 10,11,14,18,20, 33 & 34	(GM,TEN)	D JNAIK	
641	WP102584/2019 NON TAKING OF STEPS IN IN R/O REFUSED RESPTS	(GM,CPC)	A BPATILMADAPUR	VINAY S KOUJALAGI FORR1 MAHESH WODEYAR FOR R2 R3-R6:REFUSED
642	WP103478/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS	(GM,RES)	B VSOMAPUR	
643	WP103802/2019 MEMO FOR CONSIDERATION OF INTERIM ORDER	(GM,RES)	HMDHARIGOND	AGA FORR1-R8 R9:THE SECRETARY FRC YALLAPUR KARWAR -H/S R10:THE PDO GP YALLAPUR KARWAR - H/S

COMPTON HATT NO

644	WP105711/2019 AWAITING SERVICE OF NOTICE IN R/O R2-R5	(GM, CPC)	H M DHARIGOND	RAHUL R FOR: C/R1 (CP NO 20214/19) R2-R5:SERVICE AWAITED
645	WP106700/2019 1) FURNISHING OF FPF COPIES C/ACK WITHCORRECT ADDRESS ETC TO ISSUE E/NOTICE TOR3 (FOR 2NDTIME) 2) IA-1/19 FOR VACATING OF STAYDTD:6/3/19	(GM, WAKF)	H M DHARIGOND SOMASHEKAR ANGADI	B MUHAMMED ALI FOR R2 R1:THE KSWB VIDHANSOUDHA BENGALURU - SD R4:THE DWB EO HAVERI - SD R3:ACK NYR
646	WP106701/2019 1) FURNISHING OF FPF COPIES C/ACK WITHCORRECT ADDRESS ETC TO ISSUE E/NOTICE TOR3 (FOR 2NDTIME) 2) IA-1/19 FOR VACATING OF STAYDTD:6/3/19	(GM, WAKF)	H M DHARIGOND SOMASHEKAR ANGADI	B MUHAMMED ALI FOR R2 R1:THE KARNATAKA STATE WB BENGALURU - SD R4:THE DWB EO HAVERI - SD R3:ACK NYR
647	WP106702/2019 1) FURNISHING OF FPF COPIES C/ACK WITHCORRECT ADDRESS ETC TO ISSUE E/NOTICE TO R1 & R3 (FOR 2ND TIME) 2) IA-1/19 FOR VACATING OF STAYDTD:6/3/19	(GM, WAKF)	H M DHARIGOND SOMASHEKAR ANGADI	B MUHAMMED ALI FOR R2 R4:THE DWB EO HAVERI - SD R1 & R3:ACK NYR
648	WP106873/2019 AWAITING SERVICE OF E/NOTICE IN R/O R1 & R2	(GM, CPC)	H M DHARIGOND S F KALLIMANI	R1 and R2: SERVICE AWAITED
649	WP108462/2019	(LB, RES)	H M DHARIGOND S F KALLIMANI	
650	WP109236/2019 1)FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R7 (FOR 2ND TIME) 2)ACCEPTANCE OF MEMO FOR HAVING SERVED WP COPIES THROUGH MAIL	(GM, RES)	H M DHARIGOND S F KALLIMANI	HCGP FOR R1-R5 R6:THE CO/PRESIDENT PATTAN PANCHAYAT YALLAPUR U K -SD R7:INSUFFICIENT ADDRESS
651	WP 109959/2019 FURNISHING OF FPF OF CA COVERS ACKS ETC TO ISSUE E/NOTICE IN R/O R2 R4 & R5 (FOR 3RD TIME)	(GM, CPC)	GODE NAGARAJA	R3:ERANNA - SD R11:NAGARATHNA - SD R1:MAHALINGAMMA -H/S R6:VEERESH -H/S R7:GANGAMMA- H/S R8:SANNA ERAMMA - H/S R9:NAGARAJ- H/S R10:AMBARESH HUGAR - H/S NEEDFUL NOT DONE IN R/O R2,R4 & R5

COMPT BATT NO

652	WP111834/2019 1) MEMO FOR HAVING SERVED HAND SUMMONS TO COUNSEL FOR THE RESPTSAPPEARING BEFORE TRIALCOURT 2) AWAITING SERVICE OF NOTICE IN R/O R3 &R5	(GM,CPC)	H MDHARIGOND S FKALLIMANI	GURUBASAVARAJ S M FOR R1 and R2 R3 & R5:SERVICE AWAITED R4: "ADDRESSEE LEFT" R6:PRASANNA -SD R7:B MAHESH -SD R8: POSTAL SHARA "NOT KNOWN"
653	WP113301/2019 FURNISHING OF DPF OF RS 40/-, 2 SETS OF PETITION COPY C/A WITH CORRECT ADDRESS TO ISSUE NOTICE TO R1-R6 (FOR 3RDTIME) (PF RETURNED WITH OFFICE OBJECTION)	(LA,RES)	H MDHARIGOND S FKALLIMANI	HCGP FOR R1-R3 and R6 UMESH AINAPUR FOR R4 & R5
654	WP114886/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS	(GM,FC)	C.S SHETTAR,ARUN JOSHI and KAVYA C	
655	WP115018/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS	(GM,CPC)	C SSHETTAR	
656	WP115936/2019 1) AWAITING SERVICE OF NOTICE IN R/O R1-R4 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.14, 17-19, 28 & 30(1 TO7)	(GM,CPC)	D RAVIKUMARGOKAKAKAR CHETANASBIRAJ	R1-R4 : SERVICEAWAITED
657	WP116078/2019 & WP 144655/2020 OFFICE OBJNS AT SL NO 20 A/W COUNSEL SUBMISSION	(LA,RES)	DJNAIK	GA-SD
658	WP116454/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS	(GM,CPC)	C.S SHETTAR KAVYAC	
659	WP117129/2019 NON COMPLIANCE OFOFFICEOBJNS	(GM,CPC)	A BKONI S BPATIL	
660	WP117359/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS (FOR 1STTIME)	(GM,RES)	C.S SHETTAR KAVYAC	
661	WP117360/2019 NON-COMPLIANCE OF OFFICEOBJECTIONS (FOR 1STTIME)	(GM,CPC)	C.SSHETTAR	
662	WP118074/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM,RES)	D JNAIK	

COMPLIANCE OF OFFICE

663	WP147057/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 8 11 18 31 & 38(1-5) (3 WEEKS NOT LAPSED)		(GM,RES) C S SHETTAR KAVYAS	
664	WP147643/2020 FURNISHING OF FPF, C/A WP COPIES & CORRECT ADDRESS FOR ISSUE NOTICE TO R9-R14 (FOR 2ND TIME)	(GM,RES)	H MDHARIGOND	AGA FOR R1-R8 R9-R11, R13 & R14 : POSTAL SHARA : NO SUCH PERSON IN THIS ADDRESS" R12 : ACK NYR
665	WP147656/2020 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.3, 14, 15, 18, 19 AND 29(1 TO 3)	(GM,CPC)	C.S SHETTAR KAVYAC	
666	WP147760/2020 OFFICE OBJECTIONS AT SL NO 19 A/W COUNSEL SUBMISSION	(GM,CPC)	C.S SHETTAR KAVYAC	
667	WP147960/2020 1) ISSUANCE OF SERVICE OF NOTICE IN R/O "NOT CLAIMED" R3 & R4 AND "UNCLAIMED"R6 2) FURNISHING OF FPF, C/ACK, COPIES ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE TO R12 FOR 2NDTIME 3) OFFICE OBJNS AT SL NOS.21 AND 22 A/W MEMO DTD2/12/2020	(GM,CPC)	C.SSHETTAR KAVYAC	LAXMAN T MANTAGANI & NAGARAJ J APPANNAVAR FOR R8-R11, R13, R16-R18 S A SONDUR FOR R1, R2, R5 & R7 R19 : CHANNAVVA -SD R14 & R15 ARE MINOR R/BY R13 R3 & R4 : NOT CLAIMED R6 : UNCLAIMED R12 : INSUFFICIENT ADDRESS
668	WP148179/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 10,12,22,28,47,52 & 53	(GM,CPC)	GOURISHANKAR HMOT	
669	WP148220/2020 1) AWAIT SERVICE OF NOTICE IN R/O R2 &R6 2) MEMO FOR PRODUCTION OF ACK FILED BY ADVOCATE FORPETNR	(LA,RES)	C.SSHETTAR JAPATTAR	AGA FOR R1,R3-R5 R2 & R6 : AWAIT SERVICE
670	WP148512/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 53(1) (IA-1/2020 FOR DISPENSATION IS PENDING)	(LB,RES)	H MDHARIGOND SFKALLIMANI	GASD
671	WP148514/2020 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 27 (IA-1/2020 FOR DISPENSATION IS PENDING)	(GM,PDS)	B V SOMAPUR N B SOMAPUR C B SHAKUNAVALLI	AGA

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672	WP148745/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 20	(GM,RES)	H MDHARIGOND SANGEETHA F KALLIMANI AGA FOR R1-R4 V/O DTD 7/7/2021 R5- SAVITA - HELD SUFFICIENT
673	WP148823/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,12,14,26,28,31,32,34,40,43 47 & 52(1-3)	(GM,RES)	C.SSHETTAR
674	WP100128/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 17 19 22 28 & 30(1-4)	(GM,CPC)	C.S SHETTAR KAVYAC J A PATTAR
675	WP100651/2021 COMPLIANCE OF OFFICE OBJNS	(GM,CPC)	C.SSHETTAR
676	WP100963/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3,7,12,22,29,33 &52(1-2)	(GM,CPC)	A B PATILMADAPUR
677	WP101524/2021 1) CONSIDERATION OF INTERIM PRAYER AS PER ORDER DTD:12/4/21 2) AWAITING SERVICE OF NOTICE IN R/O R6 3) COMPLIANCE OF OFFICEOBJECTIONS AT SL.NOS. 26 AND28	(GM,KSR)	H MDHARIGOND SANGEETHAKALLIMANI HCGP FORR1-R5 R6:SERVICE AWAITED
678	WP101562/2021 OFFICE OBJNS AT SL NO 19 A/W COUNSEL SUBMISSION (DATE)	(GM,TEN)	C.SSHETTAR V/O DTD 16/4/2021 S C BHUTI FOR R1 & R2 V/O DTD 24/8/2021 SABEEL AHMED FOR R3 (VK NOT FILED)
679	WP102028/2021 AWAITING SERVICE OF NOTICE IN R/O R4-R6	(GM,CPC)	C.SSHETTAR R1 : SAMADALI : SD R2 : ANWAR : SD R3 : MUNNASAB @ MUNNA : SD R4-R6 : SERVICE AWAITED R7 : ABDULRAZAK : SD R8 : NARPATSINGH : SD
680	WP102033/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 13, 18(1-3), 19, 22, 30 & 32(1-5)	(GM,CPC)	C.SSHETTAR
681	WP102271/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 11, 14, 15, 18 & 29(1)	(GM,RES)	H MDHARIGOND SANGEETA KALLIMANI A S GADAG

COMPLIANCE HATT NO

690	WP103619/2021 1) AWAITING SERVICE OF NOTICE IN R/O R7 &R8 2) COMPLIANCE OF OFFICEOBJECTIONS AT SL NOS 19,28,51 & 52(1-2)	(CS,DAS)	B VSOMAPUR	LINGRAJ MARADI FOR R4, C/R5 & R6 HCGP FOR R1-R3 R7 & R8 : SERVICE AWAITED
691	WP103653/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 10 18 23 24 28 32 47 & 52(-5)	(CS,RES)	D JNAIK	GA SD
692	WP103694/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS.17 AND 30(1)	(GM,RES)	H M DHARIGOND	
693	WP103939/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 &27	(GM,FF)	H M DHARIGOND	GA SD
694	WP103951/2021 COMPLIANCE OF OFFICE OBJECTION AT SL NOS 28	(LA,RES)	H M DHARIGOND	GA SD
695	WP103958/2021 COMPLIANCE OF OFFICE OBJECTION AT SL NOS 24 &27	(LA,RES)	H M DHARIGOND	GA SD

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